

Serial No. 25

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTER ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 30/2025/EZ

In Re: Sinking B'deshi vessel dumps toxic fly ash in river near Ghoramara, shows video shared by Panchayat member News item published in the Times of India Kolkata Section dated 17.02.2025.

..... Applicant

-vs-

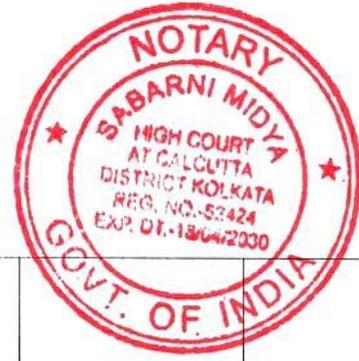
The State of West Bengal & Ors.

..... Respondents

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Filled By:

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EASTER ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 30/2025/EZ

In Re: Sinking B'deshi vessel dumps toxic fly ash in river near Ghoramara, shows video shared by Panchayat member News item published in the Times of India Kolkata Section dated 17.02.2025.



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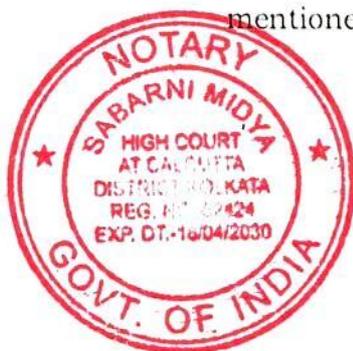
AFFIDAVIT ON BEHALF OF THE M/S. AJBELA NAVIGATION, THE RESPONDENT NO. 9 ABOVE NAMED.

I Mr. Anol Dey, son of Late Ajit Kumar Dey, aged about 50 Years, by faith – Hindu, by Nationality – India, working for gain as Proprietor of M/S. AJBELA NAVIGATION, having its office at 7 Waterloo Street, Ground Floor, Kolkata-700069, do hereby solemnly verify and state as follows:

1. That I am the sole proprietor of M/S. AJBELA NAVIGATION, having its office at 7 Waterloo Street, Ground Floor, Kolkata – 700069. That I am well aware of the facts and circumstance of this case to swear this affidavit.
2. That I have received a summon on 20.08.2025 issued by the Hon'ble Green Tribunal, Eastern Zone Bench, Kolkata through e-mail and also received the same through speed post on 22.08.2025.

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3. That I obtained the copies of Affidavit filed by the Respondent No. 5, Affidavit filed by the West Bengal Pollution Control Board, Counter affidavit filed by the Respondent No. 3 and 4 and also a copy of Interlocutory Application filed by the Respondent No. 4 and gone through the same and purported the meaning thereof.
4. That my company is authorized to act as agent of M/S. KING OCEAN SHIPPING LINES and I am the representative of my company by virtue of Agency Agreement executed on 18th July, 2023 by and between my company i.e. M/S. AJBELA NAVIGATION – AND – M/S. KING OCEAN SHIPPING LINES. The terms and conditions of the said Agreement are as follows:
- (a) M/S. AJBELA NAVIGATION is authorized to act as agent for M/S. KING OCEAN SHIPPING LINES at Kolkata, B. Garden Jetty, Howrah, Haldia, Pujili Creek/Jetty, Budge, India.
- (b) M/S. AJBELA NAVIGATION agrees to actively solicit cargo in India to all of M/S. KING OCEAN SHIPPING LINES vessels. M/S. AJBELA NAVIGATION further agrees to actively solicit from India for trans-shipment at ports of call of M/S. KING OCEAN SHIPPING LINES, vessels and trans-shipment cargoes from ports of call of M/S. KING OCEAN SHIPPING LINES, vessels to India.
- (c) M/S. AJBELA NAVIGATION agrees to observe and abide by all rules and regulations of the 'Protocol on India Water Transit and Trade' executed between Bangladesh and India (hereinafter referred as Protocol), which is subscribed to by M/S. KING OCEAN SHIPPING LINES in trade route mentioned above.



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- (d) M/S AJBELA NAVIGATION agrees that all tariffs for water transportation of freight shall be charged on standard Protocol rates subscribed by M/S. KING OCEAN SHIPPING LINES.
- (e) M/S AJBELA NAVIGATION agrees to (a) employ competent trained staff to attend to husbanding berthing and un-berthing of the vessel; (b) employ stevedores of good standing in the ports of Bangladesh; (c) execute the quickest possible dispatch of vessel; and (d) grant delivery of cargoes to consignees upon surrender of respective bills of lading from consignees. In the event that M/S. KING OCEAN SHIPPING LINES, should appoint stevedores for its vessels, M/S AJBELA NAVIGATION agrees to use the said stevedores.
- (f) The AGENT M/S AJBELA NAVIGATION will act as agent of the principal/ M/S. KING OCEAN SHIPPING LINES, for their own and chartered vessels/barges in India for supervising, loading and for attending to all matters pertaining to husbanding of vessels/barges of the PRINCIPAL'S vessels/barges and crew for which the AGENT should keep good contact with the Customs, Bankers, Port Authorities, Police and other Government and Non-government agencies.
- (g) Rates of agency commission will be as follows:

Percentage of Commission for outward cargo, i.e., from Kolkata, India, Inland Ports, Bangladesh	INR 10,000/- (Indian Rupees Ten Thousand Only/Equivalent USD per vessel/per Dumb Barge)
Percentage of Commission for Inward Cargo, i.e., from	4% of Freight earned and collected as per booking



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Bangladesh to Kolkata, India, Inland port	Documents (as per Bill lading)
Husbanding of vessel/Barges, Land customs, Immigration, Inward/Outward Pilot fees, permission, etc.	INR 10,000/- (Indian Rupees Ten Thousand Only/Equivalent USD per vessel/per Dumb Barge)
Received expenses, i.e. Fees, Freight Tax, Crew Advances, etc.	On Actual

(h) This agency commission will, however, not include port charges, conservancy charges, Toll, Taxes, Pilot Fees payable on vessels/Barges, Bunkering, Repair of vessels, supply of Marine stores and provisions, Medicals Facilities to crews, Payments of Crew's wages, Court and Police expenses and Import/Export and other dues leviable on vessels/Barges by the Government which will be payable at actual by the PRINCIPAL to the AGENT on submission of bills supported with vouchers/documents by the letter. The condition and/or stipulation stated herein above shall be applicable in case of accident and or collusion.

(i) FUNCTION AND DUTIES OF AGENT IN KOLKATA, INDIA:

- I. On receipt of ETA and details of cargo of the PRINCIPAL'S Vessel/Barges, the AGENT shall immediately notify the consignee/Consignor.
- II. On arrival of the PRINCIPAL'S Vessels/Barges at Kolkata, India, the AGENT shall arrange immediately berthing/mooring at the river jetties and start of loading of cargo (all handling charges thereof) shall be payable by the consignee Consign or themselves. In case of freight TO PAY Consignment, the agent shall realize



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freight prior to commencement of delivery.

- III. Demurrage on account of detention of vessels beyond free time will be realized from consignee/consignor as per freight agreement.
- IV. While the Steamer Freight of the PRINCIPAL is exclusive of loading/unloading expenses, such handling charges if not already paid by the consignee/consignor concerned should be received by the AGENT from consignee consignor concerned shall be received by the AGENT from consignor/consignee before delivery of cargo and the AGENT will give proper receipt at the loading/unloading ports.
- V. After arrival of the vessel/barge at Kolkata, India, the AGENT shall have to keep the PRINCIPAL informed about the vessel position by phone/fax/e-mail from time to time.
- VI. Manual loading/unloading of goods to and from vessels should be average 125 M.T. a day under normal working condition due allowance being made for stoppage of work during bore periods in Kolkata port and inclement weather conditions on priority basis.
- VII. In the event of any urgent repair work or any other emergency necessitating immediate attention of the safety and security of the vessels, cargo and personal, the AGENT shall act promptly and incur such expenditure as deemed necessary without prior reference to the PRINCIPAL subject to the condition that the expenditure exceeding Indian Rs. 10,000/- (INR Rupees Ten Thousand Only) Shall require prior sanction of the PRINCIPAL.



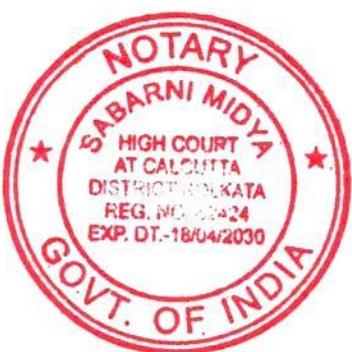
(j) THE AGENT HAS ALSO TO PERFORM OTHER FUNCTION AS INDICATED BELOW:

- I. The AGENT has to look after the interest of the PRINCIPAL, render

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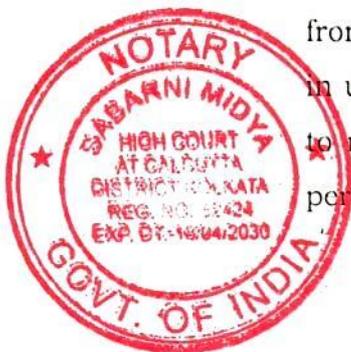
assistance in matters of receipt and delivery of goods, arrange necessary supplies of victual sand fuel, vessels interest in all matter as far as practicable.

- II. The AGENT is to arrange salvage towage, repairs, and conduct surveys but in all these matters, the AGENT must keep the PRINCIPAL informed and keep in closetouch with them if necessary. through telephone/fax/e- mail etc.
- III. The AGENT shall at all times be under the orders/instructions of the PRINCIPAL regarding employment of the vessels and all the other matters relating to the said vessels and shall if instructed to do so cancel postpone or advance any arrangement made or proposed to be made by the PRINCIPAL.
- IV. The AGENT has to promptly notify the PRINCIPAL about matters, which are likely to give rise to insurance claims and also claims against the vessels or the PRINCIPAL and take necessary steps deemed expedient and appropriate to protect the interest of the PRINCIPAL. In event of any claims the AGENT shall complete all formalities and enquires and forward the case of the PRINCIPAL with recommendation. The payment shall be made by the PRINCIPAL on the merit of each case. The AGENT has to keep the PRINCIPAL informed about the state of the vessels and shall keep the master informed about any matters when such vessels is subjected to forfeiture, confiscation or any other penalties or fine by the Government or any other authority.
- V. The AGENT has to present accounts of each vessel/flotilla with proper bills/documents supported by the vouchers for each to the PRINCIPAL or out of the freight collection.



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- VI. The AGENT shall provide assistance to officers sent by the PRINCIPAL at loading/unloading ports in Kolkata, India.
- VII. In case of any variation in Freight prior Permission to be obtained from the PRINCIPAL.
- (k) M/S. AJBELA NAVIGATION agrees to prepare the account statement induplicate, supported by the vouchers for each vessel in accordance with regulations set by CT and forward them to the office of M/S. KING OCEAN SHIPPING LINES in Bangladesh as soon as possible after departure of the vessel.
- (l) M/S. KING OCEAN SHIPPING LINES, upon finding the said account statements to be correct, shall approve and pay all accounts covering berthing, mooring, wharf-age, pilot-age, stevedoring and vessel husbanding while in the ports and territory of India. However, if necessary, M/S. KING OCEAN SHIPPING LINES may advance M/S. AJBELA NAVIGATION with the approximate amount of the funds required for the above-mentioned charges.
- (m) No commission shall be paid in disbursements or advances made by M/S. AJBELA NAVIGATION.
- (n) Balance of accounts due to M/S. AJBELA NAVIGATION and, in case of collect freight" and/or "prepaid freight" balance due M/S. KING OCEAN SHIPPING LINES after deduction is made for disbursements, shall be settled in Bangladeshi Taka.
- (o) The AGENT has been permitted to collect Freight of other charges if any from interest in Indian Rupees and shall arrange of Freight Remittance in us Dollar of surplus fund after adjustment of all the agreed expenses to nominated Bank account of the PRINCIPAL in Bangladesh within a period not exceeding 10 (ten) days otherwise the PRINCIPAL shall



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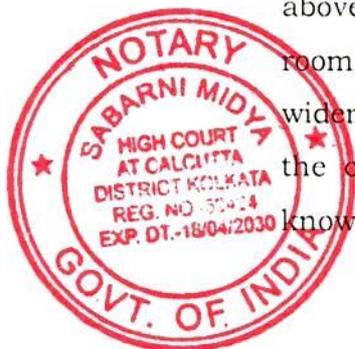
arrange payment within 30 (thirty) days on receipt of the original bills with supporting documents from the AGENT. In case the receipt of the original bills with supporting documents from the AGENT. In case the cargo to be shipped on 'freight To Collect Basis from India".

The Photocopy of the said Agency Agreement is annexed herewith and marked as "Annexure - A".

5. That M.V. Sea World, M-7490, Bangladesh Flag, owned by M/s King Ocean Shipping Lines, under our agency as per the above terms and conditions, arrived in Indian waters and loaded with fly ash quantity from Budge Budge Jetty-4, Kolkata. Exporter M/S. IRC Commercial confirmed the quantity as 1190 MT after the loading survey, and Mr. Habibulla Purkait, an Indian National, holding Indian Inland Master License (First Class) being No. ICM/007/2020, boarded the vessel on 11th February, 2025, 1900 LT, and sailed towards Hemnagar LCS. The said vessel arrived at Ghormara on 12th Feb 2025, 1500LT, the said vessel sail under the command of Bangladeshi Master MD. Alamin Shak, on 13.02.2025, 1100LT towards Hemnagar LCS. That on 13th February, 2025, around 1:30 p.m. an unfortunate accident was occurred near Ghoramara due to acute fog and developed a crack in the middle of the barge upon hitting a sandbar.

The photographs of the said vessel are annexed herewith and marked as "Annexure - B".

6. That due to the vessel M.V. Sea World was ran aground on the sandbar as mentioned in paragraph 5, it had lost its buoyancy and ability to float, and during the high tide, the water level at the river Hooghly (Muri Ganga) rose above the hull, submerging the deck of M.V. Sea World, flooding the engine room and the cargo hold mixing with stored cargo Fly ash. The crack widened due to the excess weight, resulting from the ingress of water, and the cargo water mixture started to flow into the river. Immediately after knowing this incident, to prevent further damage, I deployed an Indian vessel

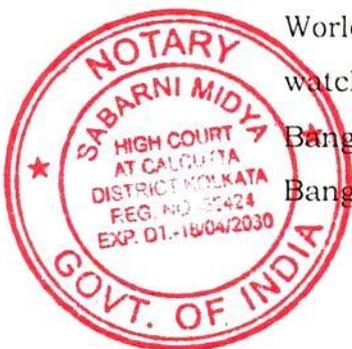


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namely M.V. Garai along with a salvage team to initiate pumping out the water from the engine room as well as from the cargo hold loaded with Fly Ash. That the said cargo holds were fully loaded with fly ash quantity 1190MT, and due to the crack extending through the hull, the river water ingress into the cargo hold became inevitable, and the river water mixed with cargo the resultant cargo water mixture flow back into the river. The vessel and crew were in a state of abandonment, helpless to mitigate the pollution, protect and avoid the discharge of the fly ash into the river. To mitigate the pollution and to safeguard the environment, the crew and the vessel, my company immediately deployed a salvage team, which was duly conducted by Kutubuddin Molla. The said salvage team started discharging the cargoes (Fly Ash) using bags from the distressed vessel M.V. Sea World to a safe place in the nearby land.

The Photocopy of the Agreement dated - 14.02.2025 and the photographs of the moment of discharging of cargoes (Fly Ash) from M.V. SEA WORLD to a safe place in nearby land by the salvage team are annexed herewith and collectively marked as "Annexure - C".

7. That I, on behalf of my company, informed the Officer in-Charge, Sagar Police Station, about the incident of grounding at Ghoramara and there was a developing crack seen in middle of the barge namely M.V. Sea World. It was also informed by me that the vessel was loaded with 1190.00MT of dry fly ash from Budge Budge Jetty-4, Kolkata on 11.02.2025, and the Vessel departed on 12.02.2025. However, on 13.02.2025 at around 1:30 p.m., the barge ran aground on a sandbar near Ghoramara Chor and developed a crack at the bottom and spread along the hull. Further, there were 12 (twelve) Bangladeshi national crew members on board the vessel M.V. Sea World at the time of the accident and they were rescued and was under the watch of the Sagar Police Station. That presently the said 12 (twelve) Bangladeshi national crew members along with Travel Permit issued by Bangladesh Deputy High Commission, Kolkata, West Bengal, India, Order



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No. 03.12.9133.526.08.001.25.319-330 dated 25.09.2025 and Exit Permit issued by FRRO, Kolkata, Order No. IMC-4144 (Civil Authority/25/124 dated 26.09.2025 is being handed over to OC Immigration, Benapole Road Checkpost, Jessore, Bangladesh in connection with repatriation to their native country (Bangladesh) through ICP, Haridaspur in presence of representatives of both the countries on 18.10.2025.

The photocopy of the said communication dated 14.02.2025 and the Photocopies of Order No. 03.12.9133.526.08.001.25.319-330 dated - 25.09.2025 and Exit Permit issued by FRRO, Kolkata, Order No. IMC-4144(Civil Authority/25/124 dated 26.09.2025 are annexed herewith and collectively marked as "Annexure - D".

8. That immediately after being informed by me the Assistant Hydrographic Surveyor, Nodal Officer of the Stretch and Junior Engineer (Mechanical) of the Vessel inspection unit visited the location of the accident on 14.02.2025 and the authority observed that my company i.e. the agent deployed an Indian vessel, namely M.V. Garai along with salvage team and that the Petroleum, Oil and Lubricants (POL) were moved into barrels and placed over the Deck. Additionally, day and night Cautionary Marks were found to be placed at the location of the distressed vessel. All the crew members were found to be in a safe condition and were under the custody of the local police. Considering the observation, the IWAI advised me to take the following action on an immediate basis:

- (i) To evacuate the fly ash through proper way and to repair the crack,
- (ii) To evacuate the fly ash and also submit photographs to IWAI,
- (iii) To deploy repair team after salvaging the vessel on priority basis,
- (iv) To submit a detailed report and day today progress of works of the affected vessel to IWAI officials, Kolkata,
- (v) Agent was in structed to keep day and night cautionary marks for identification of affected vessel till the vessel refloats.

The photocopy of the Inspection Report dated - 14.02.2025 is annexed



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herewith and marked as "Annexure - E".

9. That thereafter on 17.02.2025, the Regional Office of IWAI at Kolkata directed me to as follows:

- (a) Take the distressed vessel M.V. Sea World to a safe location with the support of empty (salvage) vessels and also to ensure the safety of the vessel and crew,
- (b) Provide anchor ball and night navigation light sat the location,
- (c) Take necessary action to rectify the defects immediately and a detailed report may be forwarded immediately about the condition of the vessel,
- (d) Take necessary action to keep the distressed vessel (M.V. Sea World) afloat and alsoto evacuate the cargo and POL (petroleum, Oil and Lube) immediately,
- (e) To provide the action taken report on the day-to-day progress.

The photocopy of the communication dated 17.02.2025 sent by the Regional Office of IWAI at Kolkata is annexed herewith and marked as "Annexure - F".

10. That as per the instruction of IWAI, I, on behalf of my company, handling the situation and given all the updates to the IWAI as follows:

- (a) E-Mail dated 21.02.2025, whereby it is informed by me that a salvage team is dealing with the situation by unloading Fly Ash with the help of boats (Nauka) and the Salvage team has already unloaded some fly ash and is trying its best of finish the same as early as possible.



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- (b) E-mail dated 22.02.2025 and 24.02.2025, whereby it is reported that the liquid Fly Ash is in the progress of being transferred from M.V. Sea World to M.V. Garai (W.B. 1367). Most of the liquid fly ash has been transferred to M.V. Garai.
- (c) E-mail dated 27.02.2025 I reported that the distressed Barge is under repair and is in floating position. Approximately 600 Liters. of POL has been shifted to Indian Flag Vessel namely M.V. Garai safely. Fortunately, we were able to protect the environment and there wasn't any pollution by means of petroleum, Oil and lube (POL) into the river. The liquid fly ash has been pumped to M.V. Garai partially and dry fly ash has been moved to the shore.
- (d) E-Mail dated 28.02.2025 I reported to IWAI that the distressed vessel has been shifted the help of two barge M.V. Garai (Indian) and M.V. Sea Pental (Bangladesh Flag Vessel) for further repair purpose.

The photocopies of the e-mails dated - 21.02.2025, 22.02.2025, 24.02.2025, 27.02.2025 and 28.02.2025 are annexed herewith and collectively marked as "Annexure - G".

11. That state that on 05.03.2025 WBPCB (West Bengal Pollution Control Board) submits its inspection report before the IWAI that the following action has been taken by the Indian Shipping Agent i.e. my company:

- (a) Partially recovered Fly Ash from sunken Bangladesh Flag vessel MV Sea World reported by Times of India, Kolkata on 17.02.2025 near Ghoramara under Ghoramara GP under Sagar Block of 24 Parganas (South) was shown by Mr. Anal Dey, representative of Indian Agent, M/S. Ajbela Navigation, which has been kept in another vessel namely MV. Garai near Lot 8 of Kakdwip beside Fly Ash from sunken Bangladesh Flag vessel MV Sea World.



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- (b) Both the distressed Bangladesh Flag vessel MV Sea World as well as Indian Flag MV Garai are kept near Lot 8, Kakdwip.

The photocopy of the inspection report dated – 05.03.2025 submitted by the West Bengal Pollution Control Board before the IWAI which I collect the same from the case record, is annexed herewith and marked as “Annexure – H”.

12. That I also mentioned that in the status report submitted by the Block Development officer, Sagar, South 24 Parganas vide Memo No. 338/Sagar/2025, dated 04.03.2025, in response to the letter issued by the Additional District Magistrate and District Land and Land Reforms officer, South 24 Parganas, bearing Memo No. Misc/1542/2025 dated 04/03/2025, has submitted that

“1. The Bangladeshi vessel MV Sea World struck to sandbar near in Muri ganga near Ghoramara island, Sagar Block on 13.02.2025 while en route to Bangladesh from Budge Budge. The Vessel had a crack in its deck and the fly ash kept in the vessel started mixing the river water.

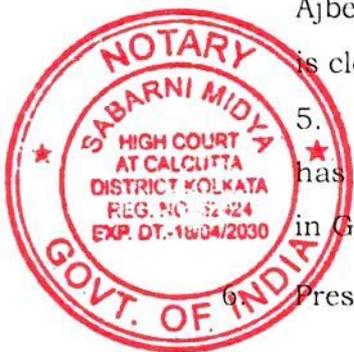
2. As soon as the information was received to this end regarding the stucking of the vessel, the local GP representatives and the police administration had rushed to the spot.

3. The undersigned had also alerted the Officer in Charge, Sagar PS and the local GP to keep a watch so that the fly ash is not intentionally mixed with the river water by the vessel authorities.

4. Presently, the Vessel has been shifted by the vessel authorities (M/S. Ajbela Navigation) from its point of stuck to Lot 8 Kakdwip and now the place is clear.

5. Some of the fly ash has mixed with the water while some of its portion has been removed and kept at a place near Bisalakshmi temple, Kheya ghat in Ghoramara GP of Sagar Block.

6. Presently, no fly ash is found at the site where the vessel was stuck.”



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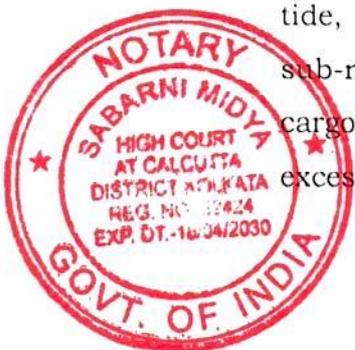
The photocopy of the said status report submitted by the Block Development officer, Sagar, South 24 Parganas vide Memo No. 338/Sagar/2025, dated - 04.03.2025 as response to the letter issued by the Additional District Magistrate and District Land and Land Reforms officer, South 24 Parganas bearing Memo No. Misc/1542/2025 dated 04/03/2025 is annexed herewith and marked as "Annexure - I".

13. That the following remarks were made by the Inspecting officials of the State Board from the said inspection:

For a Similar Case under OA. NO. 64/2020/EZ of Hon'ble National Green Tribunal, detailed inspection and sampling have been carried out involving an expert committee formed by the Hon'ble National Green Tribunal, Eastern Bench.

Remarks of the committee were as follows: "Solidified Fly Ash modules and boulders recovered from study sites during previous salvage operation rule out the possibilities of long-term **large-scale leaching** and contamination from fly ash loads in tidally affected saline water of neutral pH. Any part of the mobile fly ash, however, if spilled in the tidal rivers during the accidents, would have been quickly dispersed and flowed towards the sea. No past facto mitigation measures could be suggested for such cases after the lapse of a year". Hence, the State Board is not engaging any laboratory for sampling during inspection on 04.03.2025, as the date of the accident was 03.02.2023.

14. That I state that on 10.03.2025, I informed the Director, Inland Waterways Authority of India, about the said incident that happened on 13.02.2025, due to the vessel M.V. Sea World being aground on the sandbar as mentioned in paragraph 5, it had lost its buoyancy and ability to float, and during the high tide, the water level at the river Hooghly (Muri Ganga) rose above the hull, submerging the deck of M.V. Sea World, flooding the engine room and the cargo hold mixing with stored cargo Fly ash. The crack widened due to the excess weight, resulting from the ingress of water, and the cargo water



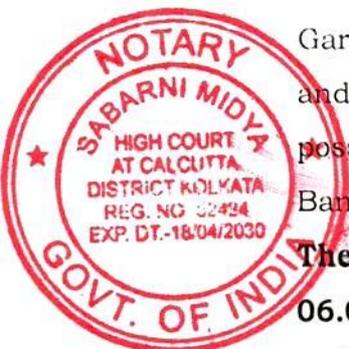
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mixture started to flow into the river. To prevent further damage, immediately I deployed the salvage team to initiate pumping out the water from the engine room as well as from the cargo hold loaded with Fly Ash. That the salvage team initiated pumping out of water from the engine room as well as pumping out from the cargo hold loaded with Fly Ash, to prevent the river from total pollution arising out of the total loss. Further based on the capacity of the pumps used and the number of hours pumping in operation, I estimate approximately 100 MT of Fly ash mixed with water & mud could have been pumped into the river. When the water level reduced during the low tide, and with the assistance of the salvage team and with the co-operation of a nearby Indian flag vessel, discharged ascertain quantity, approximately 550MT of contaminated Fly Ash, mud, and cargo water mixture from on board M.V. Sea World to the M.V. Garai, further 50 MT (approximately) was salvaged nearby the shore area, approximately 490 MT of Cargo Water mixture was flown back into the river before we could start the salvage operation and another approximately 50 MT is remaining on board the M.V. Sea World (total 1190MT).

The photocopy of the said Letter dated - 10.03.2025 is annexed herewith and marked as "Annexure - J"

15. That subsequently, on 20.03.2025, through mail, I informed IWAI that the fly ash qty. approximately 750MT (including the fly ash accumulated from the M.V. Sea World), which was loaded in M.V. Garai has been discharged at RKB UDYOG PVT LTD in Kulpi and also further on 06.08.2025 I informed the Director of IWAI the we have transferred fly ash from M.V. Sea World to M.V. Garai which has been safely transferred to RKB UDYOG PVT LTD at Kulpi and the Fly ash having within M.V. Sea World under its double bottom is not possible to clear, therefore the same will send barge with remained fly ash to Bangladesh.

The photocopy of the said mail dated - 20.03.2025 and Letter dated - 06.08.2025, are annexed herewith and collectively marked as "Annexure - K".

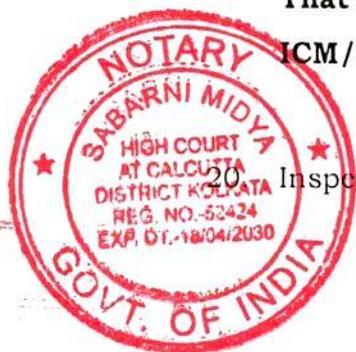


16 DEC 2025

16. That my company M/S Ajbela Navigation is under contract with M/S King Ocean shipping Private limited, Bangladesh, to act as their agent/ representative of the owner of the vessel i.e. My company M/S Ajbela Navigation. To represent on behalf of King Ocean Shipping Lines, for to interact with all government officials and departments, and to comply with the circulars, protocols, acts, regulations of the ports and its changes issued time to time. My company has to fulfill its duty diligently, and in compliance with all the Port rules, regulations, notifications and circulars in force. That there were no intentional latches on the part of my company i.e. M/S. Ajbela Navigation. That the said pollution occurred due to unfortunate event. Therefore I and/or my company M/S. Ajbela Navigation is not liable to pay penalty or compensation for this unfortunate accident due to act of god.
17. That my company M/S Ajbela Navigation, had adhered to all the regulations pertaining to National Waterways act, 2016 and Inland Waterways authority of India act, 1985.
18. That My company had verified the seaworthiness of M.V. Sea World before nominated by my principal M/S King Ocean Shipping Lines, by checking the vessel certificate of Fitness issued by BIWTA valid until **08.08.2025**
The photocopy of the Certificate of Survey/ Fitness is annexed herewith and marked as "Annexure-L"
19. That my company had a contract with Indian National, Mr. Habibulla Purkait, holding Indian Inland Master License ICM/007/2020, certified to act as pilot for transiting the river passage.

That Photocopy of Mr. Habibulla Purakait's Indian Inland Master License ICM/007/2020 is annexed herewith and marked as "Annexure- M"

Inspecting officials from the state board had precedence in a similar case,



16 DEC 2025



OA-64/2020/EZ, and declared in their report that Presently, no fly ash is found at the site where the vessel was stuck, which is already annexed herein as Annexure I.

21. M.V. Sea World, though, had undergone temporary repairs, but there remains a chance that the vessel could capsize and submerge at the onset of the NE monsoon anytime now.
22. That our company M/S Ajbela Navigation, been due diligent in preventing otherwise a catastrophic massive pollution to the environment by employing a salvage team in time, pumping out the minimum quantity of Fly Ash into the river and discharging the maximum to the Indian Flagged vessel M.V. Garai, and eventually saving the vessel M.V. Sea World from Total Loss & anchoring the vessel at a safe place near Lot 8 Kakdwip.
23. For about 9 months, our barge has been stationed in Indian waters, and our company has incurred huge financial loss, without any business. We haven't committed any crime, and we have complied with all rules, regulations, acts, and circulars without any omission.
24. That hereby we pray to release the vessel M.V. Sea World, to be towed away from the Indian waters and allowing for safe towage to Bangladesh against payment of any surety, if imposed by Hon'ble National Green Tribunal, preventing any further damages to the environment.
25. That it is therefore respectfully prayed before this Hon'ble Tribunal may pass such order/Orders as Your Honor may deem fit and proper in the interest of the justice.

AJBELA NAVIGATION

[Signature]
Proprietor

DEPONENT

Identified by me
Swarnankur Dutt
SWARNANKUR DUTT
Advocate
WB/039972007



**Solemnly Affirmed & Declared
before me on identification**

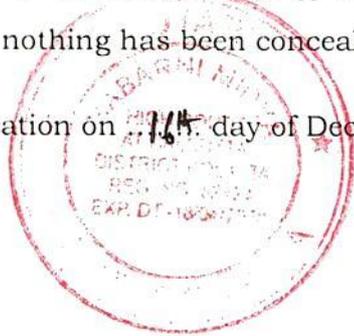
[Signature]
Sabarni Midya, Notary
Reg. No. -52424 Govt. of India
High Court at Calcutta

16 DEC 2025

VERIFICATION

I, the deponent abovenamed do hereby the contents of this affidavit made in Paragraphs No. 1 to 24 are true to my knowledge and res are my humble submission and nothing has been concealed thereform.

I sign this verification on 16th day of December, 2025 at Kolkata.



AJBELA NAVIGATION

Ajbel

Proprietor

DEPONENT

*Identified by me
Swarnankur Dutt*

SWARNANKUR DUTT
Advocate

WB/0399/2007



Solemnly Affirmed & Declared
before me on identification

Sabarni Midya
Sabarni Midya, Notary
Reg. No.-52424 Govt. of India
High Court at Calcutta

16 DEC 2025



पश्चिम बंगाल पश्चिम बंगाल WEST BENGAL

AJBELA NAVIGATION
Proprietor

वि. गोपान सिन्हा
(सेफ, एम.)

AN 816526

AGENCY AGREEMENT

This agency agreement is made in Kolkata, West Bengal, India on this the Date 18th July , 2023

BETWEEN

KING OCEAN SHIPPING LINES LINES., a proprietorship company duly constituted under the laws of Bangladesh having its office at House# 417, Road # 30, new dohs, Mohakhali, Dhaka-1206, Bangladesh represented by its Proprietor KM Arifuzzaman hereinafter referred to as the principal KING OCEAN SHIPPING LINES LINES., (which expression shall, unless excluded by or repugnant to the context, mean and include its legal representatives, successor-interests , administrators of the ONE PART)

M/S AJBELA NAVIGATION, a company duly constituted under the laws of India having its office at 7, Waterloo street, Kolkata-700 069, West Bengal, India, Represented by Mr. Anol Dey, hereinafter referred to as the agent/ M/S. AJBELA NAVIGATION (which expression shall, unless excluded by or repugnant to the context, mean and include its legal representatives, successor-interests , administrators of the OTHER PART)

Whereas, KING OCEAN SHIPPING LINES LINES. is involved in shipping and carrying business in Bangladesh and its desirous of appointing M/S AJBELA NAVIGATION as its agent in Kolkata, India and M/S AJBELA NAVIGATION in engaged in operation of vessels and its allied activities and is desirous of acting as the agent of KING OCEAN SHIPPING LINES LINES., in Kolkata, India.

AND WHEREAS KING OCEAN SHIPPING LINES LINES., do here by appoints M/S AJBELA NAVIGATION AS ITS AGENT in Kolkata, India, And M/S AJBELA NAVIGATION hereby agrees to act as agent of KING OCEAN SHIPPING LINES LINES., for our Vessels M.V.Sea Pental (Reg No. 13145) & M.V.Sea Pride (Reg No. 13256)

NOW THEREFORE, THIS AGREEMENT WITNESSES AS FOLLOWS :

1. M/S. AJBELA NAVIGATION is authorized to act as agent for KING OCEAN SHIPPING LINES LINES., at Kolkata, B. Garden Jetty, Howrah, Haldia,Pujili Creek/Jetty, Budge, India
2. M/S AJBELA NAVIGATION agrees to actively solicit cargo in India to all ports of call of KING OCEAN SHIPPING LINES LINES.,vessels. M/S AJBELA NAVIGATION further agrees to actively solicit cargo from India for trans- shipment at ports of call of KING OCEAN SHIPPING LINES LINES. vessels and trans-shipment cargoes from ports of call of KING OCEAN SHIPPING LINES LINES.. vessels to India.
3. M/S AJBELA NAVIGATION agrees to observe and abide by all rules and regulations of the 'Protocol on Inland Water Transit and Trade' executed between Bangladesh and India (hereinafter referred to as Protocol), which is subscribed to by KING OCEAN SHIPPING LINES LINES. in the trade route mentioned above.
4. M/S AJBELA NAVIGATION agrees that all tariffs for water transportation of freight shall be charged on standard Protocol rates subscribed by KING OCEAN SHIPPING LINES LINES.
5. M/S AJBELA NAVIGATION agree to (a) employ competent trained staff to attend to husbanding, berthing and un- berthing of the vessel; (b) employ stevedores of good standing in the ports of Bangladesh; (c) execute the quickest possible dispatch of vessel; and (d) grant delivery of cargoes to consignees upon surrender of respective bills of lading from consignees. In the event that KING OCEAN SHIPPING LINES LINES. should appoint stevedores for its vessels, M/S AJBELA NAVIGATION agrees to use the said stevedores.
6. The AGENT/M/S AJBELA NAVIGATION will act as agent of the principal / KING OCEAN SHIPPING LINES LINES. for their own and chartered vessels/barges in India for supervising, loading and for attending to all matters pertaining to husbanding of vessels/barges of the PRINCIPAL'S vessels/barges and crew for which the AGENT should keep good contact with the Customs, Bankers, Port Authorities, Police and other Government and Non-government agencies.
7. Rates of agency commission will be as follows:

(a) Percentage of Commission for outward cargo, i.e., from Kolkata, India, Inland Ports, Bangladesh.	INR 10,000/-(Indian Rupees Ten Thousand only)/ Equivalent USD per Vessel / per Dumb Barge).
(b) Percentage of Commission for Inward Cargo, i.e., from Bangladesh to Kolkata, India, Inland port.	4% (Four Percent) of Freight earned and collected as per booking documents (as per Bill of lading).
(c) Husbanding of vessel /Barges, Land customs, Immigration, Inward/Outward Pilot fees, permission, etc.	INR 10,000/-(Indian Rupees Tten Thousand Equivalent USD per Vessel / per Dumb Barge).
(d) Receipted expenses, i.e., Fees, Freight Tax, Crew Advances, etc.	On Actual
8. This agency commission will, however, not include port charges, conservancy charges, Toll, Taxes, Pilot Fees payable on vessels/Barges, Bunkering, Repair of vessels, supply of Marine stores and provisions, Medicals Facilities to crews, Payments of Crew's wages, Court and Police expenses and Import/Export and other dues leviable on vessels/ Barges by the Government which will be payable at actual by the PRINCIPAL to the AGENT on submission of bills supported with

বিএন জেএন শিপিং লাইন্স
 (কে.এম. আফিসকুমারান)
 কোম্পাইট.

AJBELA NAVIGATION
 Proprietor

vouchers/documents by the letter. The condition /and or stipulation stated herein above shall be applicable in case of accident and or collusion.

9. FUNCTION AND DUTIES OF AGENT IN KOLKATA, INDIA:

- a) On receipt of ETA and details of cargo of the PRINCIPAL'S Vessel/Barges, the AGENT shall immediately notify the consignee/Consignor.
- b) On arrival of the PRINCIPAL'S Vessels/Barges at Kolkata, India, the AGENT shall arrange immediately berthing/mooring at the river jetties and start of loading of cargo (all handling charges thereof) shall be payable by the consignee/Consignor themselves. In case of freight TO PAY Consignment the agent shall realize freight prior to commencement of delivery.
- c) Demurrage on account of detention of vessels beyond free time will be realized from consignee/consignor as per freight agreement.
- d) While the Steamer Freight of the PRINCIPAL is exclusive of loading/unloading expenses, such handling charges if not already paid by the consignee /consignor concerned should be received by the AGENT from consignee/consignor concerned shall be received by the AGENT from consignor/consignee before delivery of cargo and the AGENT will give proper receipt at the loading/unloading ports.
- e) After arrival of the vessel/barge at Kolkata, India, the AGENT shall have to keep the PRINCIPAL informed about the vessel position by phone/fax/e-mail from time to time.
- f) Manual loading/unloading of goods to and from vessels should be average 125 M. T. a day under normal working condition due allowance being made for stoppage of work during bore periods in Kolkata port and inclement weather conditions on priority basis.
- g) In the event of any urgent repair work or any other emergency necessitating immediate attention of the safety and security of the vessels, cargo and personal, the AGENT shall act promptly and incur such expenditure as deemed necessary without prior reference to the PRINCIPAL subject to the condition that the expenditure exceeding Indian Rs. 10,000 (Indian Rupees Ten Thousand Only). Shall require prior sanction of the PRINCIPAL.

10. THE AGENT HAS ALSO TO PERFORM OTHER FUNCTION AS INDICATED BELLOW:

- a) The AGENT has to look after the interest of the PRINCIPAL, render assistance in matters of receipt and delivery of goods, arrange necessary supplies of victuals and fuel, vessels interest in all matter as far as practicable.
- b) The AGENT is to arrange salvage towage, repairs, and conduct surveys but in all these matters, the AGENT must keep the PRINCIPAL informed and keep in close touch with them if necessary, through telephone/fax/e-mail etc.
- c) The AGENT shall at all times be under the orders/instructions of the PRINCIPAL regarding employment of the vessels and all the other matters relating to the said vessels and shall if instructed to do so cancel postpone or advance any arrangement made or proposed to be made by the PRINCIPAL.
- d) The AGENT has to promptly notify the PRINCIPAL about matters, which are likely to give rise to insurance claims and also claims against the vessels or the PRINCIPAL and take necessary steps deemed expedient and appropriate to protect the interest of the PRINCIPAL. In event of any claims the AGENT shall complete all formalities and enquires and forward the case of the PRINCIPAL with recommendation. The payment shall be made by the PRINCIPAL on the merit of each case. The AGENT has to keep the PRINCIPAL informed about the state of the vessels and shall keep the master informed about any matters when such vessels is subjected to forfeiture, confiscation or any other penalties or fine by the Government or any other authority.

বিজ্ঞান সিনিয়র এজেন্ট
 (সে. এম. এফ. সিনিয়র এজেন্ট)
 (সি. এম. এফ. সিনিয়র এজেন্ট)
 (সি. এম. এফ. সিনিয়র এজেন্ট)

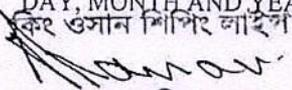
AJBELA NAVIGATION
 Proprietor

- e) The AGENT has to present accounts of each vessel/floatilla with proper bills/documents supported by vouchers to the PRINCIPAL or out of the freight collection.
- f) The AGENT shall provide assistance to officers sent by the PRINCIPAL at loading/unloading ports in kolkata, India.
- g) In case of any variation in Freight prior Permission to be obtained from the PRINCIPAL.
11. M/S. AJBELA NAVIGATION agrees to prepare the account statement in duplicate supported by the vouchers for each vessel in accordance with regulations set by CT and forward them to the office KING OCEAN SHIPPING LINES LINES. in Bangladesh as soon as possible after departure of the vessel.
12. KING OCEAN SHIPPING LINES LINES. upon finding the said account statements to be correct, shall approve and pay all accounts covering berthing, mooring, wharf-age, pilot-age, stevedoring and vessel husbanding while in the ports and territory of India. However, if necessary, KING OCEAN SHIPPING LINES LINES. may advance M/S. AJBELA NAVIGATION with the approximate amount of the funds required for the above-mentioned charges.
13. No commission shall be paid in disbursements or advances made by M/S. AJBELA NAVIGATION .
14. Balance of accounts due to M/S. AJBELA NAVIGATION and, in case of "collect freight" and/or "prepaid freight" balance due KING OCEAN SHIPPING LINES LINES. after deduction is made for disbursements, shall be settled in Bangladeshi Taka.
15. The AGENT has been permitted to collect Freight of others charges if any from the cargo interest in Indian Rupees and shall arrange of Freight Remittance in us Dollar of surplus fund after adjustment of all the agreed expenses to nominated Bank account of the PRINCIPAL in Bangladesh within a period not exceeding ten (10) days otherwise the PRINCIPAL shall arrange payment within 30 (thirty) days on receipt of the original bills with supporting documents from the AGENT. In case the receipt of the original bills with supporting documents from the AGENT. In case the cargo to be shipped on 'freight To Collect Basis from India'.
16. This AGREEMENT shall be deemed to have commenced on this the 18TH day of July 2023, and shall continue in force for a period of 5 (Five) years from that date.
17. The term of this AGREEMENT shall be renewable after the expiry of the said term on such terms and condition and for any further period to be mutually agreed by and between the Parties.
18. In the event of either Party being willing to renew the term of this AGREEMENT for any further period, 1 (one) month's prior written notice must be given to the other Party before the expiry of the term of this AGREEMENT.
19. This AGREEMENT may be terminated before the expiration of the term:
 - (a) by mutual written agreement of the parties; of
 - (b) by either party upon service of 2 (two) month's prior written notice to the other party on the occurrence of any or all of the following events;
 - 1) breach of any representation and/or warranties made in this AGREEMENT; or
 - 2) breach of any obligation under this AGREEMENT, which is not capable of remedy; or
 - (3) breach of any obligation under this AGREEMENT, which is capable of remedy, but the defaulting Party fails to cure the breach within 15 (fifteen) days of receipt of written notice of default from the non-defaulting Party.

সি.এম. আরিফুল্লাহ (স্ব.স্ব.)
AJBELA NAVIGATION
Proprietor

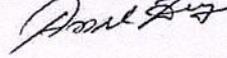
20. Any dispute or matter of difference and/or disagreement between the parties Concerning the validity, scope, meaning, construction or effect of this AGREEMENT and /or with to the regard to the rights, liabilities and obligations of the parties arising, which cannot be settled by mutual discussion by and between the parties hereto, shall be referred to and be settled and adjudicated upon by arbitrating by 1 (one) arbitrator, to be mutually appointed by the parties and the award and determination of such arbitrator shall be final and binding upon both the parties and their respective heirs, executors, administrators and assigns.
21. Any notice, request or other communication required or permitted to be given Or made to the parties in pursuance of this AGREEMENT shall given in writing in the English language at the respective addresses of the parties mentioned above. Such notice, request or other communication shall be deemed to have been duly given or made where it is delivered by hand, air mail or overnight courier or sent by registered post, fax or telex to the party to which it is required or permitted to be given or made.
22. The failure of any Party here to enforce any right provided for by this AGREEMENT shall not be deemed a waiver of any further or future right hereunder either shall any omission or delay on the part of either party in exercising any right, power, or privilege under this AGREEMENT shall operate as a waiver there nor shall any single or partial exercise of any other right, power or privilege preclude any other or further exercise there of or any other right, power or privilege.
23. This AGREEMENT supersedes all previous negotiations, representations or understandings written or otherwise between the parties hereto.
24. This AGREEMENT shall be governed by and construed in accordance with the laws of Bangladesh and the Courts of Bangladesh shall have exclusive jurisdiction in respect of all claims, suits or other legal proceedings arising in connection with this AGREEMENT.
25. The AGREEMENT is executed in 2 (two) original sets and each party shall retain 1 (one) original copy.

IN WITNESS WHEREOF, THE PARTIES HERETO HAVE EXECUTED THIS AGREEMENT ON THE DAY, MONTH AND YEAR FIRST ABOVE WRITTEN.

কিং ওসান শিপিং লাইন্স

(কে.এম. আরিফুজ্জামান)
প্রোগ্রাইটিং
PRINCIPALS /

KING OCEAN SHIPPING LINES LINES.

AJBELA NAVIGATION

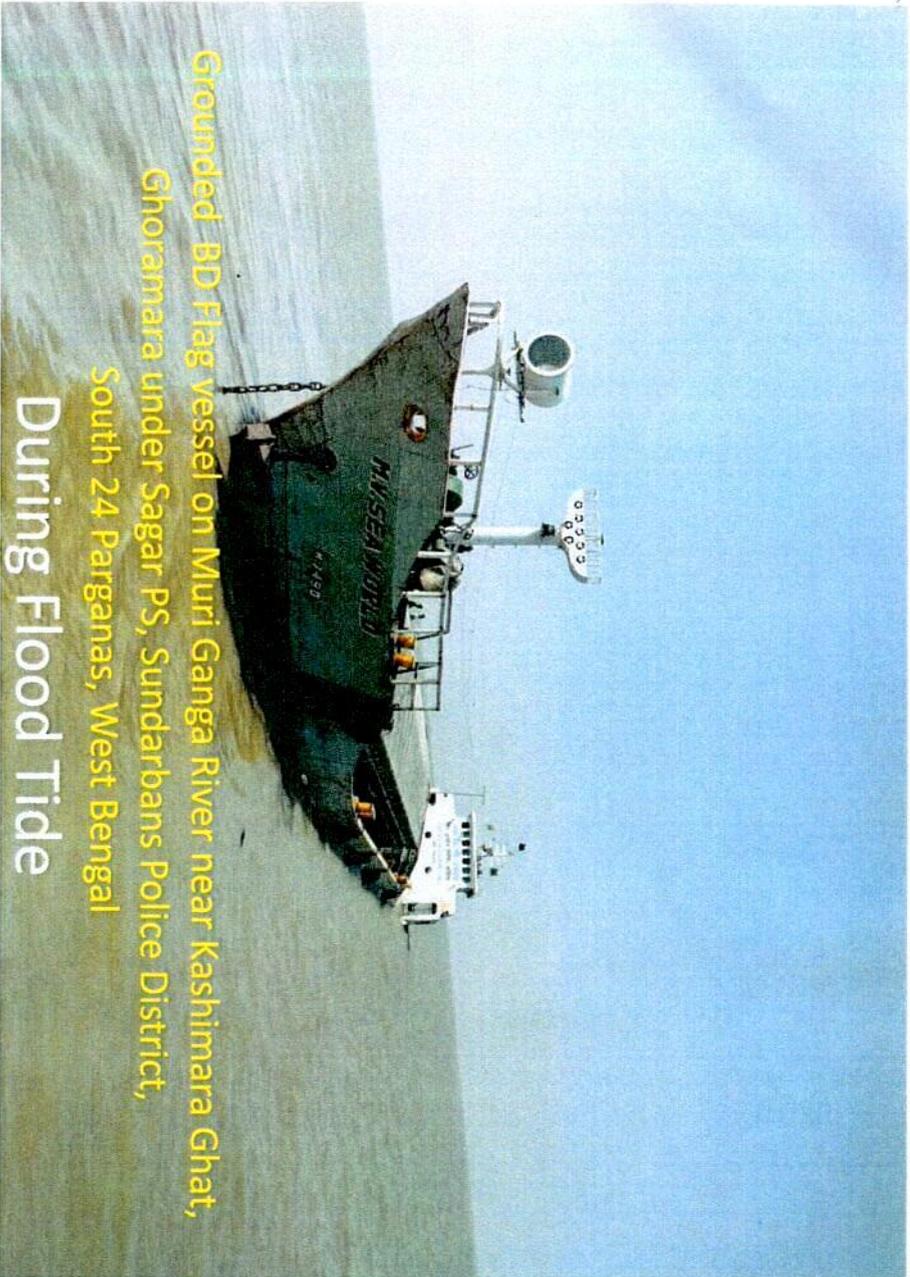


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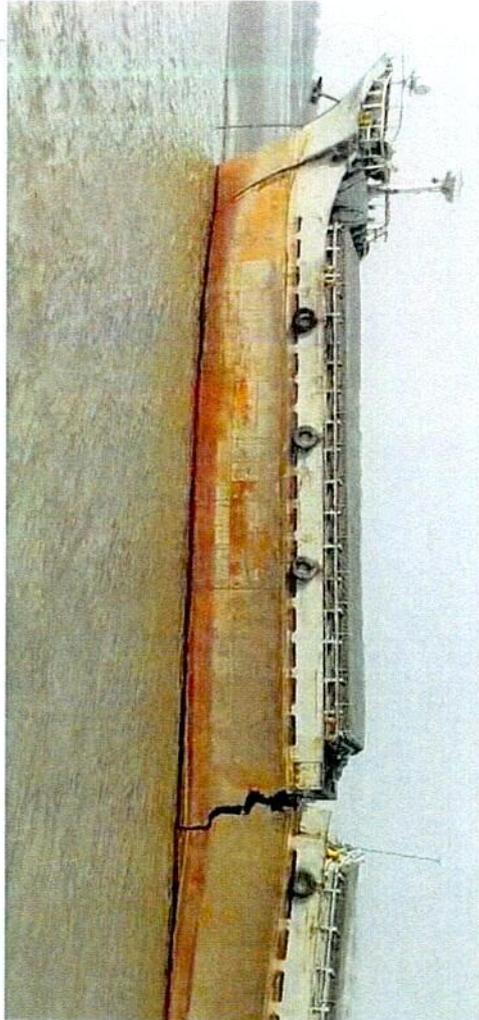
AGENT/

M/S AJBELA NAVIGATION

Witnesses:



Grounded BD Flag vessel on Muri Ganga River near Kashimara Ghat,
 Ghoramara under Sagar PS, Sundarbans Police District,
 South 24 Parganas, West Bengal
 During Flood Tide



Grounded BD Flag vessel on Muri Ganga River near Kashimara Ghat, Ghoramara under Sagar PS,
 South 24 Parganas, West Bengal - During Ebb Tide



Latitude
 21.92407214°
 Local 12:44:03 PM
 GMT 07:14:03 AM

Longitude
 88.1356725°
 Altitude 2 meters
 Friday, 14.02.2025

GPS Map
 Camera LITE

-654

Annexure - 2



পশ্চিমবঙ্গ পশ্চিম বঙ্গাল WEST BENGAL

AV 061126

চুক্তিপত্র

প্রথম পক্ষঃ

আজবেলা ন্যাভিগেশন
(AJBELA NAVIGATION)
7, Waterloo Street
Kolkata - 700069

দ্বিতীয় পক্ষঃ

কুতুবুদ্দিন মোল্লা
গ্রাম ও পোস্ট অফিস - বাউনিয়া
থানা - নাজাট
জেলা - উত্তর ২৪ পরগণা

পক্ষঃ

শ্রী অনল দে
পিতাঃ অজিত কুমার দে
সাকিনঃ ২৬৪, দেবেন সেন রোড, আগরপাড়া,
কলকাতা - ৭০০১০৯,
জেলা - উত্তর ২৪ পরগণা

কস্য চুক্তিপত্র মিদং কার্য্যাধাগে :-

প্রকাশ থাকে যে গত ১৩/০২/২০২৫ তারিখে এম ভি সি ওয়ার্ল্ড (MV Sea World) নামক একটি বার্জ, যাহা উক্ত প্রথম পক্ষের সংস্থাত্ত (under the agency of the First part), তাহা দুর্ভাগ্যজনক ভাবে মুড়িগঙ্গা নদীতে ঘোড়ামারা চকের কাছে ডুবে গেছে। উক্ত দুর্ঘটনার অব্যবহিত পরে উক্ত প্রথম পক্ষ জাহাজটাকে উদ্ধার (salvage) ও মেরামতি (repair) করার জন্য উক্ত দ্বিতীয় পক্ষের সাথে যোগাযোগ করেন যিনি এই ধরণের কার্যে বিশেষ ভাবে পারদর্শী। উক্ত দ্বিতীয় পক্ষ প্রথম পক্ষের অনুরোধে জাহাজটাকে উদ্ধার ও মেরামতি করতে সন্মত হন এবং উক্ত পক্ষদ্বয় নিজেদের মধ্যে একটি পারস্পরিক চুক্তিপত্র সম্পাদিত করেন।

4/8

কুতুবুদ্দিন মোল্লা

উক্ত পক্ষদ্বয় এই মর্মে সম্মত হন যে:

১) গত তারিখে মুড়িগঙ্গা নদীতে ঘোড়ামারা চকের কাছে ডুবে যাওয়া এম ভি সি ওয়ার্ল্ড (MV Sea World) নামক একটি বার্জ নদী থেকে উদ্ধার, বার্জে থাকা মালপত্র নিরাপদে ও নদী কোনরকম ভাবে দূষিত না করে উদ্ধার করা ও জাহাজটিকে মেরামতি করার জন্য এক চুক্তিপত্র সম্পাদিত হোল।

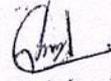
২) উক্ত দ্বিতীয় পক্ষ অদ্য হইতে ১৫ (পনের) দিনের মধ্যে জাহাজটাকে জল থেকে তুলে ফেলতে হবে। ইহা বিশেষ ভাবে উল্লেখ্য যে জাহাজটিকে জল থেকে তোমার সময় জাহাজে অবস্থিত ফ্লাই অ্যাশ (Fly Ash) কোন ভাবে যাতে নদীতে না পড়ে গিয়ে নদীর জল ও পরিবেশ এতোটুকুও দূষিত না হয়, সেটা দেখার সম্পূর্ণ দায় দ্বিতীয় পক্ষের। দ্বিতীয় পক্ষ এই ব্যাপারে যথাযথ ব্যবস্থা গ্রহণ করবেন।

৩) সমস্ত মাল অন্য জাহাজে করে বা নদীর কিনারে কোন নিরাপদ স্থানে রাখতে হবে যাতে কোনভাবেই নদীর জলে টা না মেশে।

৪) উক্ত সমস্ত কার্যের জন্য উক্ত দ্বিতীয় পক্ষকে প্রথম পক্ষ পারিশ্রমিক বাবদ ১৫,০০,০০০/- টাকা (Rs. 15,00,000=00) দিবেন যাহা কাজের গতিপ্রকৃতি অনুযায়ী ধাপে ধাপে প্রথম পক্ষ দ্বিতীয় পক্ষকে প্রদান করবেন।

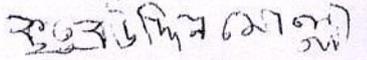
অত্র চুক্তিপত্র অদ্য ইং ১৪/০২/২০২৫ (বাংলা পয়লা ফাল্গুন সন ১৪৩১) তারিখে উক্ত পক্ষদ্বয়ের মধ্যে উক্ত চুক্তিপত্রের মর্ম সম্যক অবগত হইয়া সহি সম্পাদন করিলেন।

সাক্ষী / ইসাদি:

১) 
Add: Vill. Barberia, P. Falgona
P.S. Falga, Dist- 24 P.S.S (S)
pin-743513


প্রথম পক্ষের সহি

২) 
Add: Nalin Dey Browas Road
Kol- 700015


দ্বিতীয় পক্ষের সহি

654(A)

TYPE COPY (Translate Copy)

AGREEMENT

First Party:

Ajbela Navigation
7, Waterloo Street
Kolkata-700069
Representative:
Sri Anal Dey, Son of Ajit Kumar Dey,
Residing at- 264 Deben Sen Road,
Agarpara, Kolkata- 700109,
District- North 24 Parganas;

Second Party:

Mr. Kutubuddin Molla
Village/ P.O. - Bauniya,
P.S- Najat,
District- North 24 Parganas;

This Agreement as follows:

Where As, Under The agency of First Party a Barge which name is M.V.C World accidentally sunk in Muriganga River near the Ghoramara Chalk on 13.02.2025. After the said accident the first party contact with the second party salvage the Barge and repairing, who has the good knowledge and experience about this type of work. That the Second Party has agree to salvage and repair the said barge and both the parties herein agree to sign this agreement.

Now being such agreed, the parties hereto have entered into this agreement under the following terms and conditions:

1. That the agreement has been executed to salvage the Barge named M.V.C World which had sunk in the river, to salvage the goods contained therein safely and without polluting the river in any way.
2. That the second party must be removed the barge within 15 days from the date of this agreement. This should be taken into special care that at the time of removing the barge into the river then it is his responsibility to see that the Fly Ash on the barge does not somehow

655(a)

fall/mix into the river and pollute the river water. Second party will take appropriate action in that regard.

3. That very carefully transfer all goods in another ship and shift the ship to a safe side of river bank, so that it does not mix with the river water in any way.
4. That the first party pay the remuneration Rs. 15,00,000/- (Rupees Fifteen Lacks only) to the Second party for the above said work. The First party pay the remuneration to the second party as per his work basis.

This agreement made on 14.02.2025 and the parties hereto have hereunto set and subscribed their respective hands and signatures on this the day, month and year above written.

Witness

1.

Signature of First party

2.

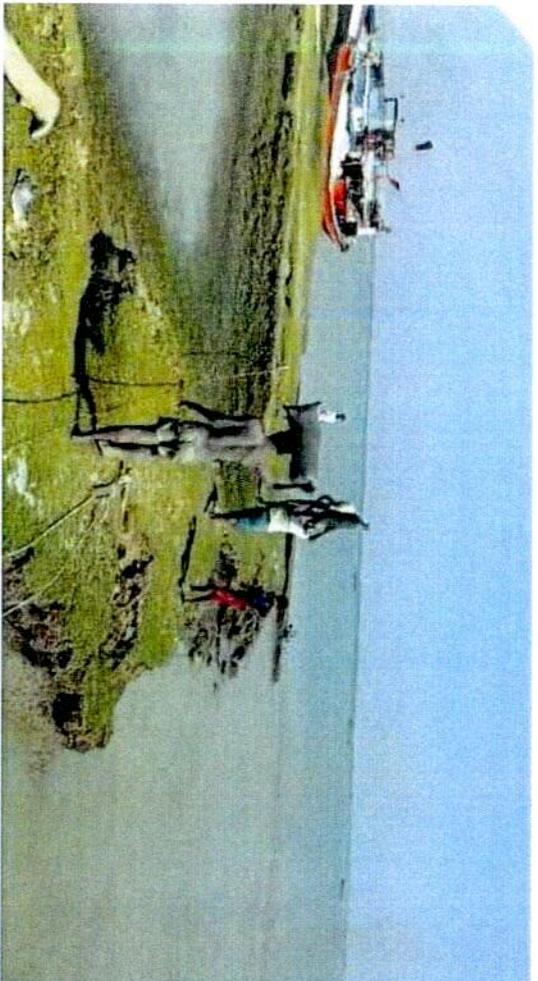
Signature of Second Party



Ameyre - 21

Evacuation of
Fly Ash – for
stalking
onshore





759



Stalking of Fly Ash on shore



 GPS Map
Camera Lite

W44J + 3M8, Ghoramara Island, Ghoramara, West Bengal 743356, India

Latitude

21.9051783333333332°

Local 02:12:27 PM

GMT 08:42:27 AM

Longitude

88.132526666666668°

Altitude 8 meters

Wednesday, 26.02.2025



- 659 -























AJBELA NAVIGATION

SHIPPING AGENT

Date: 10.03.2025

To
The Director
Inland Waterways Authority of India
Garden Reach Road
Kolkata -700 043.

Dear Sir,

In reference to your Memo no: IWAI/KOL/PROT(1)/2024-25/1889. You have asked to share causes behind disposal of fly ash into river water during salvaging of sunken Bangladeshi Flag vessel M.V.Sea World.

Sir, for your information, incident happened on 13 Feb. 2025, around 1:30 P.M. onwards, during that Period, the Bangladeshi Flag vessel M.V.Sea World crew noticed that the vessel's hull at midship area developing crack.

The safety of life of people onboard. safety of the vessel and Environmental Hazard- were concerned for the crew on board.

Cargo holds were fully loaded with Fly Ash and started oozing out into the river, as the crack started increasing. At this point of time the crew were helpless to prevent unwanted discharge into the river Crew of the vessel were very fortunate that locals rescued them and given shelter in a safe area The qty of unwanted discharge due to developed crack expected approx. 490 MT

Observing various hazard may pollute the environment, The Ajbela Navigation immediately deployed salvage team. The salvage team started dispose cargoes (Fly Ash) on board to a safe places in nearby land.

During this shifting process, high water raised at the river Hooghly (Muri Ganga). And due to raising high water. deck of M.V.Sea World was submerged, which caused, ingress of water inside cargo hold carrying fly ash, also inside vessel's engine room. These ingress water accumulation disturbed stability of the vessel and chances of total loss of vessel was absolute and which would cause another environmental hazard.

In view of above Salvage team initiated pumping out of water from Engine room as well as pumping out from cargo hold loaded with Fly Ash. (Which were at that time mixed with mud & water) to maintain stability of the vessel.

Quantity pumped out (mixed with fly ash, water & mud) approximately 100 m.t. when the water level went substantially down, A nearby vessel M.V.Garai had been called around M.V.Sea World and disposed a certain quantity Fly Ash(mixed with mud & water approximate 550m.t).

678

Sir, you also mentioned "Sunken" vessel and certainly M.V.Sea World, would had Sunked, if above action of pumping out were not initiated at right time , which would cause another environmental hazard.

Therefore all the operations eg. Like transfer of cargoes in safe place inside land , transferring cargoes to another vessel also pumping out form engine room and cargo hold flooded, described above carried out in view of safety of vessel, safety of crew and to prevent further damage to environment

Sir trust I could explain the reason behind disposing of cargoes into river , which was not intentional , rather which was to prevent further damage to environment , and safety of vessel and whatever quantity oozed out due crack , that was beyond control of human being as sudden emergency have had occurred

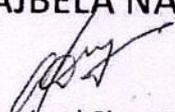
To recapitulate qty discharge as below:

Qty discharged nearby shore area	- 50 m.t. (approx)
Qty discharged to M.V.Garai	- 550 m.t. (approx)
Qty pumped to maintain stability of vessel to prevent sinking	- 100 m.t. (approx)
Qty naturally oozed out due to developing Crack approx	- 490 m.t. (approx)
Qty estimated reaming on board M.V.Sea Word	- 50 m.t. (approx)
	<hr/>
	= 1190 m.t. (Approx.)
Qty as per B/L	= 1190 m.t.

Thanking you,

Yours faithfully

For **AJBELA NAVIGATION**


Authorised Signatory



671

BUREAU OF IMMIGRATION, GOVT. OF INDIA
HARIDASPUR, NORTH 24 PARGANAS, WEST BENGAL
Repatriation of Bangladeshi National from India to Bangladesh through
ICP, Haridaspur on 18/10/2025

The following 12(Twelve) Bangladeshi national along with Travel Permit issued by Bangladesh Deputy High Commission, Kolkata, west Bengal India, Order No.03.12.9133.526.08.001.25.319-330 dated 25/09/2025 and Exit Permit issued by FRRO Kolkata, order No.IMC-4144(Civil Authority/25/124 dated 26/09/2025 is being handed over to OC Immigration, Benapole Road Checkpost, Jessore, Bangladesh in connection with repatriation to their native country (Bangladesh) through ICP, Haridaspur in presence of representatives of both the countries on 18/10/2025 at 14.05 hrs.

Encls:- **Appendix-'A'**

Handed Over by: -

Taken Over by:-

1) SPW
18.10.25
Immigration Officer
Bureau of Immigration
ICP Haridaspur

1) Zahid 18.10.2025
Officer-in-Charge
Immigration Check Post
Benapole Land Port
Jessore, Bangladesh,

2) [Signature]
18/10/25

2)

✓ कम्पनी कमाण्डर
Coy Commander
'बी' कम्पनी 145 वाहिनी सी. सु. बल
'B' Coy 145 Bn B.S.F.

2 18/10/25
COY COMMANDER
BORDER GUARD BANGLADESH
ICP BENAPOLE

3) Nishar Ranjan Haldar
Superintendent of Police
DIB, Sundarban Police District
South 24 Parganas 18/10/25

3)

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**Foreigners' Regional Registration Office
Ministry of Home Affairs, Government of India
237, A. J. C. Bose road, Kolkata 700020.**

IMC-4144/(Civil Authority)/ 25 / 124

Dated, Kolkata the 26th September, 2025

ORDER

Whereas one vessel namely M.V. SEA World (Reg. No. M-7490), having Bangladesh Flag, had Stucked at the bank of Muriganga River near Ghoramara Island (Nimntala Ghat) under Sagar PS jurisdiction, Kolkata in West Bengal, India,

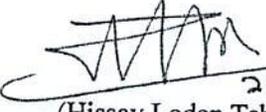
And whereas their crew numbering twelve (12) in total, all Bangladeshi citizens, in acknowledging their Bangladeshi Citizenship the Deputy High Commission of the People's Republic of Bangladesh in Kolkata has issued Travel Permits in their favour, were rescued and now, after due process, are to be repatriated to Bangladesh through ICP Haridaspur.

Therefore, in exercise of powers conferred by Sub-section (2) (c) of Section 7 of the Immigration and Foreigners' Act, 2025 (XIII of 2025), I, Hissay Loden Tshering, being the Foreigners' Regional Registration Officer and Civil Authority, Kolkata, in pursuance of Ministry of Home Affairs, Government of India's Notification No. 7/Est (GA)/2025(2) – 5490 -5502/E, dated 07 April 2025,

Order that the said twelve (12) Bangladeshi nationals, names specified in Annexure 1 hereof,

- (i) **Shall not remain in India and**
- (ii) **Shall depart from India forthwith.**

Ajbela Navigation, 7, Waterloo Street, Ground Floor, Kolkata-700069 shall ensure compliance.


26.9.25
(Hissay Loden Tshering)

Foreigners' Regional Registration Officer
Kolkata

**H. L. TSHERING
FRRO, KOLKATA**

To
The Ajbela Navigation
7, Waterloo Street, Ground Floor,
Kolkata-700069



Annexure 1

Sl. No.	Name	Guardian's Name	Travel Permit No.
1.	MD ALAMIN SHEK @ ALAMIN SHAK.	HABIBUR SHEK @ HABHIBUR SHAKE.	1225742.
2.	MD RAJB SHAIKH.	MD AROJ ALI SHAIKH @ AROZ ALI SHAIKH.	1225743.
3.	MD JIHAD MOLLA.	MD MAHABUBUR RAHAMAN @ MAHABUBUR RAHAMAN..	1225744.
4.	SHAGOR.	MD SEHER ALI KAZI.	1225745.
5.	MOHAMMAD ALI LUTU SARDAR @ MAHAMMAD ALI LITU SARDAR.	LT MUKTAR SARDAR.	1225746.
6.	MD AHAD SEIKH.	MD EDRIS SHEIKH.	1225747.
7.	TARIKUL ISLAM @ TORIKUL.	AKRAM FAKIR.	1225748.
8.	BAPPI SHEKH.	HUMAYAN SHEKH	1225749.
9.	MD MIHAD FAKIR.	MIKAIL FAKIR.	1225750.
10.	MD SWON MOLLA.	MD ABUL MOLLA @ MD ABUL HOSSAIN MOLLA @ MD ABUL HOSAN.	1225751.
11.	SHARIFUL SHEIKH.	EMDADUL SHEIKH @ AMDADUL SHEIKH.	1225752.
12.	JOSIMUDDIN SHAKH.	LT MOHIUDDIN SHAKH.	1225753.

10/10/25, 1:27 PM

Gmail - Fwd: Travel Permits from Bangladesh Deputy High Commission for 12 crew member of Bangladeshi Ship namely 'M...

 Gmail

ADDL SP HQ SPD <addlsphqspd@gmail.com>

Fwd: Travel Permits from Bangladesh Deputy High Commission for 12 crew member of Bangladeshi Ship namely 'MV Sea World' through ICP Haridashpur

Kakdwip Telecom <telecomkakdwip@gmail.com>
To: ADDLSP HQR SPD <addlsphqspd@gmail.com>

Fri, Oct 10, 2025 at 1:16 PM

----- Forwarded message -----

From: Kakdwip Telecom <telecomkakdwip@gmail.com>
Date: Fri, Oct 10, 2025 at 1:11 PM
Subject: Fwd: Travel Permits from Bangladesh Deputy High Commission for 12 crew member of Bangladeshi Ship namely 'MV Sea World' through ICP Haridashpur
To: DIB SPD / ADDL SP DIB SPD <spdibspd@gmail.com>, CONTROL ROOM SPD <crspd2017@gmail.com>

RHA
586



----- Forwarded message -----

From: AJBELA NAVIGATION <ajbelanavigation@gmail.com>
Date: Fri, Oct 10, 2025 at 1:05 PM
Subject: Travel Permits from Bangladesh Deputy High Commission for 12 crew member of Bangladeshi Ship namely 'MV Sea World' through ICP Haridashpur
To: Kakdwip Telecom <telecomkakdwip@gmail.com>

Dear Sir,

Please find the attached copy of the Travel Permits issued from the Bangladesh Deputy High Commission for 12 (Twelve) crew members of the Bangladeshi flag vessel M.V.Sea World (M-7490).

With Regards,

Ajbela Navigation
7, Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

 TRAVEL PERMITS.pdf
5237K

DY. SP (DIB)


10/10/25
Add. Superintendent of Police (HQ)
Sundarban Police District

675



1225753

Serial No.

GOVERNMENT OF THE PEOPLE'S REPUBLIC OF BANGLADESH

TRAVEL PERMIT

No. 03.12.9133.526.08.001.25.330 Date of issue 25 September 2025

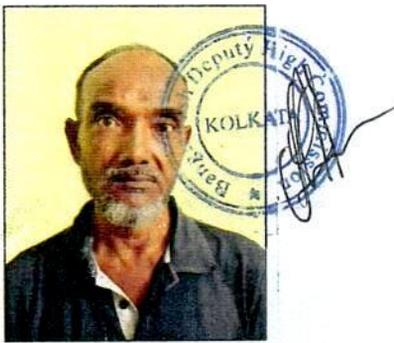
These are to request and require in the name of the President of the People's Republic of Bangladesh all those whom it may concern to allow the bearer to pass freely without let or hindrance and to afford every assistance and protection of which the bearer whose photograph, signature/ thumb-impression and other details are given below may stand in need.

This permit will remain valid for a period of three months from the date of its issue for a single return journey to Bangladesh:

Name of the bearer: JOSIMUDDIN SHAKH
Name of father/husband: LT MOHIUDDIN SHAKH
Profession: CREW
Address:

(i) Present: KOCHUYA, SATGHARIAPARA, KOCHUYA-7400, KOTWALI, JESSORE
(ii) Permanent:

Date of Birth: 15 JAN 1972
Place of Birth: JESSORE
Height: 162 CM
Colour of eyes: BLACK
Colour of hair: BLACK & WHITE
Nationality: BANGLADESHI
Visible distinguishing marks, if any:
Passport/Travel document if any, held previously: NIL



By order of the President of the People's Republic of Bangladesh.

Signature of the Issuing Authority: Md. Arifur Rahman, Attaché (Consular), Bangladesh Deputy High Commission, Kolkata, India

Signature/ thumb-impression of the bearer.

676
1225752

Serial No.

GOVERNMENT OF THE PEOPLE'S REPUBLIC OF BANGLADESH

TRAVEL PERMIT

No. **03.12.9133.526.08.001.25.329** Date of issue **25 September 2025**

These are to request and require in the name of the President of the People's Republic of Bangladesh all those whom it may concern to allow the bearer to pass freely without let or hindrance and to afford every assistance and protection of which the bearer whose photograph, signature/thumb-impression and other detail; are given below may stand in need.

This permit will remain valid for a period of three months from the date of its issue for a single return journey to Bangladesh.

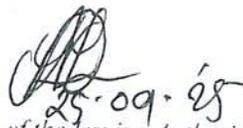
Name of the bearer : **SHARIFUL SHEIKH**
Name of father/husband : **EMDADUL SHEIKH @ AMDADUL SHEIKH**
Profession : **CREW**
Address :

(i) Present : **BETIBUNIYA BOALIA, BABUGANJ BAZAR-9360, CHITALMARI, BAGERHAT**
(ii) Permanent :

Date of Birth : **06 OCT 2005**
Place of Birth : **BAGERHAT**
Height : **172 CM**
Colour of eyes : **BLACK**
Colour of hair : **BLACK**
Nationality : **BANGLADESHI**
Visible distinguishing marks, if any :
Passport/Travel document if any, held previously : **NIL**



By order of the President of the People's
Republic of Bangladesh.


Signature of the Issuing Authority.
Md. Arifur Rahman
Attaché (Consular)
Bangladesh Deputy High Commission
Kolkata, India

Signature/
thumb-impression of the bearer.

677



1225751

Serial No.

GOVERNMENT OF THE PEOPLE'S REPUBLIC OF BANGLADESH

TRAVEL PERMIT

No. **03.12.9133.526.08.001.25.328** Date of issue **25 September 2025**

These are to request and require in the name of the President of the People's Republic of Bangladesh all those whom it may concern to allow the bearer to pass freely without let or hindrance and to afford every assistance and protection of which the bearer whose photograph, signature/thumb-impression and other detail; are given below may stand in need.

This permit will remain valid for a period of three months from the date of its issue for a single return journey to Bangladesh:

Name of the bearer : **MD SWON MOLLA**
 Name of father/husband : **MD ABUL MOLLA @ MD ABUL HOSSAIN MOLLA @ MD ABUL HOSAN**
 Profession : **CREW**
 Address :

(i) Present : **LACHARIA PASCHIMPARA, LAHURIYA, KALIGANJ-7510, LOHAGARA, NARAIL**
 (ii) Permanent :

Date of Birth : **27 JUL 2005**
 Place of Birth : **NARAIL**
 Height : **162 CM**
 Colour of eyes : **BLACK**
 Colour of hair : **BLACK**
 Nationality : **BANGLADESHI**
 Visible distinguishing marks, if any :
 Passport/Travel document if any, held previously : **NIL**



By order of the President of the People's
 Republic of Bangladesh.

(Signature)
 25.09.25
 Signature of the Issuing Authority.

Md. Arifur Rahman
Attaché (Consular)
Bangladesh Deputy High Commission
Kolkata, India

Signature/
 thumb-impression of the bearer.

678



1225750

Serial No.

GOVERNMENT OF THE PEOPLE'S REPUBLIC OF BANGLADESH

TRAVEL PERMIT

No. **03.12.9133.526.08.001.25.327** Date of issue **25 September 2025**

These are to request and require in the name of the President of the People's Republic of Bangladesh all those whom it may concern to allow the bearer to pass freely without let or hindrance and to afford every assistance and protection of which the bearer whose photograph, signature/thumb-impression and other details are given below may stand in need.

This permit will remain valid for a period of three months from the date of its issue for a single return journey to Bangladesh:

Name of the bearer : **MD MIHAD FAKIR**
 Name of father/husband : **MIKAIL FAKIR**
 Profession : **CREW**
 Address :

(i) Present : **MASHAKHALI, PANIGHATA, MOHAMMADPUR, MAGURA**

(ii) Permanent :

Date of Birth : **08 DEC 2003**

Place of Birth : **MAGURA**

Height : **167 CM**

Colour of eyes : **BLACK**

Colour of hair : **BLACK**

Nationality : **BANGLADESHI**

Visible distinguishing marks, if any :

Passport/Travel document if any, held previously : **NIL**



By order of the President of the People's
Republic of Bangladesh.

(Signature)
25.09.25
Signature of the Issuing Authority.

Md. Arifur Rahman
Attaché (Consular)
Bangladesh Deputy High Commission
Kolkata, India

Signature/
thumb-impression of the bearer.

679
1225749

Serial No.

GOVERNMENT OF THE PEOPLE'S REPUBLIC OF BANGLADESH
TRAVEL PERMITNo. **03.12.9133.526.08.001.25.326** Date of issue **25 September 2025**

These are to request and require in the name of the President of the People's Republic of Bangladesh all those whom it may concern to allow the bearer to pass freely without let or hindrance and to afford every assistance and protection of which the bearer whose photograph, signature/thumb-impression and other details are given below may stand in need.

This permit will remain valid for a period of three months from the date of its issue for a single return journey to Bangladesh:

Name of the bearer : **BAPPI SHEKH**Name of father/husband : **HUMAYAN SHEKH**Profession : **CREW**

Address :

(i) Present : **CHARSHAILDAH, BABUGANJ BAZAR, CHITOLMARI, BAGERHAT**

(ii) Permanent :

Date of Birth : **13 JUN 2005**Place of Birth : **BAGERHAT**Height : **162 CM**Colour of eyes : **BLACK**Colour of hair : **BLACK**Nationality : **BANGLADESHI**

Visible distinguishing marks, if any :

Passport/Travel document if any, held previously : **NIL**By order of the President of the People's
Republic of Bangladesh.
Signature of the Issuing Authority.**Md. Arifur Rahman**
Attaché (Consular)
Bangladesh Deputy High Commission
Kolkata, IndiaSignature/
thumb-impression of the bearer.

680



1225748

Serial No.

GOVERNMENT OF THE PEOPLE'S REPUBLIC OF BANGLADESH
TRAVEL PERMIT

No. **03.12.9133.526.08.001.25.325** Date of issue **25 September 2025**

These are to request and require in the name of the President of the People's Republic of Bangladesh all those whom it may concern to allow the bearer to pass freely without let or hindrance and to afford every assistance and protection of which the bearer whose photograph, signature/ thumb-impression and other detail; are given below may stand in need.

This permit will remain valid for a period of three months from the date of its issue for a single return journey to Bangladesh:

Name of the bearer : **TARIKUL ISLAM @ TORIKUL**
Name of father/husband : **AKRAM FAKIR**
Profession : **CREW**
Address :

(i) Present : **KASHAKHALI, PANIGHATA, MOHAMMADPUR, MAGURA**
(ii) Permanent :

Date of Birth : **01 JAN 1996**
Place of Birth : **MAGURA**
Height : **165 CM**
Colour of eyes : **BLACK**
Colour of hair : **BLACK**
Nationality : **BANGLADESHI**
Visible distinguishing marks, if any :
Passport/Travel document if any, held previously : **NIL**



By order of the President of the People's Republic of Bangladesh.

Md. Arifur Rahman
25.09.25
Signature of the Issuing Authority.
Md. Arifur Rahman
Attaché (Consular)
Bangladesh Deputy High Commission
Kolkata, India

Signature/
thumb-impression of the bearer.

681



1225747

Serial No.

GOVERNMENT OF THE PEOPLE'S REPUBLIC OF BANGLADESH
TRAVEL PERMIT

No. **03.12.9133.526.08.001.25.324** Date of issue **25 September 2025**

These are to request and require in the name of the President of the People's Republic of Bangladesh all those whom it may concern to allow the bearer to pass freely without let or hindrance and to afford every assistance and protection of which the bearer whose photograph, signature/ thumb-impression and other details are given below may stand in need.

This permit will remain valid for a period of three months from the date of its issue for a single return journey to Bangladesh:

Name of the bearer : **MD AHAD SEIKH**

Name of father/husband : **MD EDRIS SHEIKH**

Profession : **CREW**

Address :

(i) Present : **ITNA, ITNA-7512, LOHAGARA, NARAIL**

(ii) Permanent :

Date of Birth : **24 JUN 1999**

Place of Birth : **NARAIL**

Height : **165 CM**

Colour of eyes : **BLACK**

Colour of hair : **BLACK**

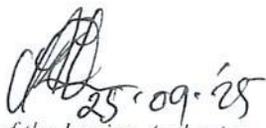
Nationality : **BANGLADESHI**

Visible distinguishing marks, if any :

Passport/Travel document if any, held previously : **NIL**



By order of the President of the People's
Republic of Bangladesh.


Signature of the Issuing Authority.

Md. Arifur Rahman
Attaché (Consular)
Bangladesh Deputy High Commission
Kolkata, India

Signature/
thumb-impression of the bearer.

682



1225746

Serial No.

GOVERNMENT OF THE PEOPLE'S REPUBLIC OF BANGLADESH

TRAVEL PERMIT

No. **03.12.9133.526.08.001.25.323** Date of issue **25 September 2025**

These are to request and require in the name of the President of the People's Republic of Bangladesh all those whom it may concern to allow the bearer to pass freely without let or hindrance and to afford every assistance and protection of which the bearer whose photograph, signature/thumb-impression and other detail; are given below may stand in need.

This permit will remain valid for a period of three months from the date of its issue for a single return journey to Bangladesh:

Name of the bearer : **MOHAMMAD ALI LUTU SARDAR @ MAHAMMAD ALI LITU SARDAR**Name of father/husband : **LT MUKTAR SARDAR**Profession : **CREW**

Address :

(i) Present : **CHOTO SUVODIYA, SUVODIYA-9343, FAKIRHAT, BAGERHAT**

(ii) Permanent :

Date of Birth : **12 DEC 1981**Place of Birth : **BAGERHAT**Height : **167 CM**Colour of eyes : **BLACK**Colour of hair : **BLACK**Nationality : **BANGLADESHI**

Visible distinguishing marks, if any :

Passport/Travel document if any, held previously : **NIL**

By order of the President of the People's
Republic of Bangladesh.

Signature of the Issuing Authority.

Md. Arifur Rahman

Attaché (Consular)

Bangladesh Deputy High Commission

Kolkata, India

Signature/
thumb-impression of the bearer.

683



1225745

Serial No.

GOVERNMENT OF THE PEOPLE'S REPUBLIC OF BANGLADESH

TRAVEL PERMIT

No. **03.12.9133.526.08.001.25.322** Date of issue **25 September 2025**

These are to request and require in the name of the President of the People's Republic of Bangladesh all those whom it may concern to allow the bearer to pass freely without let or hindrance and to afford every assistance and protection of which the bearer whose photograph, signature/thumb-impression and other details are given below may stand in need.

This permit will remain valid for a period of three months from the date of its issue for a single return journey to Bangladesh :

Name of the bearer : **SHAGOR**
 Name of father/husband : **MD SEHER ALI KAZI**
 Profession : **CREW**
 Address :

(i) Present : **FUKRA, FUKRA-8130, KASHIANI, GOPALGANJ**
 (ii) Permanent :
 Date of Birth : **20 FEB 1999**
 Place of Birth : **GOPALGANJ**
 Height : **167 CM**
 Colour of eyes : **BLACK**
 Colour of hair : **BLACK**
 Nationality : **BANGLADESHI**
 Visible distinguishing marks, if any :
 Passport/Travel document if any, held previously : **NIL**



By order of the President of the People's
 Republic of Bangladesh.

(Signature)
 25.09.25
 Signature of the Issuing Authority.
Md. Arifur Rahman
 Attaché (Consular)
 Bangladesh Deputy High Commission
 Kolkata, India

Signature/
 thumb-impression of the bearer.

684



1225744

Serial No.

GOVERNMENT OF THE PEOPLE'S REPUBLIC OF BANGLADESH

TRAVEL PERMIT

No. **03.12.9133.526.08.001.25.321** Date of issue **25 September 2025**

These are to request and require in the name of the President of the People's Republic of Bangladesh all those whom it may concern to allow the bearer to pass freely without let or hindrance and to afford every assistance and protection of which the bearer whose photograph, signature/thumb-impression and other details are given below may stand in need.

This permit will remain valid for a period of three months from the date of its issue for a single return journey to Bangladesh:

Name of the bearer : **MD JIHAD MOLLA**
Name of father/husband : **MD MAHABUBUR RAHAMAN @ MAHABUBUR RAHAMAN**
Profession : **CREW**
Address :

(i) Present : **LACHARIA PASCHIM PARA, LAHURIYA KALIGANJ-7510, LOHAGARA, NARAIL**
(ii) Permanent :

Date of Birth : **12 DEC 2004**
Place of Birth : **NARAIL**
Height : **167 CM**
Colour of eyes : **BLACK**
Colour of hair : **BLACK**
Nationality : **BANGLADESHI**
Visible distinguishing marks, if any :
Passport/Travel document if any, held previously : **NIL**



By order of the President of the People's Republic of Bangladesh.

25.09.25

Signature of the Issuing Authority.
Md. Arifur Rahman
Attaché (Consular)
Bangladesh Deputy High Commission
Kolkata, India

Signature/
thumb-impression of the bearer.

685



1225742

Serial No.

GOVERNMENT OF THE PEOPLE'S REPUBLIC OF BANGLADESH

TRAVEL PERMIT

No. 03.12.9133.526.08.001.25.319 Date of issue 25 September 2025

These are to request and require in the name of the President of the People's Republic of Bangladesh all those whom it may concern to allow the bearer to pass freely without let or hindrance and to afford every assistance and protection of which the bearer whose photograph, signature/thumb-impression and other detail; are given below may stand in need.

This permit will remain valid for a period of three months from the date of its issue for a single return journey to Bangladesh :

Name of the bearer : MD ALAMIN SHEK @ ALAMIN SHAK

Name of father/husband : HABIBUR SHEK @ HABHIBUR SHAKE

Profession : CREW

Address :

(i) Present :

(ii) Permanent : KURALIA, FUKRA-8103, KASHIANI, GOPALGANJ

Date of Birth : 10 JAN 1990

Place of Birth : GOPALGANJ

Height : 162 CM

Colour of eyes : BLACK

Colour of hair : BLACK

Nationality : BANGLADESHI

Visible distinguishing marks, if any :

Passport/Travel document if any, held previously : NIL



By order of the President of the People's Republic of Bangladesh.

Signature of the Issuing Authority.

Md. Arifur Rahman Attaché (Consular) Bangladesh Deputy High Commission Kolkata, India

Signature/ thumb-impression of the bearer.

686



1225749

Serial No.

GOVERNMENT OF THE PEOPLE'S REPUBLIC OF BANGLADESH

TRAVEL PERMIT

No. **03.12.9133.526.08.001.25.320** Date of issue **25 September 2025**

These are to request and require in the name of the President of the People's Republic of Bangladesh all those whom it may concern to allow the bearer to pass freely without let or hindrance and to afford every assistance and protection of which the bearer whose photograph, signature/thumb-impression and other detail; are given below may stand in need.

This permit will remain valid for a period of three months from the date of its issue for a single return journey to Bangladesh:

Name of the bearer : **MD RAJIB SHAIKH**Name of father/husband : **MD AROJ ALI SHAIKH @ AROZ ALI SHAIKH**Profession : **CREW**

Address :

(i) Present : **CHARGRAM, BAGERHAT SADAR-9300, SADAR, BAGERHAT**

(ii) Permanent :

Date of Birth : **15 OCT 1998**Place of Birth : **BAGERHAT**Height : **165.CM**Colour of eyes : **BLACK**Colour of hair : **BLACK**Nationality : **BANGLADESHI**

Visible distinguishing marks, if any :

Passport/Travel document if any, held previously : **NIL**Signature/
thumb-impression of the bearer.By order of the President of the People's
Republic of Bangladesh.

Signature of the Issuing Authority.

Md. Arifur Rahman
Attaché (Consular)
Bangladesh Deputy High Commission
Kolkata, India

687

260

Annexure - 'E'

NNEXI R 2/12

D/m / Asst (J.E.)
22/02/25

To,

The Director

L.W.A.I

Kolkata, R.O

Sub-Submission of inspection report of Bangladesh Flagged vessel M M.V. Sea World (Reg.no M-7490)

Sir,

With reference above subject please find the enclosed herewith inspection report of Bangladesh flagged vessel M.V. Sea World (Reg.no M-7490), which was inspected by undersigned on 14.02.2025 at river Hoogly West Bengal.

Enclosed as above:

Saptarshi Ghorai
Saptarshi Ghorai (J.E)

687(a)

TYPE COPY

To,
The Director
I.W.A.I
Kolkata, R.O.

Sub – Submission of inspection report of Bangladesh Flagged vessel M M.V.
Sea World (Reg. no. M-7490)

Sir,

With reference above subject please find the enclosed herewith inspection
report of Bangladesh flagged vessel M.V. Sea World (Reg. no. M-7490) which was
inspected by undersigned on 14.02.2025 at river Hooghly West Bengal.

Enclosed as above:

Saptarshi Ghorai (J.E.)

**Inspection Report of Bangladesh flag vessel M.V.SEA WORLD,
Reg. No. M-7490 in river Hoogly, at Ghoramara, West Bengal:**

Date of damage of vessel plate & Time : 13/02/2025 1330 hrs
Date of inspection by IWAI Official : 14/02/2025
Indian Shipping Agent : M/s Ajbela Navigation.

As directed for inspection, dated 14.02.2025, undersigned had a visit at river Hoogly, West Bengal, at 1225 hrs, and found that the M.V.Sea World, M-7490 was anchored at river Muriganga, West Bengal. During the course of inspection M.V.Sea World, Master Mr.Md. Alamin Shak, IM2 500311521 reported that the said vessel loaded with fly ash 1190 MT. from Budge Budge Jetty-4, Exporter M/s- IRC Commercials and sailed towards Hemnagar LCS on 11.02.2025 with Indian Pilot Mr. Md. Habibullah and reached at Ghoramara on 12.02.2025. On dated 13.02.2025 they are sailed towards Hemnagar LCS without any Indian pilot and they are unable to find proper route due to fog and grounded near Ghoramara Char (Latitude 21.92412831°, Longitude 88°13567163), "location enclosed" at 1330 hrs and developed a crack in the middle of the Vessel.

All 12 nos crew members are rescued by Sagar Police Station.

It is found that no pilot on board in this vessel, The Indian agent namely M/s Ajbela Navigation already deploy the salvage team and POL already shifted in the Barrel and put a cautionary mark.

The under signed advised to the representative of Indian agent of the affected vessel M/s Ajbela Navigation, Kolkata to take the following action immediately:

1. To evacuate the fly ash through proper way and to repair the crack.
2. To evacuate the fly ash and also submitted the photograph in IWAI.
3. To deploy repair team after salvage the said vessel on priority basis.
4. To submit the detailed report and day to day progress of works of the affected vessel to the IWAI Officials, Kolkata.
5. Agent has also been instructed to keep the day and night cautionary marks for identification of the affected vessel till she re-float.



Saptarshi Ghosei

688(a)

TYPE COPY

Inspection Report of Bangladesh flag vessel M.V. SEA WORLD, Reg. No. M-7490 in river Hooghly at Ghoramara, West Bengal:

Date of damages of vessel plate & Time : 13/02/2025 1330hrs
Date of inspection by IWAI Official : 14/02/2025
Indian Shipping Agent : M/s Ajbela Navigation.

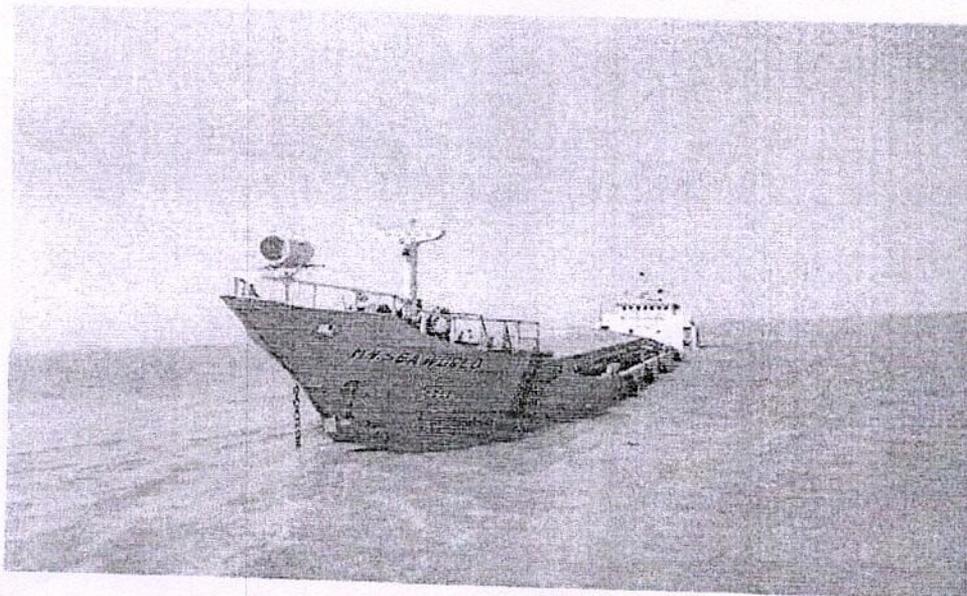
As directed for inspection, dated 14.02.2025, undersigned had a visit at river Hooghly, West Bengal, at 1225 hrs, and found that the M.V. Sea World, M-7490 was anchored at river Muriganga, West Bengal. During the course of inspection M.V. Sea World, Master Mr. Md. Alamin Shak, IM2 500311521 reported that the said vessel loaded with fly ash 1190 MT. from Budge Budge Jetty-4, Exporter M/S. IRC Commercials and sailed towards Hemnagar LCS on 11.02.2025 with Indian Pilot Mr. Md. Habibullah and reached at Ghoramara on 12.2.2025. On dated 13.02.2025 they are sailed towards Hemnagar LCS without any Indian pilot and they are unable to find proper route due to fog and grounded near Ghoramara Char (Latitude 21.92412831', Longitude 88'13567163),"location enclosed" at 1330 hrs and developed a crack in the middle of the Vessel.

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1. To evacuate the fly ash through proper way and to repair the crack.
2. To evacuate the fly ash and also submitted the photographs in IWAI.
3. To deploy repair team after salvage the said vessel on priority basis.
4. To submit the detailed report and day to day progress of work of the affected vessel to the IWAI Officials, Kolkata.
5. Agent has also been instructed to keep the day and night cautionary marks for identification of the affected vessel till she re-float.



Bangladesh flag vessel M.V. Sea World, M-7490

Enclosure:- 1 Documents related to this affected vessel.

M.V. Sea World

- F-1 BIWTA voyage permission.
- F-2 Vessel Survey certificate.
- F-3 Vessel registration certificate.
- F-4 IWAI Inward Permission.
- F-5 Master certificate.
- F-6 Certificate of Quantity loaded.
- F-7 Report submitted by the Master.
- F-8 Crew List.
- F-9 Grounded Vessel location.

Saptarsi Ghose



বাংলাদেশ অভ্যন্তরীণ নৌপরিবহন কর্তৃপক্ষ

BANGLADESH INLAND WATER TRANSPORT AUTHORITY

Website: www.biwta.gov.bd Facebook Page: www.facebook.com/biwta1958

বিক্রয় ডিরেক্টরি ভবন, ১৪১-১৪৩ মতিঝিল বাণিজ্যিক এলাকা, পোস্ট মন্ত্র ৯৬, ঢাকা-১০০০, বাংলাদেশ

BIWTA BHABAN, 141-143, MOTIHEEL C/A, POST BOX-96, DHAKA-1000, BANGLADESH

Grams: AUTHORITY, Fax: 880-2-9551072, Phone: 9556151-55, 9555012, 9557039, 9552027

File No. 18.11.0000.122.31.031.23.486

Date :- 26/01/2025, English
12/10/1431.Bangla.

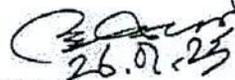
M/S. King Ocean Shipping Lines
House -417, Road -30, New DOHS
Mohakhali, Dhaka-1213.

Sub: Voyage permission for carriage of Inter-country goods under the
Protocol on Inland Water Transit & Trade between Bangladesh & India.

Ref: Your Application No. King Ocean/Proto/ Word /2024/ V:P:-01, Date-23/01/2025.

Voyage permission is hereby accorded in favour of your owned vessel M.V. Sea World (M-7490) under the guidance of Mr. Md. Alamin Shak, Master, Class-2, Certificate No. IM2 500311521 to proceed for Kolkata from Khulna empty and return loaded through protocol route no.2&1 under the particulars & conditions as follows:-

- | 01. Port of Sailing | Next Port of Call | Ultimate port of Destination |
|---------------------|-------------------|---------------------------------|
| Khulna | Kolkata | Narayanganj (Khanpur RCC Jetty) |
02. Nature of cargo: Fly Ash.
 03. Validity period of this permission : From- 28/01/2025 to 26/02/2025.
 04. The operator shall have to observe all Customs/ Immigration formalities under the Acts now enforce.
 05. During the voyage the vessel should not ply through the Shawla river.
 06. The vessel having highest 3.65 Metre draft (asper river notice issued on 15.01.2025) will have to run through Mongla - Ghashiakhali channel in one way system during day light with full tide water.
 07. The vessel shall ensure to avoid any collision with the deployed dredger or dredging equipment while acrossing Mongla- Ghashiakhali channel
 08. The operator shall submit a return of the cargo carried duly certified by the concerned customs authority within seven days from the date of completion of the voyage.
 09. Original copies of survey certificate and draft chart shall have to be displayed on board the vessel in such manner as any authority may examine those documents at any time.
 10. The vessel/ Operator should ensure that the vessel ply under the guidance of the trained pilot when the vessel is in Indian territory.
 11. VHF set of the vessel should always be on-air and on contact with the nearest vessel.
 12. The vessel operator /shipping agent shall comply with the stander operating procedure(SoP) issued by Inland Waterways Authority of India (IWAI) vide memo no.IWAI/KOL/PROT(1)/2018-19 dated April 28th,2020 while the vessel is in Indian territory
 13. The operator will have to adhere all provisions of the Inland Shipping Ordinance'1976 and circulars/ orders issued by the concerned authorities from time to time.
 14. All provision of the Protocol on Inland Water Transit & Trade between Bangladesh & India will be effective.
 15. In the event of extension /amendment of this permission the proposal must be submitted five days prior to expiry of this permission.


26.01.25
(Md. Saifur Islam)
Director
&

Competent Authority on behalf of the Govt.
of Bangladesh for the PIWT&T
between Bangladesh & India.
E-mail: protocolbiwta@gmail.com
Phone: 9513170, Fax: 9511302

Copy for Information and Necessary action to (Not on seniority basis).

01. Sr. Secretary, Ministry of Home Affairs, Bangladesh Secretariat, Dhaka.
02. Sr. Secretary, Ministry of Defence, Gona Bhaban Complex, Sher-e-Bangla Nagar, Dhaka.
03. Sr. Secretary, Ministry of Shipping, Bangladesh Secretariat, Dhaka.
04. Chairman, National Board of Revenue, Segunbagicha, Dhaka.
05. Director General, Border Guard Bangladesh, Pikhana, Dhaka.
06. Director General, National Security Intelligence, Segunbagicha, Dhaka.
07. Director General, Defence Forces Intelligence, 32, Dhaka Cantonment Market, Dhaka.
08. Director General, Department of Shipping, BIWTA, Bhaban, Motijheel, Dhaka.
09. Commissioner, Customs Excise & VAT, Customs House, Mongla, Khalishpur, Khulna.
10. Director, National Security Intelligence, Narayanganj / Khulna.
11. Director, Operations, Coast Guard Headquarters, Agargaon Administrative Area, Sher e Bangla Nagar Dhaka.
12. Director IWAI, Kolkata WB India.
13. Director, Conservancy & Pilotage, BIWTA, Dhaka.
14. Zonal Commander, Western Zone, Bangladesh Coast Guard, Mongla Port Area, Mongla, Bagerhat.
15. Joint Director (Port), BIWTA, Narayanganj /Khulna.
16. Joint Director (C&P), BIWTA, Narayanganj /Khulna.
17. Superintendent of Police, Narayanganj /Khulna.
18. Superintendent of Police, DSB, Narayanganj /Khulna.
19. Superintendent Land Customs, Customs House, Khulna.
20. Land Customs Officer, Sheikhbaria Land Customs Check Post, Sheikhbaria, P.O. Jorsingh, Khulna.
21. Revenue Officer, Land Custom Station H.R. Complex (2nd Floor), Dhaka-Narayanganj Link Road, Narayanganj.



গণপ্রজাতন্ত্রী বাংলাদেশ সরকার
নৌ-পরিবহন অধিদপ্তর



সার্ভে সনদ

(বাংলাদেশ অভ্যন্তরীণ নৌ-চলাচল অধ্যাদেশ ১৯৭৬ ধারা ৯ অনুসারে প্রদত্ত)

সনদ নং: ০৬.১০০৫৭৮৯৪

সার্ভে সনদের মেয়াদ: ০৮-০৮-২০২৫

সনদ প্রদানের তারিখ: ২৪-০৭-২০২৪

নৌযানের নাম: এমভি. সী ওয়ার্ল্ড

mv. Sea World

রেজিস্ট্রেশন নম্বর: এম-৭৪৯০

নৌযানের পরিমাপ: ৫৮.৮৮

প্রস্থ: ৮.৫৫

গভীরতা: ৩.৯৭

মালিকের নাম: জনাব কে. এম. আরিফুজ্জামান

পিতার নাম: মৃত কাজী আবদুল হাই

কোম্পানির ঠিকানা: মেসার্স কিং ওশান শিপিং লাইস, রোড #- ৩০, বাড়ী # ৪১৭ নিউ ডিওএইচএস, মহাখালী, থানা: কাফরুল, জেলা: ঢাকা।

যে স্থানে রেজিস্ট্রেশন হয়েছে	ইঞ্জিনের সংখ্যা ও ইঞ্জিনের শক্তি	নৌযানের ধরন
ঢাকা	২ - ৬০০ বিএইচপি	মালবাহী

যাত্রী পরিবহন ক্ষমতা			কেবিনের সংখ্যা	নৌযানের নির্মাণকাল ও টনেজ	
রাত্রিকালে (রাতের অধিকাংশ সময় চলাচলরত নৌযানে রাত্রিকালীন যাত্রী সংখ্যা প্রযোজ্য হবে)	দিবাভাগে (দিনের অধিকাংশ সময় চলাচলরত নৌযানে দিবাকালীন যাত্রী সংখ্যা প্রযোজ্য হবে)	মূল ডেকে ২য় ডেকে ৩য় ডেকে	২য় ডেকে ৩য় ডেকে	নৌযানের নির্মাণকাল	গ্রস রেজিস্টার্ড টন (জিআরটি) (ইহা মাল পরিবহণের ক্ষমতা নহে)
০	০		০	২০০৫	৪৮৭

জীবন রক্ষাকারী সরঞ্জাম ও অন্যান্য তথ্য		
অগ্নি নির্বাপক যন্ত্র ও জীবন রক্ষাকারী সরঞ্জামের তথ্য		অন্যান্য সরঞ্জাম
ক) লাইফ বয়াঃ ৭	ঙ) ফায়ার বাকেটঃ ১২	ঝ) ফার্স্ট এইড বক্সঃ ১
খ) লাইফ জ্যাকেটঃ ১২	চ) পাম্পঃ ১	ঞ) সেফটি ল্যাম্প/টর্চঃ ভাল
গ) লাইফ র্যাফটঃ ০	ছ) বালির বাক্সঃ ১	ট) রেডিওঃ
ঘ) অগ্নি নির্বাপক যন্ত্রঃ ৬	জ) কম্পাসঃ	ঠ) মোবাইল নম্বরঃ ০১৫৫০০৬৩৮৫০

মাস্টার/ইঞ্জিনিয়ার/ড্রাইভার/নাবিকের সংখ্যা									
মাস্টার				ইঞ্জিনিয়ার/ড্রাইভার				নাবিক	
২য়	শ্রেণির ইনল্যান্ড মাস্টার	১	জন	২য়	শ্রেণির ইঞ্জিনিয়ার/ড্রাইভার	১	জন	১২ জন	
	শ্রেণির ইনল্যান্ড মাস্টার	০	জন		শ্রেণির ইঞ্জিনিয়ার/ড্রাইভার	০	জন		

সার্ভেয়ার কর্তৃক সম্পাদিত সার্ভে চেকলিস্ট সংযুক্ত না থাকিলে এই সনদ বৈধ নহে।
সার্ভে চেকলিস্ট সংযুক্ত থাকা সাপেক্ষে এই সার্ভে সনদের মেয়াদ: ০৮-০৮-২০২৫
তারিখ পর্যন্ত বলবৎ থাকিবে।



পক্ষে মহাপরিচালক
নৌ-পরিবহন অধিদপ্তর, ঢাকা

62/

691(a)

TYPE COPY (Translate copy)**SECULAR (REPUBLIC) GOVT. OF BANGLADESH**

INLAND WATER TRANSPORT AUTHORITY

SURVEY CERTIFICATE

(As per the sec 9 , 1976 Bangladesh Inland Water Transport)

Certificate no. 06.10057894**Survey Organization Time limit: 08.08.2025****Organization Date:** 24.07.2024**Barge Name:** M.V Sea World**Registration No:** M-7490**Barge Measurement:** Length 58.88 Width 8.55 Depth 3.97**Owner Name:** Janab. K. M. Arifujjiyaman **Father Name:** Late Kazi Abdul Hai**Address of the Company:** Masers King Ocean Shipping Lince, Road- 30, House- 417 New DO.H.S, Mahakhali, P.S- Kalfurul, District- Dhaka.

Place of Registration	Number & Strength of Engine	Type of Water Transport
Dhaka	2-600 B.H.P	Freight

Capacity of Passenger Carrying			Number of Cabin	Manufacturing time of Ship & Tonz	
Night (passenger number of ship at night)	Day (passenger number of ship in day)	Main Deck 2nd Deck 3 rd Deck	2 nd Deck 3 rd deck	Manufacturing time of the ship	Gross Registered ton (GRT) (it's not able to carrying gods)
0	0			2005	487

Life saving equipment & others			
Fire extinguisher & Life Saving equipment		Others equipment	
a) Life boy: 7	e) Fire bucket:12	i) First aid Box:1	
b) Life jacket: 12	f) Pamp: 1	J) Safety lamp/ Torch: Good	
c) Life raft : 0	g) Sand Box: 1	k) Radio:	
d) Fire extinguisher: 6	h) Compus:	l) Mobile No: 01550063850	

Teacher/Engineer/Driver/Sailor number									
Teacher				Engineer/Driver				Sailor	
2 nd	Class Inland Master	1	Person	2 nd	Class engineer/driver	1	Person	12 Person	
	Class Inland Master	0	Person		Class engineer/driver	0	Person		

If the survey checklist done by the Servier is not attached therefore this certificate is not valid.
The survey certificate is till valid on 08.08.2025.

Chief administrator
WATER TRANSPORT AUTHORITY
Dhaka

4063

692 (a)

TYPE COPY (Ferryvalda Copy)

Registration

Certificate

Shipping Office,
Inland Navigation Ordinance, 1976

Registration no	Price of ship	Number, date & registration place	Previous registration no, date & place (if available)
M-7490	M.V SEA WORLD	No. 9056 03.10.2005 Dhaka	No. 242 11.04.2002 Khulna

Description of Ship

(a) (1) Stem engine, or (2) motor, or (3) sailing or (4) silent (b) (1) and (2) paddle or crew	Manufacturing place	Time of manufacturing	Manufacturer name and address	ton
Motor, Two crew	Dhaka	Modified 2005	Mtg/ Althamin ship builders & dockyards, charkaligani, keranil, Dhaka	487.00

Materials		description of Ship structure	
Number of cargo deck	Steel	1	Meter
Middle height			
1. Main deck from the bottom of the hull roof		4.49 m.	The length of a ship from the bow to the stern.
2. Main deck from upper deck		2.00 m.	External sectional width at the center of the shell
3. Upper deck from roof height from the bottom of the ship		4.17 m.	Total width
(ships chimney down to bottom)		-	The depth of the ship's hull from the top of the hull to the middle of deck.
Partition no of ship		4 m.	Length of engine room.
water tank number of ship and their water holding capacity in ton		-	How much a ship is submerged when fully loaded.
			3.41m

Engine no	Description of Engine	Manufacturing place	Time of manufacturing	Manufacturer name & address	Engine cylinder number & diameter	Every ton length	b.h.p	Ship speed
1 Two	DI:SEA							
2	4 stroke H.S.V	Chaina		Oatlung diesel engine works Chaina	6 cylinder (each) 160 m.m	225 m.m	(300x2)=600	10km/hr.
3	Details of boiler							
Number of boiler	Safety bulbs capacity							
	1							
	2							
	3							

Details of Capacity of carrying goods and passengers

Ship cell length	c.m.	m.m	Cubic meter	Maximum passenger	A	B	C	Declaration
1) 1855 m	7.63 c.m	4.09	578.88	Upper deck				Freight
2) 2115 m	8.42 c.m	4.09	728.36	Middle deck				
			1307.24	Total				

I the undersigned residing in Dhaka to certified that, the details of the Vessel mentioned in the above in Certificate are recorded on dated - 3rd October, 2005 at 10.00 am. And the name and address of the owner of the vessel are as follows:

Owners name, residence and occupation : M/S. King Ocean Shipping Lines,
Owner - Md. K.M Arifujaman,
Road - 29, Premises - 400house-400(jottola), new DOHS Mahakhali
Place - Dhaka, Date - 6th October, 2005

Note: The Registration Certificate is not a proof of Ownership. This is an advertisement of change of ownership. Never mentioned any mortgaged details of vessel in this certificate.

692(b)

Details of removing water to float the ship

The maximum depth at which a ship can sink with its boiler full and food/cargo loaded or empty	Ton	How many tons of cargo a ship carry when submerged per inch	Ton
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INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Ports, Shipping and Waterways, Government of India)
REGIONAL OFFICE: P-78 Garden Reach Road, Kolkata- 700043 (W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

No- IWAI/KOL/PROT/In/7665/27-01-2025 /11752

Date: 27-
January-2025

To,
The Superintendent of Customs
Land Custom Station
24 Parganas (North), Hemanagar

Inward Permission OF M.V.SEA WORLD

1: Ref : BIWTA Permission No 18.11.0000.122.31.031.23.486, Dated: 26-January-2025
2: Application of Shipping Agent -M/s AJBELA NAVIGATION , 7, WATERLOO STREET KOLKATA 69 Dated
27-January-2025

Dear Sir,

With reference to the above Inward permission for the vessel M.V.SEA WORLD (empty) is granted for her voyage from Khulna to Haldia India through Protocol Route No. 2 to enter Indian Waters from 31/01/2025 to 09/02/2025 for Loading Fly Ash and shall leave Indian waters on or before 25/02/2025. The berthing location details is/are given as under :

1. IWAI Haldia Jetty

It is requested to complete necessary custom formalities and allow the vessel to proceed further.

Thanking You

Yours faithfully,

27/1/2025
Director
&

Competent Authority on behalf
of the Govt. of India for the PIWT&T
between India & Bangladesh

Copy to:-

1. The Director BIWTA Dhaka Bangladesh (by email)
2. The Traffic Manager (I/C) (Attn Suptd Wharves Sale) Kolkata - 700043 (by email)
3. The Commander Indian Coast Guard Dist- 8 Anchorage Camp, Haldia Port - 721695 Purba Medinipur (by email)
4. The Commanding Officer 235 IWT Op Unit Engrs Pin- 913235 c/o 99 APO (by email)
5. The Additional DSP DIB (Immigration) Bhabani Bhawan. Kolkata
6. The Additional Supdt of Police, District Intelligence Branch South 24 Pargans (by email)
7. The Secretary Home Department, Govt. of West Bengal, Writers Building Kolkata
8. The Commandant 18 Battalion BSF Tagore villa Kolkata - 700035
9. The Director IWT Directorate Govt. of West Bengal Kolkata- 700014 (by email)
10. The Director Marine Deptt. 15 Strand Road Kolkata - 700001 (by email)
11. M/s AJBELA NAVIGATION , 7, WATERLOO STREET KOLKATA 69 With reference to your letter dated 27/01/2025 on the subject above, the vessels are allowed to sail through Nurpur area when no Ocean going vessels are in the vicinity. All precautionary measures are to be taken while crossing location at Nurpur Jetty where Bangladesh vessels have capsized near to the main channel and on upstream side of the Jetty to avoid any untoward incident while passing from these location. Entire responsibility for this will be of the Shipping Agent. No vessel should anchor within 5 kms of Nischintapur river training Jetty of KoPT

Vessels sailing in the Hooghly river should follow the "Rules for Inland Vessels" notified and published under chapter-III of "Calcutta Port Rules, 1994". **No inland Vessel shall anchor in such a position or in such a manner as to offer obstruction to any sea-going vessel in the navigable channel.**

NOTE- All vessels sailing between Raimongal and Netidhopani shall have to follow all restrictions laid down by the Field Director Sunderban Tiger Reserve India as stipulated under the wildlife protection act/ India forest act and orders of pollution control board India. They should not throw anything out from the vessels including bilge water, polythin, bags etc. and should not use horn/loud speakers Berthing of any vessels in the above stretch/sailing at night is strictly prohibited. Violation of the above may lead to fine up to Rs. 25000/- and/or imprisonment.



গণপ্রজাতন্ত্রী বাংলাদেশ সরকার
Government of the People's Republic of Bangladesh

বাংলাদেশ অভ্যন্তরীণ নৌ-অধ্যাদেশ ১৯৯৬ এর বিধান মোতাবেক জারিকৃত সনদ
Certificate issued under the provisions of Bangladesh Inland Shipping Ordinance 1976

যোগ্যতা সনদ
CERTIFICATE OF COMPETENCY
২য় শ্রেণীর ইনল্যান্ড মাস্টার
SECOND CLASS INLAND MASTER

সনদ নম্বর ও জারীর তারিখ
Certificate No. **IM2 500311521**
Date of issue **17-10-2022**

M2 002531

গণপ্রজাতন্ত্রী বাংলাদেশ সরকার এই মর্মে প্রত্যয়ন করিতেছে যে,
The Government of the People's Republic of Bangladesh certifies that

উপরোক্ত অধ্যাদেশের ৩৬ ধারা মোতাবেক যোগ্য এবং উল্লিখিত কার্যক্রমের সীমাবদ্ধতায় শর্তসাপেক্ষে দায়িত্ব সম্পাদনে
has been found duly qualified in accordance with the provisions of section 36 of the above Ordinance and has been found competent to perform the following function at the level specified, subject to any limitations indicate until **16-10-2027** পর্যন্ত

অথবা এই সনদের নবায়নের মেয়াদ অপর পৃষ্ঠায় প্রদর্শিত তারিখ পর্যন্ত সক্ষমঃ
or until the date of expiry of the renewal of the validity of this certificate as may be shown overleaf.

কার্যক্রম (FUNCTION)	সীমাবদ্ধতা (যদি থাকে) LIMITATIONS (IF ANY)
SECOND CLASS MASTER OF INLAND SHIPS	Less than 447 KW (599 BHP)



স্বাক্ষর (Signature)
নাম (Name) **Md Manjurul Kabir**
প্রধান পরীক্ষক
Chief Examiner

সনদধারীর নাম **MD. ALAMIN SHAK**
Name of the holder

মাতার নাম **Zarina Begum**
Mother's Name

পিতার নাম **Habibur Shak**
Father's Name

জন্ম তারিখ **10-01-1990**
Date of birth

স্থায়ী ঠিকানা **SOUTH FUKRA, KASHIANI,
GOPAL GPNJ, BANGLADESH**
Permanent Address

উর্জ্জ্বের তারিখ **17-08-2022**
Qualifying Conditions met on

সনদ জারীর স্থান - নৌ পরিবহন অধিদপ্তর, ঢাকা, বাংলাদেশ
Certificate issued at DEPARTMENT OF SHIPPING, DHAKA, BANGLADESH.

সনদ নং ও শ্রেণী **IM2 500311521
IM2**
Certificate No. & Grade

জারীর তারিখ **17-10-2022**
Issued on

সনদধারীর স্বাক্ষর
Signature of the holder



সত্যায়ন
ENDORSEMENT

মহাপরিচালক
Director General
নৌ-পরিবহন অধিদপ্তর
Department of Shipping

নোট : সনদধারী ব্যতীত এই সনদ অন্য কারো হস্তগত হলে মহাপরিচালক, নৌ-পরিবহন অধিদপ্তর, ১৪১-১৪৩, মতিঝিল বা/এ, ঢাকা-১০০০, বাংলাদেশ বরাবরে সাদা খামে প্রেরণের জন্য অনুরোধ করা গেল। ডাক খরচ প্রাপক কর্তৃক বহন করা হইবে।

Note: Any person other than the holder coming in possession of this document is requested to send it to the Director General, Department of Shipping, 141-143, Motijheel C/A, Dhaka-1000, Bangladesh in an unstamped envelope. Postage will be paid by the addressee.

694(a)

TYPE COPY (Transmitte copy)

GOVERNMENT OF THE PEOPLE'S REPUBLIC OF BANGLADESH

INLAND WATERWAYS ORDER, 1976 ISSUED ORGANIZATION

Certificate of Capacity

CERTIFICATE OF COMPETENCY

SECOND CLASS INLAND MASTER

Certificate no. **IM2500311521**

Date of issue: **17-10-2022**

To the Government of the people's Republic of Bangladesh certifies that MD. ALAMIN SHAK Has been found duly qualified in accordance with the provision of sec 36 of the above ordinance and has been found competent to perform the following function at the level specified, subject to any limitation indicate until 16.10.2027.

Or until the date of expiry of the renewal of the validity of this certificate as may be shown overleaf.

Function	Limitation
Second Class Master Inland Ship	Less than 447 KW (599 BHP)

Signature.....

Name Md. Manjurul Kabir

Chief Examiner.....

Name of the holder: MD. ALAMIN SHAK

Mothers name: Zarina Begum

Father's Name: Habibur Shak

Date of Birth: 10.01.1990

Permanent Address: South Fukra, Kashiani, Gopal, GPNJ, Bangladesh

Qualifying conditions met on: 17.08.2022

Certificate issued at Department of Shipping Dhaka, Bangladesh

Certificate no & Grade: IM2500311521

Issued on: 17.10.2022

Signature of the holder:

Director General

Department of shipping

ENDORSEMENT

Note: Any person other than the holder coming in possession of this document is request to send it to the Director General Department of Shipping 141-143 Motijhil C/A, Dhaka-1000, Bangladesh is an unstamped envelop, postage will be paid by the address.

- 66 - 695



MERCHANT MARINE SURVEYORS & ASSAYERS

16K, DOVER LANE, 1ST FLOOR, KOLKATA - 700 029
Phone : 033-2461 8724 / 82740 32847 TELE FAX : 033-4001 1598
Email : merchant.marine@rediffmail.com / chinmoy.bhattacharya@gmail.com
Website : www.mmsa.in.net

IRDA LICENSE NO. IRDA/INDISLA-59079 Exp. 06.04.2026, CERTIFICATE OF COMPETENCY FOR DRAUGHT SURVEY, Ship Survey License No. SSL-50 of KoPT

REPORT NO. MMSA/IRC/BUDGE BUDGE/2024-25/157

DATE : 12.02.2025

CERTIFICATE OF QUANTITY LOADED EXPORT OF DRY FLY ASH IN BULK

Pursuant to the instructions given by IRC COMMERCIAL PVT LTD., IRC House, 1, Sunyat Sen Street, Kolkata - 700 012 we, the Marine Cargo Surveyors, attended the barge M.V. SEA WORLD in order to ascertain the quantity loaded.

We now report as follows:

Place of Survey : Budge Budge Jetty - 4, Kolkata.
Cargo Loaded : Dry Fly Ash in Bulk
Exporter's Invoice No : 337/SEV/2425/05
Initial Date of Survey : 11.02.2025
Final Date of Survey : 12.02.2025
Barge Name : M.V. SEA WORLD

LENGTH		59.82 M	
BREADTH		8.55 M	
INITIAL FREE BOARD		FINAL FREE BOARD	
Port Side	3.22 M	Port Side	0.30 M
Stbd Side	3.22 M	Stbd Side	0.30 M
Mean	3.22 M	Mean	0.30 M
Submersion : 2.92 M			
Tank Ullages (INITIAL)		Tank Ullages (FINAL)	
Fore Peak	2.37 M	Fore Peak	2.42 M
Aft Peak	0.36 M	Aft peak	0.42 M
QUANTITY LOADED		1190.000 M.T.	

Hence, we certify that the barge M.V. SEA WORLD had loaded One Thousand One Hundred Ninety Metric Tons of Cargo (Dry Fly Ash in Bulk) from Budge Budge Jetty - 4, Kolkata, India.

ISSUED WITHOUT PREJUDICE

FOR MERCHANT MARINE SURVEYORS & ASSAYERS

Bhattacharya 12.02.2025



[CHINMOY BHATTACHARYA]
SURVEYOR

696(a)

TRANSLATE COPY

STATEMENT OF MD. ALAMIN SHEKH

My name is Md. Alamin Shekh , I am the master of Sea World Barge and my certificate number IM2 50031152. On 11th February We are selling the barge from Bajbaj towards Namkhana with 11190 ton goods. We anchored the barge 12th February at Ghoramara . The pilot gave us proper directions around 9'o clock in the morning and then left on an empty barge. For excessive pressure of water We can't stay with the barge. Then we lifted the anchor and we proceed along the route indicated by the pilot. While trying to save the barge the route deviated slightly to the side due to the fog and our barge touches the ground. Due to low tide and a sandbar in the river emerges, and the barge strikes it and bursts from the middle . In the next morning some local people brought us along with them so that we would not be in any danger. They are brought us to Sagar Police Station's disaster center. We 12 number of people are protected and saved.

Name of the Pilot is Habibullah

"Master Declaration"

I am Mr.Md. Alamin Shak (IM2 500311521) M.V.Sea World vessel's Master stated that we are sailing M.V Sea World (M-7490) from Budge Budge on dated 11.02.2025 loaded with flyash 1190MT towards Namkhana and anchored at Ghoramara with Indian pilot on dated 12.02.2025. On dated 13.02.2025 approximately 0900 hrs The Indian pilot left this vessel and go-through another empty vessel. Due to high water pressure and fog we are sailing this vessel as per pilot declare route, we are unable to find proper route and grounded near Ghoramara Char and develop a crack on middle of the Vessel. The help of local people and state police administration we are(12 Nos of Vessel Crew) shelter in Sagar Police Station.

The Indian Pilot Namely Mr. Md. Habibullah.

Saptarsi Ghosal

King Ocean Shipping Lines

Corporate Office: House # 417, Road # 30, New DOHS Mohakhali, Dhaka-1206, Bangladesh.
Tel: +88-02-8753015, 8752153, Fax: +88-02-8752153, E-mail: baichl@mailbangla.net, Web: www.ariq-group.com

DECLARATION FORM

TOTAL NOS. 12 (TWELVE) M. V. SEA WORLD M. NO. 7490

SL. NO.	Name of the Crew member	Position held	Currency		Mobile No.	Signature
			Bangladesh	Foreign		
01.	MD. ALAMIN SHAK	MASTER				শ্রী: আলমিন শাক
02.	MD. RAJIB SHEIKH	DRIVER				শ্রী: রাজিব শেখ
03.	MD. JIHAD MOLLA	SUKANI				শ্রী: জিহাদ মল্লা
04.	SHAGOR	SUKANI				শাগর
05.	MOHAMMAD ALI LUTU SARDAR	GREASER				শ্রী: মোঃ আলি লুতু
06.	MD. AHAD SHEIKH	GREASER				শ্রী: আহাদ শেখ
07.	TARIKUL ISLAM	LASKER				তারিকুল ইসলাম
08.	BAPPI SHEKH	LASKER				বাপ্পি শেখ
09.	MD. MIHAD FAKIR	LASKER				শ্রী: মিহাদ ফকির
10.	MD. SWON MOLLA	LASKER				শ্রী: স্বন মল্লা
11.	SHARIFUL SHEIKH	LASKER				শারিফুল শেখ
12.	JOSIM UDDIN SHAKH	COOK				জসিম উদ্দিন শাক
		Total Tk				

Such of the articles declares therein as are to be landed
Should be specified separately in these columns
(Forms to be used for the vessels to and from Bangladesh)

Certified that above declaration is true to the best of my knowledge

For The Kapotakkho Trading
Manager
Kapotakkho Trading,
Shipping Agent
On behalf of King Ocean Shipping Lines

26-01-2015
NOOR-A-AREFIN SHAWON
Asstt. Revenue Officer
Customs Excise & Vat Commissionerate
Khulna LC. Station, Khulna

M.V. SEA WORLD
শ্রী: আলমিন শাক
MASTER

S.M.A.E. 31/01/25

30-01-15
Rupan Chakma
Assistant Revenue Officer
Shekhpura LC Station
Koyra, Khulna

Sapbarshi Ghosh

212

699

196



GPS Map
Camera Lite

Khasimara, West Bengal, India

Latitude
21.92412831°

Longitude
88.13567163°

Local 12:44:25 PM
GMT 07:14:25 AM

Altitude 0 meters
Friday, 14.02.2025

Saprasa Ghora

भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण

(पोत परिवहन मंत्रालय, भारत सरकार)

INLAND WATERWAYS AUTHORITY OF INDIA

(MINISTRY OF PORTS, SHIPPING & WATERWAYS, GOVT. OF INDIA)

P-78, GARDEN REACH ROAD, KOLKATA - 700 043.

प्लॉ 78, गार्डन रीच रोड, कोलकाता-700043

GRAM - JAJMARG, Phone :- 2439 - 0393 / 1710 / 6055 / 5577. Telefax :- 2439 - 5570. E-mail:- iwaicol@yahoo.com

IWAI/KOL/PROT(1)/2024-25//720

February 17, 2025

To,

M/s. Ajbela Navigation,
7, Waterloo Street,
Kolkata - 700 069

Sub: Distress of Bangladesh flag vessel MV Sea World (M 7490)
Ret Email dated 14.02.2025 received from M/s Ajbela Navigation

Sir,

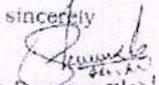
Reference above, M/s Ajbela Navigation have reported that Bangladesh Flag Vessel namely MV Sea World (M 7490) loaded with 1190.00 MT of Fly ash sailed from Budge Budge Jetty-4, Kolkata on 11.02.2025 and on 13.02.2025 at around 01:30 P.M, the said Barge grounded near Ghoramara Char and developed of a crack in the middle of the Barge. Further, said shipping Agent, intimated that the unloading of fly ash is being carried out.

In this regard you are directed for the following:

1. Vessel may be taken to the safe location with support of other empty vessel(s) and also to ensure the safety of the vessel & crew.
2. Anchor Ball and night navigation lights should be provided at the location.
3. Necessary action to rectify the defects immediately and report in detail may be forwarded immediately about the vessel condition & its present position etc.
4. Necessary action to aloft the vessel and also to evacuate the cargo & POI immediacy.

Further, the action Taken Report and day to day progress may be submitted to IWAI, Kolkata.

Yours sincerely


Director (2/17/2025)

Copy for necessary action to:

1. Shri S. Kundu, AHS & Nodal officer for IBP Routes, IWAI, Kolkata
2. Sri Saptarshi Ghorai, IWAI, Kolkata: you are directed to oversee the operation and provide necessary assistance to the vessel operators and submit the report to IWAI Kolkata office.

Copy for information to:

1. Chief Engineer (T & L), IWAI, Noida
2. Director (NER), IWAI, Noida
3. PA to Member (T & L), IWAI, Noida - for favour of kind information to Member (T & L) please.

Head Office :- A-13, Sector- 1, NOIDA, U.P. Pin - 201301.

Phs:- 0120-2543972/4004/4036/2521764.

Fax:- 0120-2543973/4009/4041/2521664.

Email:- iwaipigg@nic.in Web site :- www.iwaianic.in

Scanned with OKEN Scanner

-TRUE COPY-

700(a)

TYPE COPY

INLAND WATERWAYS AUTHORITY OF INDIA
(MINISTRY OF PORTS SHIPPING & WATERWAYS GOVT. OF INDIA)
P-78, GARDEN RICH ROAD, KOLKATA - 700043

Gram jaimura, Phone – 2439-0393/1710/6055/5577 Telefax:- 2439-5570, Email – iwaicalyaho.com

IWAI/KOL/PROT(1)/2024-25/1720

February, 17, 2025

To,
M/s. Ajbela Navigation,
7, Waterloo Street,
Kolkata – 700069,

Sub: Distress of Bangladesh flag vessel MV Sea World (M-7490)
Ref: Email dated 14.02.2025 received from M/s. Ajbela Navigation.

Sir,

Reference above, M/s. Ajbela Navigation have reported that Bangladesh Flag Vessel namely MV Sea World (M-7490) loaded with 1190.00 MT of Fly ash from Budge Budge Jetty-4, Kolka on 11.02.2025 and on 13.02.2025 at around 01:30 P.M. the said Barge grounded near Ghoramara Char and developed of crack in the middle of the Barge. Further, said shipping Agent intimated that the unloading of fly ash is being carried out.

In this regard you are directed for the following:

1. Vessel may be taken to the safe location with support of other empty vessel(s) and also to ensure the safely of the vessel & crew.
2. Anchor Ball and night navigation lights should be provided at the location.
3. Necessary action to rectify the detects immediately and report in details may be forwarded immediately about the vessel condition & its present position etc.
4. Necessary action to afloat the vessel and also to evacuate the cargo & POL immediately.

Further, the action Taken Report and day to day progress may be substituted to IWAI.

Yours sincerely,

Director

Copy for necessary action to:

1. Shri S. Kundu, AHS & Nodal officer for IBP Routes, IWAI Kolkata
2. Sri Saptarshi Ghorai, IWAI Kolkata you are directed to oversee the operation and provide necerrasy assistance to the vessel operators and submit the report to IWAI Kolkata office.

Copy for information to:

1. Chief Engineer (T & L), IWAI, Nodia
2. Director (NER), IWAI, Nodia
3. PA to Member (T & L), IWAI, Nodia – for favour of kind information to Member (T & L) please.

Head Office: A-13, Sector – I, Nodia, U.P. Pin – 201301,

Ph: 0120-2543972/4004/4036/2521764

Fax: o120-2543973/4009/4041/2521664

Email: iwaioig.nic.in Web site: www.iwai.nic.in

- 701 -

274

Annexure - 61
ANNEXURE - 14

[Colly]

EMILIO - 4

Yahoo Mail - Report Regarding Incidence happened with M.V. Sea World

https://mail.yahoo.com/d/folders/1/messages/232116

Report Regarding Incidence happened with M.V. Sea World (M. No. # 7490) at Gharamara under P.S. Sagar (Sundarban Police District)

From: AJBELA NAVIGATION (ajbelanavigation@gmail.com)
To: dirkol@iwal.gov.in; iwaical@yahoo.com
Date: Friday, 21 February 2025 at 02:06 pm IST

Please ignore previous mail

-  VID-20250221-WA0010.mp4
-  VID-20250221-WA0011.mp4
-  VID-20250221-WA0018.mp4

Dear Sir,

As you are already aware that a Bangladeshi-flagged vessel, *M.V. Sea World (M. No. # 7490)* came under our agency and loaded DRY FLY-ASH from Budge Budge Jetty-4, Kolkata on 11th February 2025

And sailed from Budge Budge on 12th February 2025. Unfortunately, on 13th February 2025 at around 1.30 p.m., the barge grounded near Ghoramara Char and developed a crack in the middle of the barge and now partially sank

Our salvage team is dealing with the situation and arranged a team for the salvage of the partially sank vessel. They managed some boats (Nauka) and a team to unload the vessel. Salvage team already managed to unload some cargo and keep it in a safe place with all precautions (Picture attached for reference). They are trying their best to finish it as early as possible

We will update the situation to you on a daily basis, some of the pictures and videos of the current situation of unloading are attached for your reference

With Regards
AjBELA Navigation
7, Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

-  WhatsApp Image 2025-02-21 at 13.11.01.jpeg
297.4kB
-  WhatsApp Image 2025-02-21 at 12.04.59.jpeg
223.5kB
-  WhatsApp Image 2025-02-21 at 12.05.00 (1).jpeg
253.8kB
-  WhatsApp Image 2025-02-21 at 12.05.00.jpeg
227.4kB



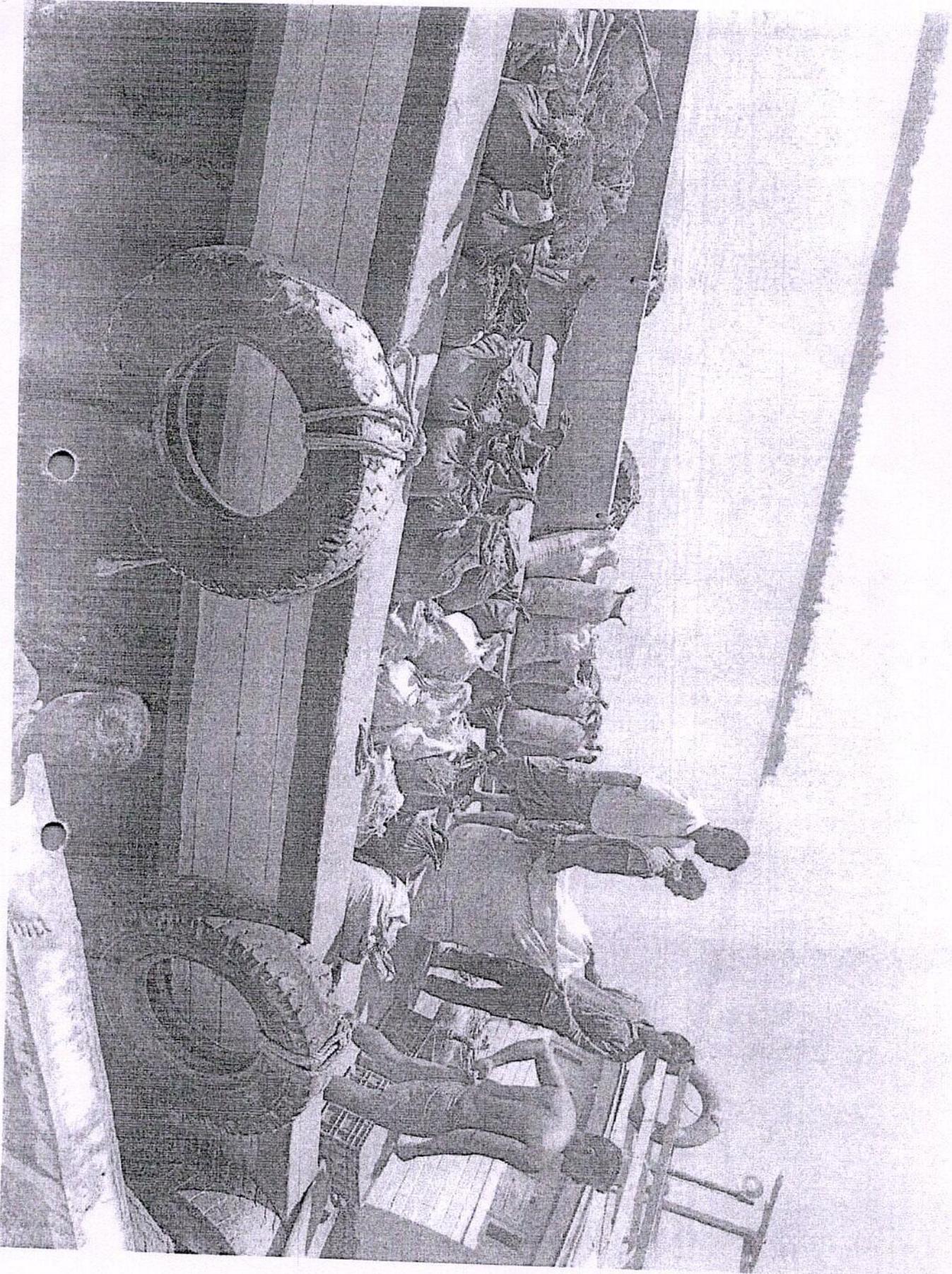
Yahoo Mail - Report Regarding Incidence happened with M.V. Se...

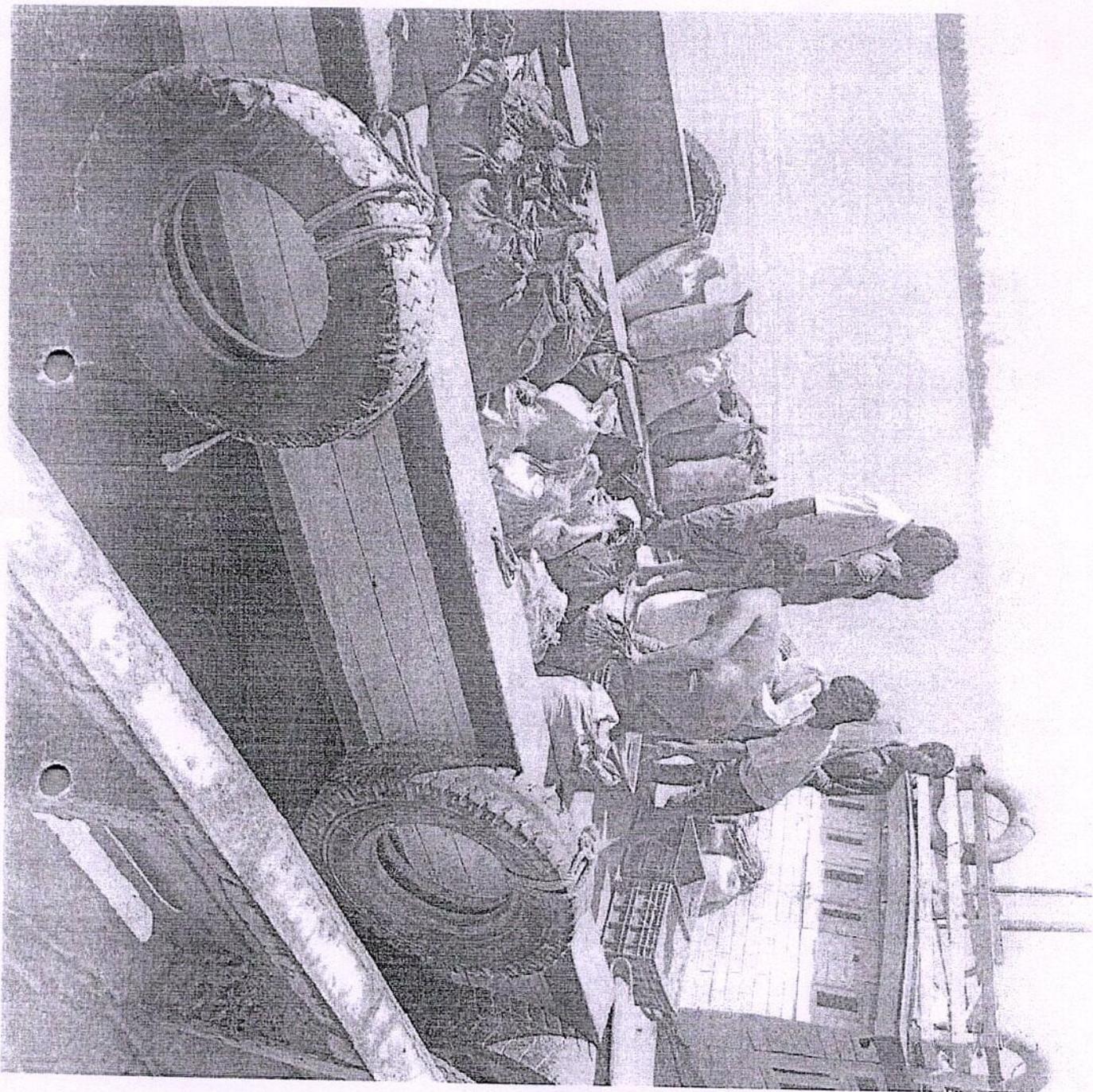
<https://mail.yahoo.com/d/folders/1/messages/232116>

 WhatsApp Image 2025-02-21 at 12.04.59 (2).jpeg
249kB

 WhatsApp Image 2025-02-21 at 12.04.58 (1).jpeg
205.5kB

 WhatsApp Image 2025-02-21 at 13.26.09.jpeg
31.9kB





Re: Report Regarding Incidence happened with M.V. Sea World (M. No. # 7490) at Gharamara under P.S. Sagar (Sundarban Police District)

From: AJBELA NAVIGATION (ajbelanavigation@gmail.com)

To: dirkol@iwal.gov.in; iwaical@yahoo.com

Date: Saturday, 22 February 2025 at 02:13 pm IST

Dear Sir,

As we reported you in our previous mail the current situation of the barge M.V SEA WORLD (M#7490) is as follows.

*** We are transferring the liquid cargo from M.V.SEA WORLD to our barge M.V.GARAI (WB1367) most of the liquid cargo has been transferred to M.V.GARAI as you can see in the videos attached

On Fri, Feb 21, 2025 at 2:05 PM AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

Please Ignore previous mail

 VID-20250221-WA0010.mp4

 VID-20250221-WA0011.mp4

 VID-20250221-WA0018.mp4

Dear Sir,

As you are already aware that a Bangladeshi-flagged vessel, *M.V. Sea World (M. No. # 7490)* came under our agency and loaded DRY FLY-ASH from Budge Budge Jetty-4, Kolkata on 11th February 2025.

And sailed from Budge Budge on 12th February 2025. Unfortunately on 13th February 2025 at around 1:30 p.m., the barge grounded near Ghoramara Char and developed a crack in the middle of the barge and now partially sank.

Our salvage team is dealing with the situation and arranged a team for the salvage of the partially sank vessel. They managed some boats (Nauka) and a team to unload the vessel. Salvage team already managed to unload some cargo and keep it in a safe place with all precautions (Picture attached for reference). They are trying their best to finish it as early as possible.

We will update the situation to you on a daily basis, some of the pictures and videos of the current situation of unloading are attached for your reference.

--
With Regards,
Ajbel Navigation
7, Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

--
With Regards,
Ajbel Navigation
7, Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

279

706

199

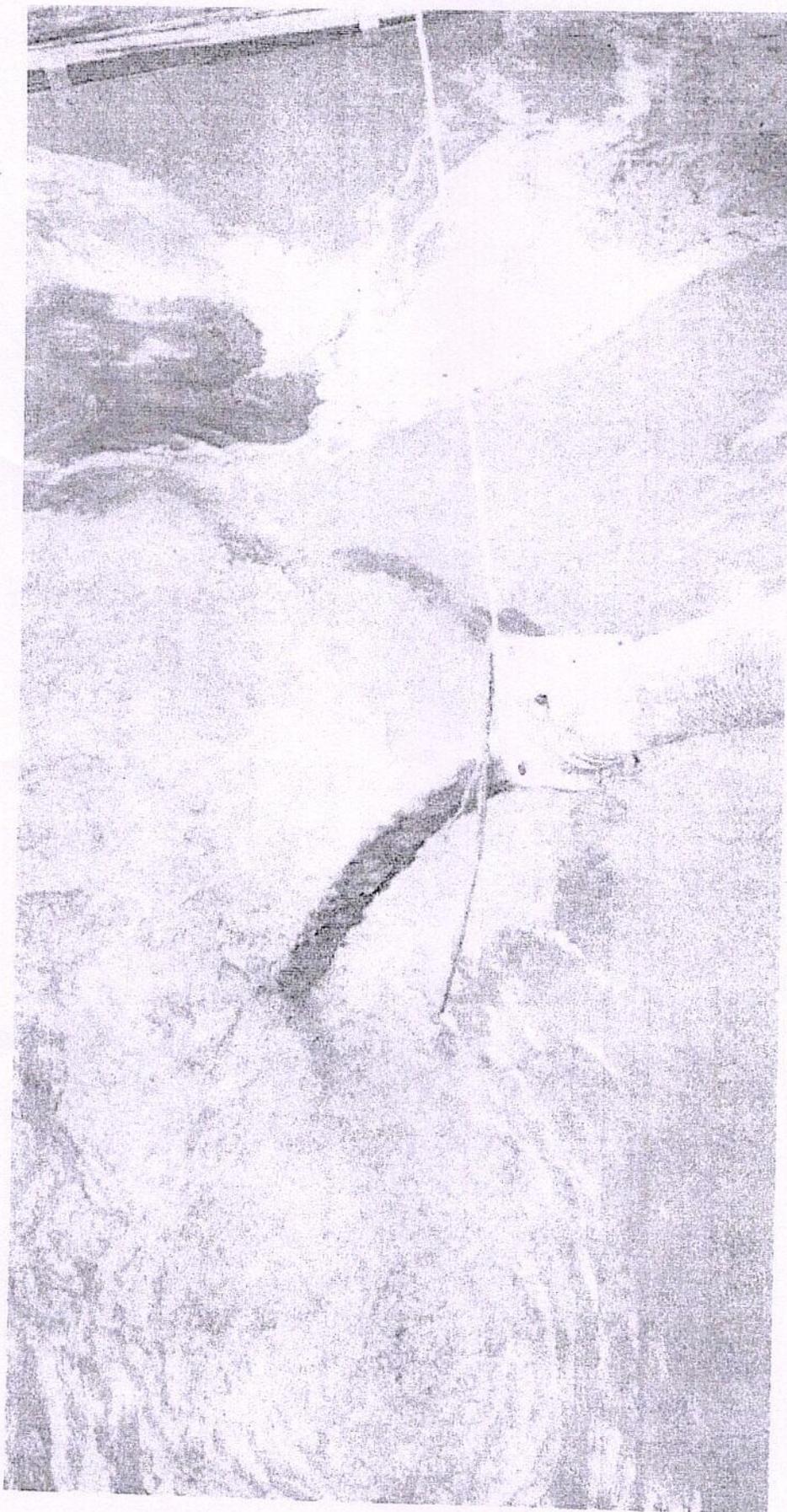


6

280

707

198



708



WhatsApp Image 2025-02-22 at 11.50.05.jpeg
74K

VID-20250222-WA0012.mp4
3499K

VID-20250222-WA0009.mp4
12684K

AJBELA NAVIGATION <ajbelanavigation@gmail.com>

Mon, Feb 24, 2025 at 11:45 AM

To: iwaical <iwaical@yahoo.com>, "Director,IWAI,Kolkata" <dirkol@iwai.gov.in>

Dear Sir,

Status of partially sunk barge MV SEA WORLD is as follows:

**** Salvage operation continues and transfer of liquid cargo to MV GARAI is running as you have seen in previous images and videos.

On Fri, Feb 21, 2025 at 1:56 PM AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

VID-20250221-WA0010.mp4

VID-20250221-WA0011.mp4

VID-20250221-WA0018.mp4

Dear Sir,

As you are already aware that a Bangladeshi-flagged vessel, **M.V. Sea World (M. No. # 7490)** came under our agency and loaded DRY FLY-ASH from Budge Budge Jetty-4, Kolkata on 11th February 2025.

And sailed from Budge Budge on 12th February 2025. Unfortunately, on 13th February 2025 at around 1.30 p.m., the barge grounded near Ghoramara Char and developed a crack in the middle of the barge and now partially sank.

Our service team is dealing with the situation and arranged a team for the salvage of the partially sank vessel. They managed some boats (Nauka) and a team to unload the vessel. Service team already managed to unload some cargo and keep it in a safe place with all precautions (Picture attached for reference). They are trying their best to finish it as early as possible.

We will update the situation to you on a daily basis, some of the pictures and videos of the current situation of unloading are attached for your reference.

--
With Regards,

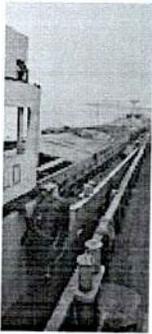
Ajbela Navigation
7, Waterloo Street,

Ajbela Navigation
7, Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

709

5 attachments

WhatsApp Image 2025-02-26 at 09.13.01 (1).jpeg
65K



WhatsApp Image 2025-02-26 at 09.13.01.jpeg
59K



WhatsApp Image 2025-02-26 at 09.13.00.jpeg
53K

 WhatsApp Video 2025-02-26 at 09.13.01.mp4
1858K

 WhatsApp Video 2025-02-26 at 09.12.50.mp4
11963K

AJBELA NAVIGATION <ajbelanavigation@gmail.com>
To: iwaical <iwaical@yahoo.com>, "Director, IWAI, Kolkata" <dirkol@iwai.gov.in>

Thu, Feb 27, 2025 at 4:09 PM

Dear Sir,
the current position of the vessel M.V.SEA WORLD is as follows:-

***The barge is under repair and in floating position.

***POL of approximately 600 Ltr has been shifted to the Indian flagged vessel MV GARAI safely. No spillage of POL in the river.

***The liquid flyash has been shifted to MV GARAI partially and dry flyash to the shore as you have seen in the previously sent images and videos. Shifting of liquid flyash is going on continuously. Repairing videos have been attached here for your reference.

- 41 - ₹10

On Wed, Feb 26, 2025 at 12:32 PM AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

Dear Sir,

Status of vessel M.V.SEA WORLD is as follows:-

**** salvage team has completed the salvage operation and repair of the barge has already started. We are trying our best to float it as early as possible.

Current images and videos have been attached for your ready reference.

On Fri, Feb 21, 2025 at 1:56 PM AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:



VID-20250221-WA0010.mp4



VID-20250221-WA0011.mp4



VID-20250221-WA0018.mp4

Dear Sir,

As you are already aware that a Bangladeshi-flagged vessel, **M.V. Sea World (M. No. # 7490)** came under our agency and loaded DRY FLY-ASH from Budge Budge Jetty-4, Kolkata on 11th February 2025.

And sailed from Budge Budge on 12th February 2025. Unfortunately, on 13th February 2025 at around 1.30 p.m., the barge grounded near Ghoramara Char and developed a crack in the middle of the barge and now partially sank.

Our service team is dealing with the situation and arranged a team for the salvage of the partially sank vessel. They managed some boats (Nauka) and a team to unload the vessel. Service team already managed to unload some cargo and keep it in a safe place with all precautions (Picture attached for reference). They are trying their best to finish it as early as possible.

We will update the situation to you on a daily basis, some of the pictures and videos of the current situation of unloading are attached for your reference.

--

With Regards,

Ajbela Navigation

7, Waterloo Street,

Kolkata-700069,

Phone No : 9831696912

--

With Regards,

Ajbela Navigation

7, Waterloo Street,

Kolkata-700069,

Phone No : 9831696912

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With Regards,

Ajbela Navigation

7, Waterloo Street,

Kolkata-700069,

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Ajbela Navigation
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Kolkata-700069,
Phone No : 9831696912

--
With Regards,
Ajbela Navigation
7, Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

 **Summary report-SEA WORLD.pdf**
2716K

AJBELA NAVIGATION <ajbelanavigation@gmail.com>
To: iwaical <iwaical@yahoo.com>, Kolkata Director IWAI <dirkol@iwai.gov.in>

Fri, Feb 28, 2025 at 11:28 AM

Sir,
We are shifting our barge M. V. Sea World from Ghora Mara to lot 8 with the help of two barges M. V. Garai(Indian) and M. V. Sea Pental (Bangladeshi) .

On 27 Feb 2025, at 4:42 PM, AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

Dear sir,
Please find the summary report attached

On Thu, Feb 27, 2025 at 4:09 PM AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

Dear Sir,
the current position of the vessel M.V.SEA WORLD is as follows:-

***The barge is under repair and in floating position.

***POL of approximately 600 Ltr has been shifted to the Indian flagged vessel MV GARAI safely. No spillage of POL in the river.

***The liquid flyash has been shifted to MV GARAI partially and dry flyash to the shore as you have seen in the previously sent images and videos. Shifting of liquid flyash is going on continuously. Repairing videos have been attached here for your reference.

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Dear Sir,

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On Fri, Feb 21, 2025 at 1:56 PM AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

 VID-20250221-WA0010.mp4

 VID-20250221-WA0011.mp4

 VID-20250221-WA0018.mp4

Dear Sir,

As you are already aware that a Bangladeshi-flagged vessel, **M.V. Sea World (M. No. # 7490)** came under our agency and loaded DRY FLY-ASH from Budge Budge Jetty-4, Kolkata on 11th February 2025.

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We will update the situation to you on a daily basis, some of the pictures and videos of the current situation of unloading are attached for your reference.

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With Regards,
Ajbela Navigation
7, Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

--

With Regards,
Ajbela Navigation
7, Waterloo Street,
Kolkata-700069,

11/12/25, 4:36 PM

Gmail - Report Regarding Incidence happened with M.V. Sea World (M. No. # 7490) at Gharamara under P.S. Sagar (Sundarban... -713-

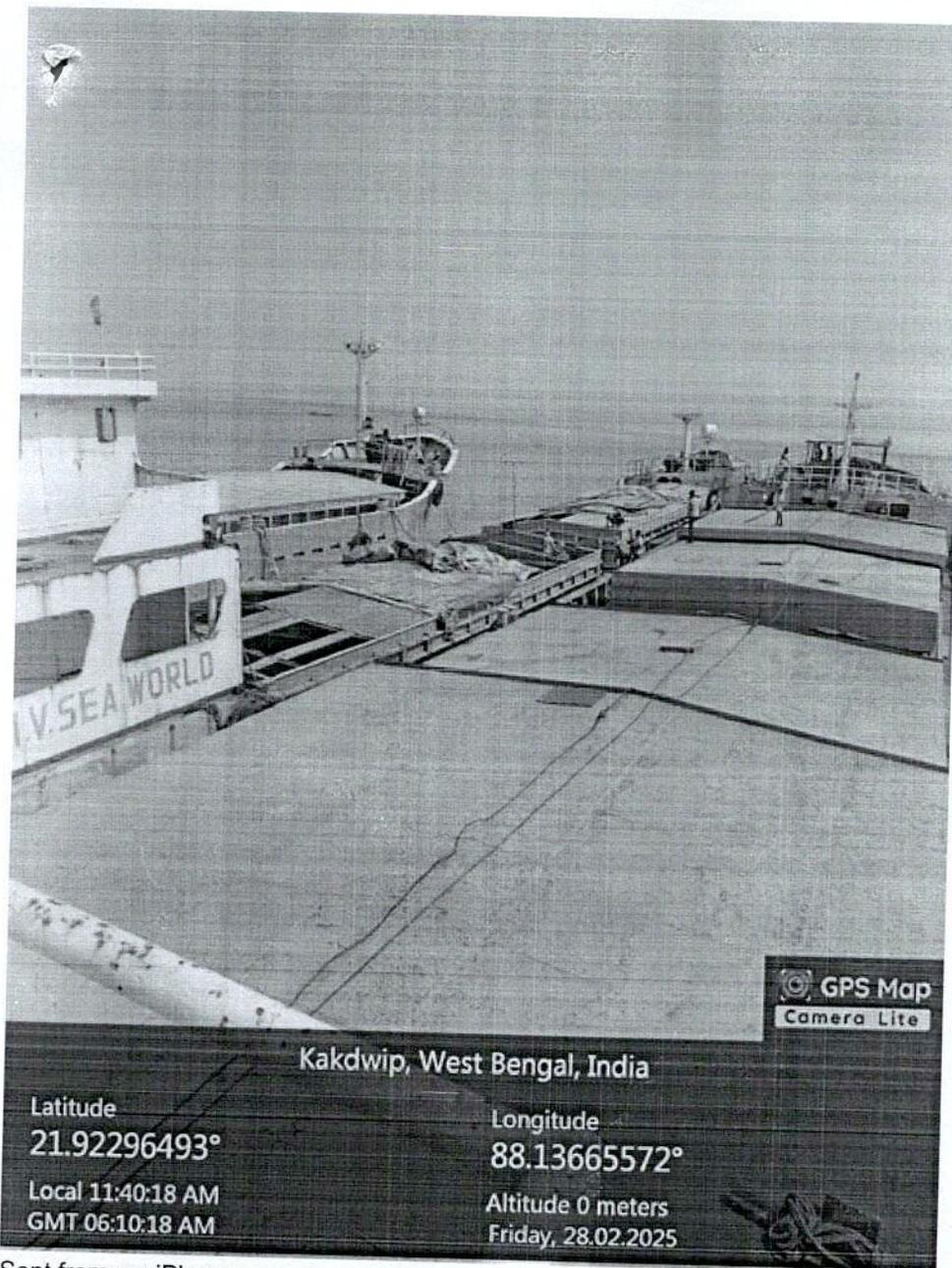
Phone No : 9831696912

--
With Regards,
Ajbela Navigation
7, Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

--
With Regards,
Ajbela Navigation
7, Waterloo Street,
Kolkata-700069,
Phone No : 9831696912
<Summary report-SEA WORLD.pdf>

AJBELA NAVIGATION <ajbelanavigation@gmail.com>
To: iwaical <iwaical@yahoo.com>, Kolkata Director IWAI <dirkol@iwai.gov.in>

Fri, Feb 28, 2025 at 11:47 AM



Sent from my iPhone

On 28 Feb 2025, at 11:28 AM, AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

Sir,

We are shifting our barge M. V. Sea World from Ghora Mara to lot 8 with the help of two barges M. V. Garai(Indian) and M. V. Sea Pental (Bangladeshi) .

On 27 Feb 2025, at 4:42 PM, AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

Dear sir,
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On Thu, Feb 27, 2025 at 4:09 PM AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

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 VID-20250221-WA0011.mp4

 VID-20250221-WA0018.mp4

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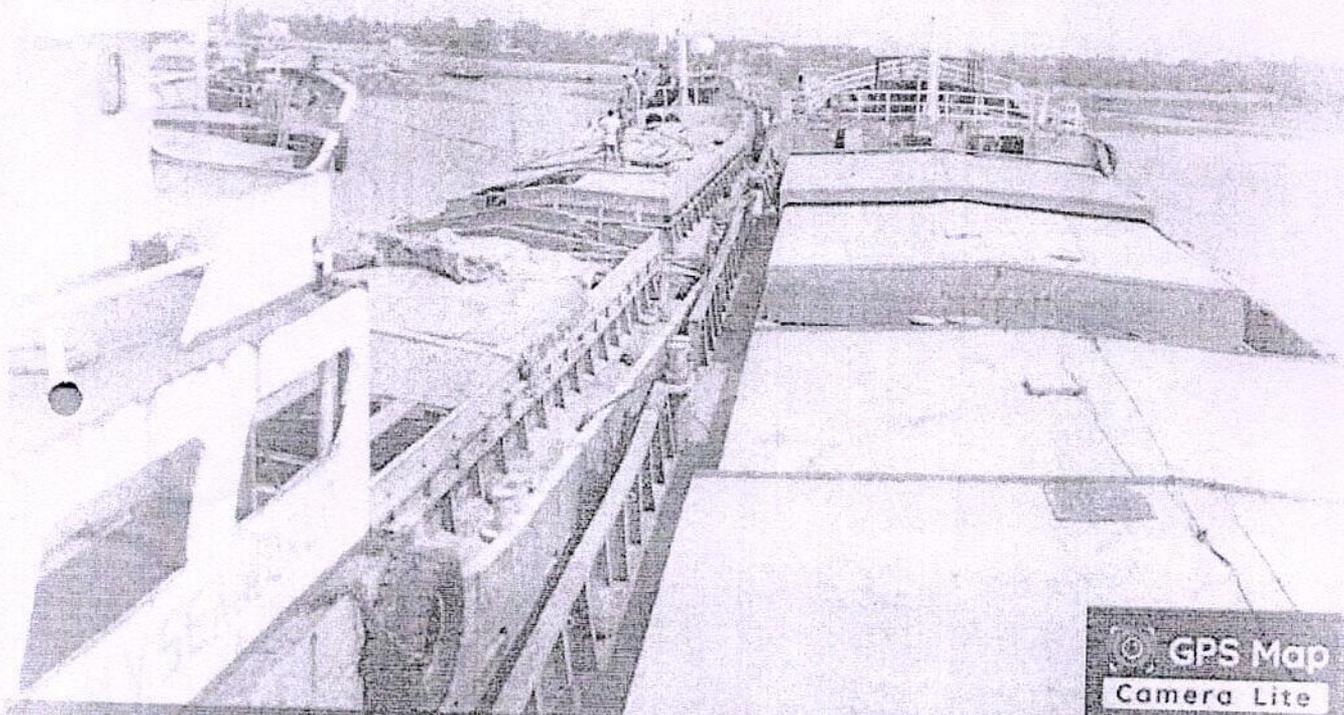
Our service team is dealing with the situation and arranged a team for the salvage of the partially sank vessel. They managed some boats (Nauka) and a team to unload the vessel. Service team already managed to unload some cargo and keep it in a safe place with all precautions (Picture attached for reference). They are trying their best to finish it as early as possible.

We will update the situation to you on a daily basis, some of the pictures and videos of the current situation of unloading are attached for your reference.

--

With Regards,
Ajbela Navigation

716



GPS Map
Camera Lite

India

Latitude
21.87398624°

Longitude
88.16348406°

Local 12:38:22 PM
GMT 07:08:22 AM

Altitude 0 meters
Friday, 28.02.2025



GPS Map
Camera Lite

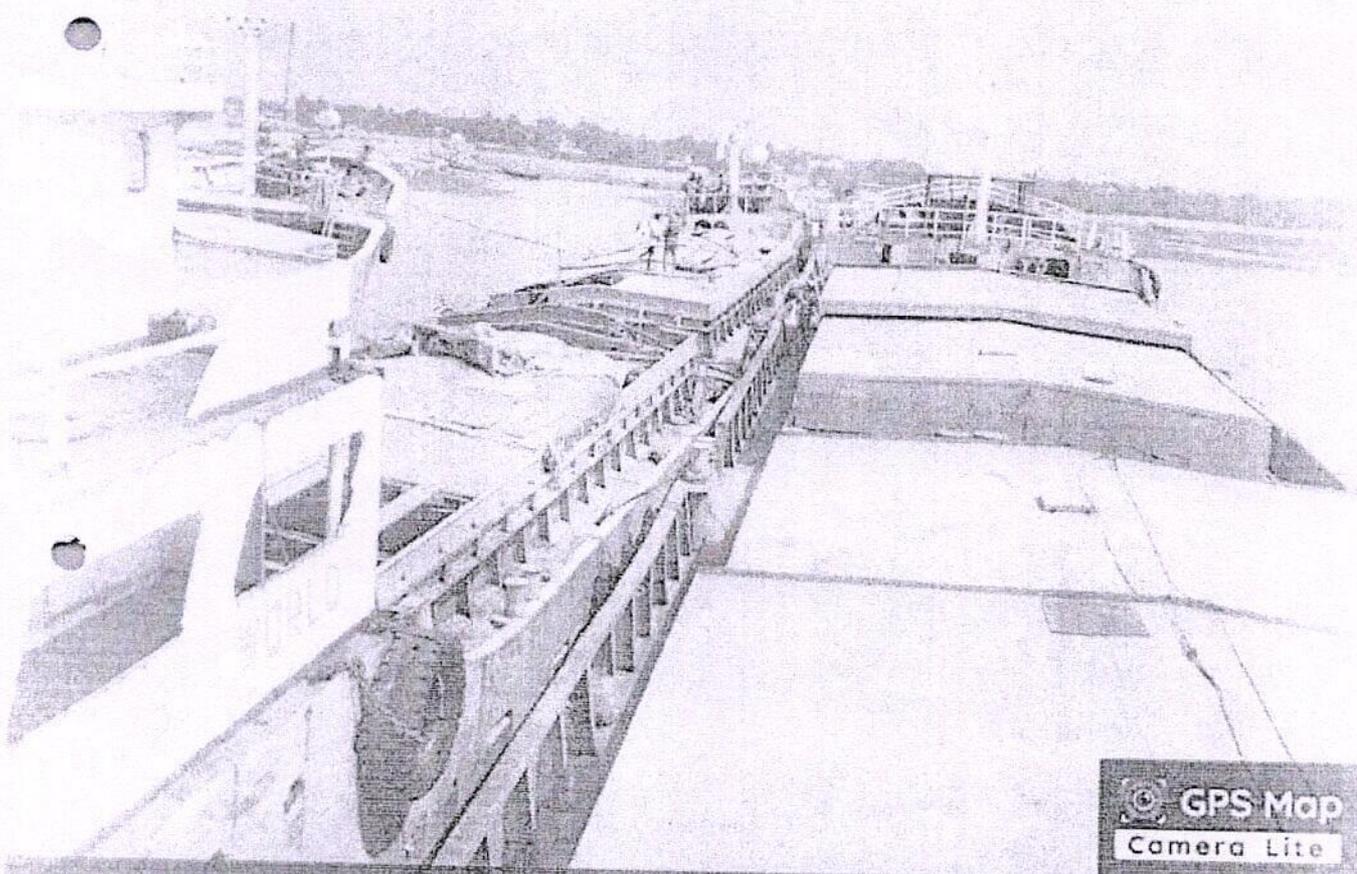
India

Latitude
21.87398994°

Longitude
88.16348446°

Local 12:38:20 PM
GMT 07:08:20 AM

Altitude 0 meters
Friday, 28.02.2025



GPS Map
Camera Lite

India

Latitude
21.87401536°

Longitude
88.1634796°

Local 12:38:09 PM
GMT 07:08:09 AM

Altitude 0 meters
Friday, 28.02.2025

- 719

291

Annexure 'H'

ANNEXURE R/15

Endorse - 16



LIFE
Lifestyle for
Environment

WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Alipore Regional Office, 5th Floor, Minority Bhawan
12, Biplabi Kanailal Bhattacharya Sarani, Alipore,
Kolkata-700027, Phone:033-2202-3132

Memo No. 141 / ZII/Gen/08-20

Date:05/03/2025

To
The Director
Inland Waterways Authority of India
Ministry of Shipping, Govt. of India
Regional Office, P -78, Garden Reach Road
Kolkata-700 043

Sub: Safe Disposal of recovered Fly Ash from sunken Bangladeshi Flag Vessel MV Sea World, reported by Times of India, Kolkata on 17.02.2025 near Ghoramara Under Ghoramara GP under Sagar Block of 24 Paraganas (South).

Ref:

1. Inspection of the accident site by WBPCB on 04.03.2025
2. Your letter dated 28.02.2025
3. O.A. No.30/2025/EZ of Hon'ble National Green Tribunal , Eastern Bench (Date of hearing 07.03.2025)

Sir,

With reference to the above, during inspection on 04.03.2025, partially recovered fly ash from sunken Bangladeshi Flag Vessel MV Sea World reported by Times of India, Kolkata on 17.02.2025 near Ghoramara under Ghoramara GP under Sagar Block of 24 Parganas (South) was shown by Mr. Anal Dey, representative of Indian Agent, M/s. Ajbela Navigation, which has been kept in another Vessel namely M.V. Garai near Lot 8 of Kakdwip. Besides, fly ash from sunken Bangladeshi Flag Vessel MV Sea World (now kept near Lot 8 of Kakdwip) was not fully evacuated.

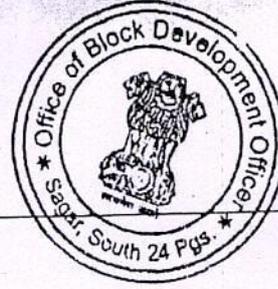
You are requested to direct the concerned agent to dispose the fly ash from both the Vessel in environmentally safe manner (for use of cement and concrete industry, Brick and Block Making Industry, Land filling with proper lining to prevent leaching) and submit report mentioning quantity of Fly Ash safely disposed (with documentary evidence like geo tagged photographs, video, work order).

Thanking you.

Yours faithfully

Senior Environmental Engineer
Alipore Regional Office

Office of the
BLOCK DEVELOPMENT OFFICER
SAGAR DEVELOPMENT BLOCK
Rudranagar, Sagar, South 24 Parganas



Memo No: 338 / Sagar / 2025

Date: 04/03/2025

To
The Add. District Magistrate
&
District Land and Land Reforms Officer
South 24 Parganas

Annexure - I

Sub: Status report in connection with the sinking B'deshi vessel dumps toxic fly ash in river near Ghoramara
Ref.:- Misc/1542/2025 Dated 4.03.2025

Sir,

With reference to the above noted subject, the undersigned would like to submit status report in connection with the sinking B'deshi vessel dumps toxic fly ash in river Muriganga near Ghoramara as follows:-

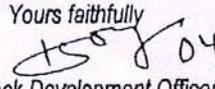
1. The Bangladeshi vessel MV Sea World struck to a sandbar near in Muriganga river near Ghoramara island, Sagar Block on 13.02.2025 while en route to Bangladesh from Budge Budge. The Vessel had a crack in its deck and the fly ash kept in the vessel started mixing the river water.
2. As soon as the information was received to this end regarding the sticking of the vessel, the local GP representatives and the police administration had rushed to the spot.
3. The undersigned had also alerted the Officer in Charge, Sagar PS and the local GP to keep a watch so that the fly ash is not intentionally mixed with the river water by the vessel authorities.
4. Presently, the vessel has been shifted by the vessel authorities (Ajibela Navigation) from its point of struck to Lot 8 Kakdwip and now the place is clear.
5. Some of the fly ash has mixed with the river water while some of its portion has been removed and kept at a place near Bisalakshmi temple, Kheyaghat in Ghoramara GP of Sagar Block.
6. Presently, no fly ash is found at the site where the vessel was stuck.

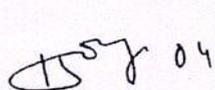
This is for your kind information and perusal please.

Memo No: 338 / 11(3) / Sagar / 2025

Copy forwarded for necessary action to:

1. The District Magistrate, South 24 Parganas
2. The Sub-divisional Officer Kakdwip, South 24 Parganas

Yours faithfully

Block Development Officer
Sagar, South 24 Parganas
Block Development Officer
Sagar, South 24 Parganas
Date: 04/03/2025


Block Development Officer
Sagar, South 24 Parganas
Block Development Officer
Sagar, South 24 Parganas



Government of West Bengal
Office of the Additional District Magistrate &
District Land & Land Reforms Officer, South 24 Parganas
New Treasury Building (8th & 9th Floor), Alipore, Kolkata - 700027.
TEL. NO. 2479-1955, 2479-2196, FAX- 2499-4820, email ID-
dllro.s24pgs@gmail.com

AN ISO 9001:2008 CERTIFIED ORGANIZATION

Memo No. MISC/1542/2025

Date : 4/03/2025

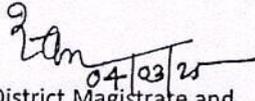
To,
The Block Development Officer,
Sagar Block,
South 24 Parganas.

Sub : Seeking status report in connection with sinking B'deshi vessel dumps toxic fly ash in river near Ghoramara.

In connection with the above, the undersigned would like to seek status report on above mentioned incident to comply the solemn order of the Hon'ble NGT, EZ being OA No. 30/2025/EZ, dated 19.02.2025.

Therefore, you are requested to submit the status report of the said incident at the earliest.

Encl : As stated.


Additional District Magistrate and
District Land and Land Reforms Officer
South 24 Parganas



भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण

(पत्तन, पोत परिवहन और जलमार्ग मंत्रालय, भारत सरकार)

INLAND WATERWAYS AUTHORITY OF INDIA

(Ministry of Ports, Shipping and Waterways, Govt. of India)

क्षेत्रीय कार्यालय : पी-७८, गार्डनरीच रोड, कोलकाता - ७०० ०४३ (प० बं०)

REGIONAL OFFICE : P-78, Garden Reach Road, Kolkata - 700 043 (W.B.)

दूरभाष : 2439 0393 / 5577 / 6055, फैक्स : 2439 5570

ANNEXURE 1°



SAGARMALA
PORT-LED PROSPERITY

E-mail : iwaical@yahoo.com
dirkol.iwai@nic.in

IWAI/KOL/PROT(1)/2024-25/1897

March 10, 2025

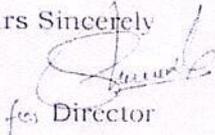
To,
The Sr. Environmental Engineer
West Bengal Pollution Control Board
(Department of Environment, Govt. of West Bengal)
Alipore Regional Office, Minority Bhaban (5th Floor)
12, Biplabikanailal Bhattacharya Sarani, Alipore
Kolkata - 700027

Sub: Request to share cause behind disposal of Fly Ash to River water during salvaging of sunken BD Flag vessel M.V. Sea World, reported by Times of India, Kolkata on 17.02.2025 near Ghoramara under Ghoramara GP under Sagar Block of 24 Paraganas (South) - reg.

Ref: 1. WBPCB Memo No.142/ZII/Gen/08-20, dated 05.03.2025
2. IWAI/KOL/PROT(1)/2024-25/1889, dated 07.03.2025
3. Letter dated 10.03.2025 received from M/s. Ajbela Navigation

Sir,
Reference above, please find enclosed herewith, the information pertain to the captioned subject submitted by M/s Ajbela Navigation, Kolkata (India Shipping Agent of BD Flag vessel M.V. Sea World) vide letter under ref (3) above, is for you ready reference.

Yours Sincerely


for Director

Encl: As stated.

Copy to:

1. Chief Engineer (Traffic & Logistics), IWAI, Noida
2. Director (NER), IWAI, Noida
3. PA to Member (T & L), IWAI, Noida - for favour of kind information to Member (T & L) please.

295-723-

In reference to your Memo no: IWAI/KOL/PROT(1)...

https://mail.yahoo.com/d/folder/messages/232759

In reference to your Memo no: IWAI/KOL/PROT(1)/2024-25/1889. You have asked to share causes behind disposal of fly ash into river water during salvaging of sunken Bangladeshi Flag vessel M.V.Sea World.

From: operation ajbela (operationajbela@gmail.com)
To: iwaical@yahoo.com; dirkol@iwai.gov.in
Date: Monday, 10 March 2025 at 11:58 am IST

Dear Sir
Please find attachment

With Regards,
Ajbela Navigation
7, Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

Sea World Sunken Letter.pdf
681.2 KB

D'haan - V (G-3-12-25)
[Signature]
10/03/2025

724 -



AJBELA NAVIGATION

SHIPPING AGENT

Date: 10.03.2025

To
The Director
Inland Waterways Authority of India
Garden Reach Road
Kolkata -700 043.

Dear Sir,

In reference to your Memo no: IWAI/KOL/PROT(1)/2024-25/1889. You have asked to share causes behind disposal of fly ash into river water during salvaging of sunken Bangladeshi Flag vessel M.V.Sea World.

Sir, for your information , incident happened on 13 Feb. 2025 , around 1:30 P.M. onwards, during that Period , the Bangladeshi Flag vessel M.V.Sea World crew noticed that the vessel's hull at midship area developing crack.

The safety of life of people onboard. safety of the vessel and Environmental Hazard- were concerned for the crew on board.

Cargo holds were fully loaded with Fly Ash and started oozing out into the river, as the crack started increasing. At this point of time the crew were helpless to prevent unwanted discharge into the river Crew of the vessel were very fortunate that locals rescued them and given shelter in a safe area The qty of unwanted discharge due to developed crack expected approx. 490 MT

Observing various hazard may pollute the environment , The Ajbela Navigation immediately deployed salvage team. The salvage team started dispose cargoes (Fly Ash) on board to a safe places in nearby land.

During this shifting process, high water raised at the river Hooghly (Muri Ganga). And due to raising high water. deck of M.V.Sea World was submerged, which caused, ingress of water inside cargo hold carrying fly ash, also inside vessel's engine room. These ingress water accumulation disturbed stability of the vessel and chances of total loss of vessel was absolute and which would cause another environmental hazard.

In view of above Salvage team initiated pumping out of water from Engine room as well as pumping out from cargo hold loaded with Fly Ash. (Which were at that time mixed with mud & water) to maintain stability of the vessel.

Quantity pumped out (mixed with fly ash, water & mud) approximately 100 m.t. when the water level went substantially down, A nearby vessel M.V.Garai had been called around M.V.Sea World and disposed a certain quantity Fly Ash(mixed with mud & water approximate 550m.t).

7, Waterloo Street, Ground Floor, Kolkata - 700 069

E-mail : ajbelanavigation@gmail.com, anolt976@gmail.com, ripondey@gmail.com M: 0091 9831696912 Tale : +91 3340701139

725-

Sir, you also mentioned "Sunken" vessel and certainly M.V.Sea World, would had Sunked, if above action of pumping out were not initiated at right time , which would cause another environmental hazard.

Therefore all the operations eg. Like transfer of cargoes in safe place inside land , transferring cargoes to another vessel also pumping out form engine room and cargo hold flooded, described above carried out in view of safety of vessel, safety of crew and to prevent further damage to environment

Sir trust I could explain the reason behind disposing of cargoes into river , which was not intentional , rather which was to prevent further damage to environment , and safety of vessel and whatever quantity oozed out due crack , that was beyond control of human being as sudden emergency have had occurred

To recapitulate qty discharge as below:

Qty discharged nearby shore area	- 50 m.t. (approx)
Qty discharged to M.V.Garai	- 550 m.t. (approx)
Qty pumped to maintain stability of vessel to prevent sinking	- 100 m.t. (approx)
Qty naturally oozed out due to developing Crack approx	- 490 m.t. (approx)
Qty estimated reaming on board M.V.Sea Word	- 50 m.t. (approx)

= 1190 m.t. (Approx.)

Qty as per B/L = 1190 m.t.

Thanking you,

Yours faithfully

For **AJBELA NAVIGATION**

Authorised Signatory

[Handwritten Signature]
10/3/25



298

-728- Annexure - 'K'

ANNEXURE R/19 - 276

REPORT REGARDING DISCHARGE OF FLY ASH FROM M.V.GARAI AT KULPI

From: AJBELA NAVIGATION (ajbelanavigation@gmail.com)

To: iwaical@yahoo.com; dirkol@iwai.gov.in

Date: Thursday, 20 March 2025 at 12:33 pm IST

Dear Sir,

It is to inform you that the fly ash qty approximately 750MT, which was loaded in M.V.GARAI has been discharged at RKB UDYOG PVT LTD in Kulpi as you can see in the picture and videos.

M/s RKB UDYOG PVT LTD, a brick making company, has received fly ash for the manufacturing of bricks this year.

Receipt from RKB UDYOG PVT LTD has been attached.

-  WhatsApp Image 2025-03-20 at 11.42.04 (1).jpeg
-  WhatsApp Image 2025-03-20 at 11.42.04.jpeg
-  WhatsApp Image 2025-03-20 at 11.42.05 (2).jpeg
-  WhatsApp Image 2025-03-20 at 11.42.06 (1).jpeg
-  WhatsApp Image 2025-03-20 at 11.42.06 (2).jpeg
-  WhatsApp Image 2025-03-20 at 11.42.07 (1).jpeg
-  WhatsApp Image 2025-03-20 at 11.42.07 (2).jpeg
-  WhatsApp Image 2025-03-20 at 11.42.07 (5).jpeg
-  WhatsApp Image 2025-03-20 at 11.42.07.jpeg
-  WhatsApp Image 2025-03-20 at 11.42.08 (2).jpeg
-  WhatsApp Image 2025-03-20 at 11.42.08 (3).jpeg
-  WhatsApp Image 2025-03-20 at 11.42.08 (4).jpeg
-  WhatsApp Image 2025-03-20 at 11.42.08 (5).jpeg
-  WhatsApp Image 2025-03-20 at 11.42.08 (6).jpeg

M.V. Sans Doria
750 MT

LOT

29

EXI

-  WhatsApp Image 2025-03-20 at 11.42.08 (7).jpeg
-  WhatsApp Video 2025-03-20 at 11.42.09 (1).mp4
-  WhatsApp Video 2025-03-20 at 11.42.09 (2).mp4
-  WhatsApp Video 2025-03-20 at 11.42.09 (3).mp4
-  WhatsApp Video 2025-03-20 at 11.42.09.mp4

On Fri, Feb 28, 2025 at 12:45 PM AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

Dear Sir,

The damaged vessel has been brought to the LOT-8 for further repair purposes. Image attached for your reference.

On Fri, Feb 28, 2025 at 12:32 PM AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

Dear Sir,

Current position of the vessel is as follows:-

*** Barge is now in floating position and with the help of Indian flagged vessel MV GARAI and Bangladeshi flagged vessel MV SEA PENTAL are towing the damaged barge to LOT-8 for further repair. Images and videos attached for reference. We will update once the barge reaches the LOT-8 and share you the images.

On Fri, Feb 28, 2025 at 11:28 AM AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

Sir,

We are shifting our barge M. V. Sea World from Ghora Mara to lot 8 with the help of two barges M. V. Garai(Indian) and M. V. Sea Pental (Bangladeshi) .

On 27 Feb 2025, at 4:42 PM, AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

Dear sir,

Please find the summary report attached

On Thu, Feb 27, 2025 at 4:09 PM AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

Dear Sir,

the current position of the vessel M.V.SEA WORLD is as follows:-

***The barge is under repair and in floating position.

***POL of approximately 600 Ltr has been shifted to the Indian flagged vessel MV GARAI safely. No spillage of POL in the river.

***The liquid flyash has been shifted to MV GARAI partially and dry flyash to the shore as you have seen in the previously sent images and videos. Shifting of liquid flyash is going on continuously.

Repairing videos have been attached here for your reference.

On Wed, Feb 26, 2025 at 12:32 PM AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

Dear Sir,

Status of vessel M.V.SEA WORLD is as follows:-

**** salvage team has completed the salvage operation and repair of the barge has already started. We are trying our best to float it as early as possible.
Current images and videos have been attached for your ready reference.

On Fri, Feb 21, 2025 at 1:56 PM AJBELA NAVIGATION <ajbelanavigation@gmail.com> wrote:

 VID-20250221-WA0010.mp4

 VID-20250221-WA0011.mp4

 VID-20250221-WA0018.mp4

Dear Sir,

As you are already aware that a Bangladeshi-flagged vessel, **M.V. Sea World (M. No. # 7490)** came under our agency and loaded DRY FLY-ASH from Budge Budge Jetty-4, Kolkata on 11th February 2025.

And sailed from Budge Budge on 12th February 2025. Unfortunately, on 13th February 2025 at around 1.30 p.m., the barge grounded near Ghoramara Char and developed a crack in the middle of the barge and now partially sank.

Our service team is dealing with the situation and arranged a team for the salvage of the partially sank vessel. They managed some boats (Nauka) and a team to unload the vessel. Service team already managed to unload some cargo and keep it in a safe place with all precautions (Picture attached for reference). They are trying their best to finish it as early as possible.

We will update the situation to you on a daily basis, some of the pictures and videos of the current situation of unloading are attached for your reference.

--

With Regards,
Ajbela Navigation
7, Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

--
With Regards,

29

31

319

Ajbela Navigation
7,Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

--
With Regards,
Ajbela Navigation
7,Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

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With Regards,
Ajbela Navigation
7,Waterloo Street,
Kolkata-700069,
Phone No : 9831696912
<Summary report-SEA WORLD.pdf>

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With Regards,
Ajbela Navigation
7,Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

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With Regards,
Ajbela Navigation
7,Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

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With Regards,
Ajbela Navigation
7,Waterloo Street,
Kolkata-700069,
Phone No : 9831696912

 1.jpeg
221.8kB

 2.jpeg
295.8kB

 3.jpeg
295.3kB

 RKB.pdf
193.8kB

- 730 -

WEST BENGAL POLLUTION CONTROL BOARD

CTO Certificate No. C025135 Valid upto 31.12.2027

Memo No. 79/1/CTO/CTE/BFLR(111)/ 12534(1) /17

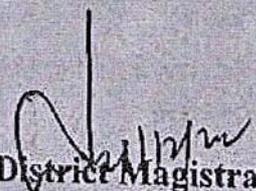
Date: 21.12.2022

To
RKB Udyog Private Limited,
Vill. Kulpi,
Po & Ps. Kulpi,

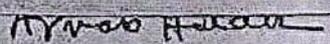
Additional Conditions :

The Unit Should maintain the Operational Guidelines as per the Memorandum issued by the L & LR Department (M & M Branch) vide No. 2648-M&M/LR/A-II-26/2010 Dated : 27.10.2016 & No. 2649-M&M-26/2010 Dated : 27.10.2016.

- a. Unit Should use 25% of Fly Ash by weight as raw materials.
- b. If the unit is located within 1.6 K.M. of Mango Orchards the unit should not operate from the Month of February to May in Every Year.
- c. Unit does not damage to any Public Road, Bridge, Culvert or any other Public Utility.
- d. Unit does not obstruct the normal flow of the River and does not damage the Embankment of the River.
- f. Unit does not excavate or borrow of brick earth or ordinary earth for the purpose of brick making above 1.5 meter from the adjoining ground level.
- d. This Consent to Operate is issued on the basis of submission of the unit regarding installation of Brick Kiln having Zig Zag Technology and it must be operate using Brick Kiln having Zig Zag Technology. In future, if it is found that you are operating the Brick Kiln without installation of Zig Zag Technology with the Bric Kiln, action will be taken against your unit as per Section 33A Water (Prevention and Control and Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution), 1981 and Section 15 of Environment (Protection) Act, 1986.


**Additional District Magistrate &
District Land & Land Reforms Officer
and
Ex-Officio District Environment Officer,
South 24 Parganas, Alipore.**

**Additional District Magistrate & District Land &
Land Reforms Officers and
Ex-officio District Environment Officer
South 24-Parganas, Alipore**



DIRECTOR

07. This Applicant shall provide comprehensive pollution control equipment and operate and maintain the same continuously to conform the quality of the final gaseous emission to the Standard as given below:

Stack No.	Stack height from G.L. (in mts.)	Stack attached to (sources and control system, if any)	Volume Nm ³ /hr	Velocity of gaseous emission (mg/sec)	Concentrations of parameters not to exceed			Frequency sampling
					SPM (mg./Nm ³)	CO (% v/v)		
S-1	32	Brick kiln	—	—	250	—	—	yearly
S-2	—	—	—	—	—	—	—	—
S-3	—	—	—	—	—	—	—	—
S-4	—	—	—	—	—	—	—	—

08. The Applicant shall maintain the generation and treatment/disposal of non-hazardous solid waste as specified below.

Type of waste	Quantity	Treatment	Disposal
Coal Ash	15 MT	Manual	Filling low land

09. The Applicant shall take adequate measures for control of noise levels from its own sources within premises to conform to

Time (6am-10pm)	Limit in dB (A) L _{eq}	Time (10pm-6am)	Limit in dB (A) L _{eq}
Day time (06 a.m. to 09 p.m.)	65	Night Time (09 p.m. to 06 a.m.)	55

10. The Applicant shall remain responsible for quantity and quality of liquid effluent and air emissions and shall furnish to the State Board all information in respect of quality, quantity, rate of discharge, place of discharge liquid effluent and air emissions.

11. The Applicant shall at all times maintain good house-keeping, proper working order, control pollution (including fugitive emissions) from all sources to maintain clean environment in & around factory premises and surrounding areas/inhabitants.

12. The Applicant shall bring about at least 33% of the available open land under the green coverage/ plantation.

13. The Applicant shall provide for sufficient alternate electric power source to operate all pollution control facilities. In absence of such alternate power source, the production should be stopped/reduced/controlled to conform the conditions of the Consent.

14. All the stacks connected to various sources of emissions must be painted/displayed to designate by numbers such as S-1, S-2 etc. and shall have ports, ladder, platform etc. for monitoring/sampling the air emissions and the same shall be made available for inspection and use by the State Board's staff as well as State Board's authorised agencies.

15. The Applicant shall install a separate energy meter showing the consumption of energy for operation pollution control devices and shall install suitable device for measuring the volume of water consumed for different purposes as mentioned above giving correct result to the satisfaction of the State Board.

16. The Applicant shall allow the Officers of the State Board to enter into the premises of the unit at any reasonable time to inspect the pollution control systems and shall provide adequate and safe facility for collection of wastewater and solid waste samples for monitoring and measuring by the State Board's staff as well as State Board's authorised agencies.

17. The Applicant shall maintain an Inspection Book in the factory premises which shall be made available to inspecting officers of the State Board for inspection, review and to write down any direction or observation as deemed necessary during the inspection.

18. The Applicant shall intimate to the State Board immediately of any occurrence or apprehension of occurrence of discharge of any pollutants in excess of quality and quantity as mentioned above to any receiving water body/system or to atmosphere owing to accident or other unforeseen incident/event including natural disaster and the Applicant shall take adequate steps to prevent such accidental event.

19. The Applicant shall apply for renewal of consent to State Board in prescribed form 60 (sixty) days before expiry of this Consent.

20. The Applicant shall not make any alteration/modification/expansion in the existing manufacturing process and equipment, pollution control system and shall not bring into any altered or new outlet/outfall or stack to change the place of discharge, without prior approval of the Board.

21. The Applicant shall comply with the conditions as laid down in the Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989, Hazardous Wastes (Management & Handling) Rules, 1989 and 'Public Liability Insurance Act, 1991.

Additional Conditions: Enclosed in separate sheet.



For and on behalf of the Board
 Additional District Magistrate & District Land Reforms Officer and
 Ex-officio...

(Member Secretary)

WEST BENGAL POLLUTION CONTROL BOARD

'Paribesh Bhawan' Bldg. No. 10A, Block-LA, Sector-III, Salt Lake City, Kolkata - 700 098
(Orange/Green Category Unit)

732

Memo Number: BFLR(III)
79/1/CTO-CTE/12534/2017

Date: 21/12/2022

Consent to Operate under Section 25 & 26 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.
The West Bengal Pollution Control Board (hereinafter referred to as State Board) under the provisions of Section 25 & 26 of the Water (Prevention and Control of Pollution) Act, 1974 as amended and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended, and Rules and Orders made thereunder hereby grants its Consent to:

M/s. RKB Vdyog Private Limited
(hereinafter referred to as Applicant) for its unit located at vill. Kulpi; Po+B. Kulpi; South 24 Parganas
(Detailed address of the manufacturing unit)

for a period from up to 31/12/2027 to operate the industrial unit and to discharge liquid effluent and to emit gaseous effluent from the premises/land of the industrial unit in accordance with the conditions as mentioned below provided on any day at any instance the quantity and quality of liquid discharge and gaseous emission shall not exceed the permissible limit as specified in this consent letter and as specified in the Environmental (Protection) Act, 1986.

Breach of the conditions and/or failure to comply with the directions as mentioned below shall render the applicant liable for prosecution under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.

The State Board reserve the right to revoke, withdraw or make any reasonable variation/change/alter the conditions of this consent letter giving one month's notice to the applicant.

Conditions:

01. This Consent is valid for the manufacture of

Sl. No.	Name of major products and by-products	Quantity produced per month	Sl. No.	Name of major products and by-products	Quantity produced per month
01.	<u>Brick</u>	<u>2,00,000 -</u>	03		
02.			04.		

02. The Applicant shall observe the following fuel consumption pattern.

Sl. No.	Type of fuel	Quantity per day	Sl. No.	Type of fuel	Quantity per day	Sl. No.	Type of fuel	Quantity per day
01.	<u>Coal</u>	<u>1.5 MT</u>	02.			03.		

03. The Applicant falls in the Orange category of the Water (Prevention and Control of Pollution) Cess Act, 1977 and Rules made thereunder and shall comply with the provisions of said Act, and Rules and regularly submit to the Board the Returns of Water consumption in the prescribed form and pay the Cess as specified under Section 3 of the said Act.

04. Daily water consumption for the following purposes should not exceed.

Industrial cooling, spraying in mine pits and boiler feed water (water used for gardening should be included in this category of use)	Domestic purpose	Processing whereby water gets polluted and the pollutants are easily biodegradable	Processing whereby water gets polluted and the pollutants are not easily biodegradable
<u>NA</u>	<u>1200 Hrs</u>	<u>600 Lts</u>	<u>NA</u>

05. Daily discharge of effluent shall not exceed

	Industrial liquid effluent	Domestic liquid effluent	Mixed (Industrial & domestic) liquid effluent
No. of outfalls	<u>NA</u>	<u>01</u>	<u>NA</u>
Quantity	<u>NA</u> KL	<u>0.24</u> KL	<u>NA</u> KL
Place of discharge		<u>Own land soakpit</u>	

06. The Applicant shall provide drainage system for conveying industrial & domestic liquid waste & separate drainage system for storm-water and shall provide comprehensive treatment facility for industrial and domestic liquid waste (sewage, sullage & liquid effluent generated from canteen) and operate and maintain the same to conform to the Standard for final effluent as given below:

Outlet	Nature of	Parameters and standard (in mg/l. max)						Frequency of effluent sampling
		BOD	COD	TSS	O & G			
<u>01</u>	<u>Domestic effluent</u>	<u>30</u>	<u>250</u>	<u>100</u>	<u>10</u>			<u>Yearly</u>



Manufacturer of RKB Brand Bricks
Construction Work & Others
Brick Field Unit I & II

Kulpi, P.O. P.S. - Kulpi
Dist. - South 24 Parganas
West Bengal, India. Pin- 743351
email id : rkbudyog20@gmail.com
Mob. 8328751828 / 9733600143

From : RKB UDYOG Pvt. Ltd.

Date : 19/03/25

To
The Proprietor, Ajbela Navigation,
Shipping Agent,
7, Waterloo Street, Kal-700069.

Sr,

I have the honour to received
approx. 750 (Seven hundred fifty) Ton (MT.)
Fly ash with mud from your Company,
i.e. Ajbela Navigation, Kal-700069,
on free cost. They deliver that Fly ash
from MV. GARAT Through pipeline - which
fly ash will use for manufacture of
bricks for this year.

Yours faithfully

Signature of Deliver

AJBELA NAVIGATION

Proprietor

Proprietor

Signature of Receiver

For RKB UDYOG PVT. LTD.

Arbab Halder

Functionary

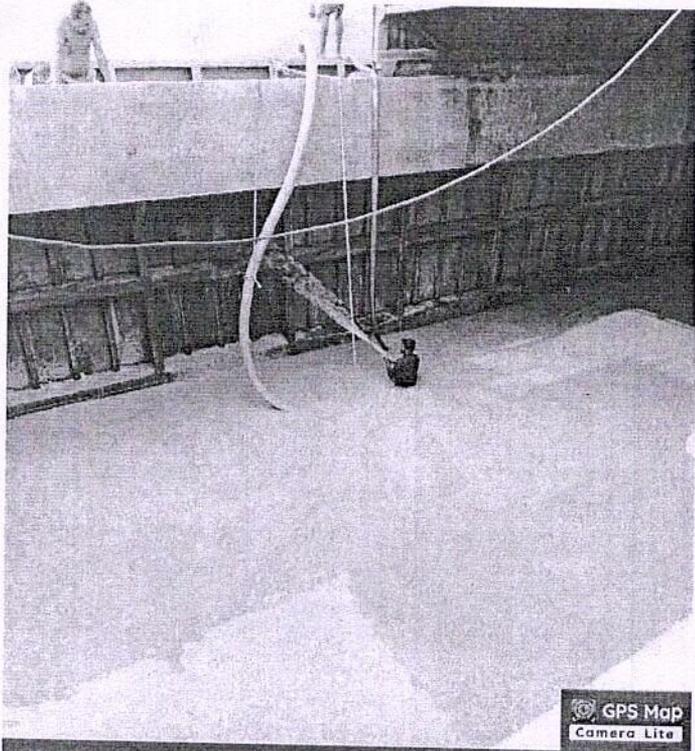


GPS Map
Camera Lite

Unnamed Road, Durganagar, West Bengal 743351, India

Latitude
22.06835309°
Local 03:03:02 PM
GMT 09:33:02 AM

Longitude
88.2223923°
Altitude 0 meters
Monday, 17.03.2025

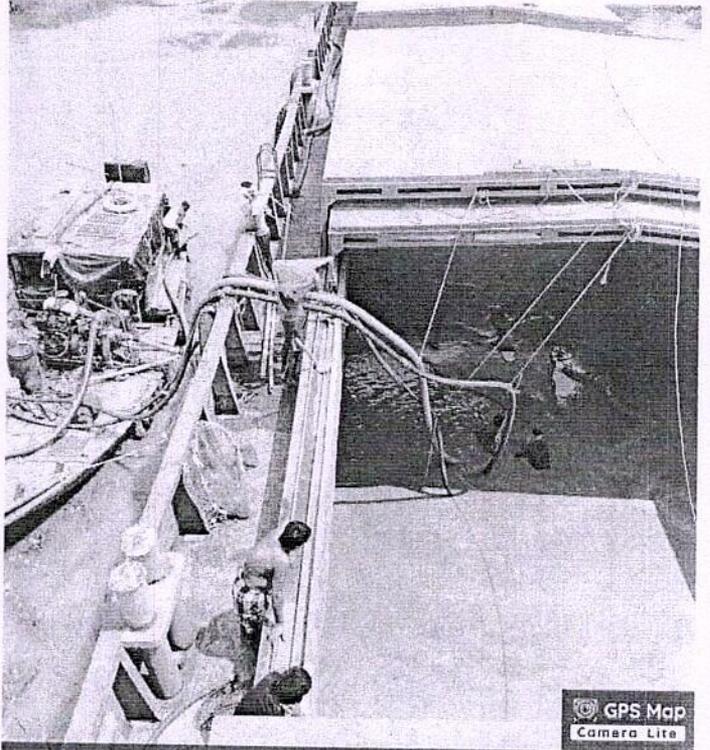


GPS Map
Camera Lite

CVH5+XX, Kalinagar, West Bengal 743442, India

Latitude
22.0741093°
Local 02:57:27 PM
GMT 09:27:27 AM

Longitude
88.2337953°
Altitude 3 meters
Monday, 17.03.2025



GPS Map
Camera Lite

Unnamed Road, Durganagar, West Bengal 743351, India

Latitude
22.06831234°
Local 11:25:19 AM
GMT 05:55:19 AM

Longitude
88.22233621°
Altitude 0 meters
Tuesday, 18.03.2025

-735-



GPS Map
Camera Lite

Unnamed Road, Durganagar, West Bengal 743351, India

Latitude
22.06866264°

Longitude
88.22301576°

Local 11:42:48 AM
GMT 06:12:48 AM

Altitude 0 meters
Tuesday, 18.03.2025



GPS Map
Camera Lite

Unnamed Road, Durganagar, West Bengal 743351, India

Latitude
22.06859121°

Longitude
88.22296977°

Local 11:47:05 AM
GMT 06:17:05 AM

Altitude 0 meters
Tuesday, 18.03.2025



GPS Map
Camera Lite

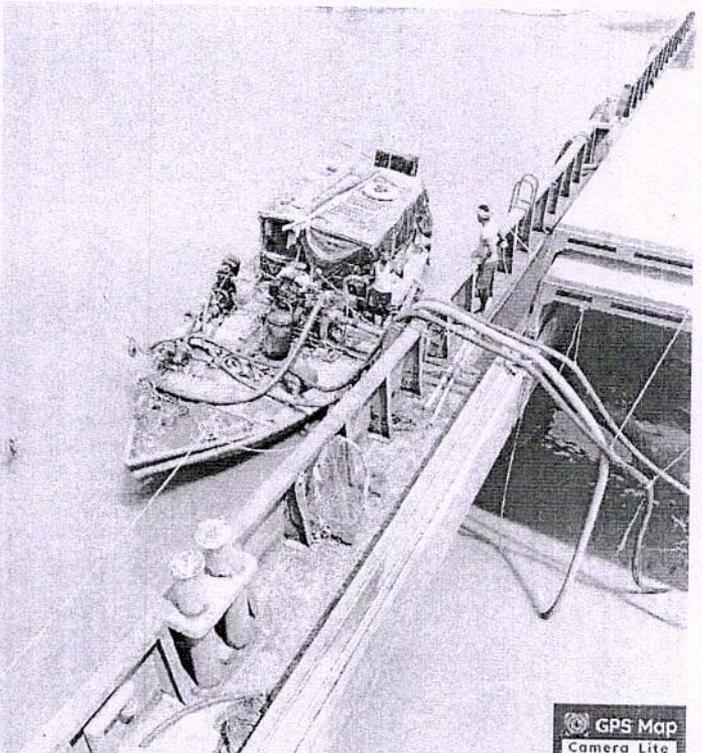
Unnamed Road, Durganagar, West Bengal 743351, India

Latitude
22.0769743°

Longitude
88.1225798°

Local 11:47:14 AM
GMT 06:17:14 AM

Altitude 0 meters
Tuesday, 18.03.2025



GPS Map
Camera Lite

Unnamed Road, Durganagar, West Bengal 743351, India

Latitude
22.06834188°

Longitude
88.22236894°

Local 11:56:26 AM
GMT 06:26:26 AM

Altitude 0 meters
Tuesday, 18.03.2025

736

309

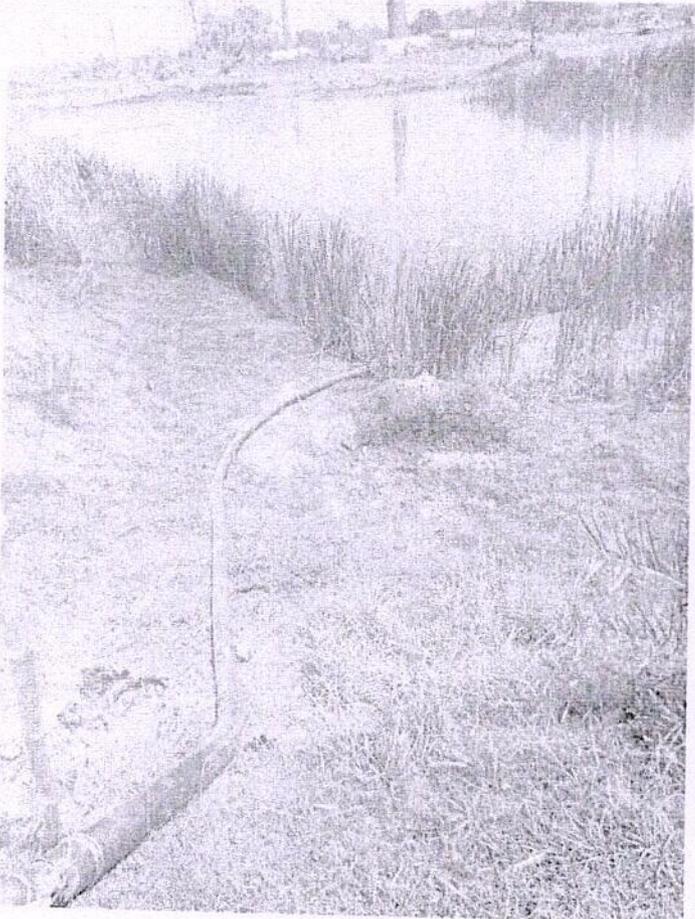
226



GPS Map
Camera Lite

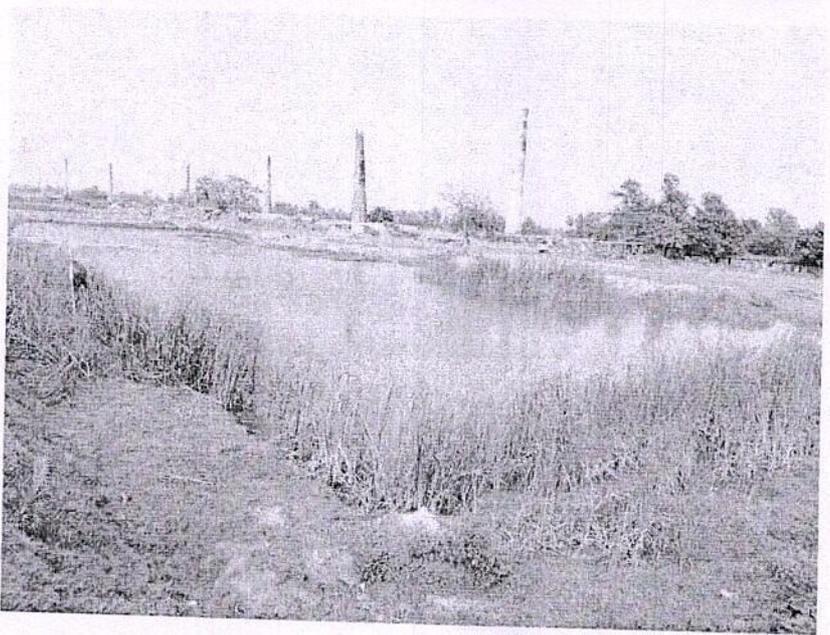
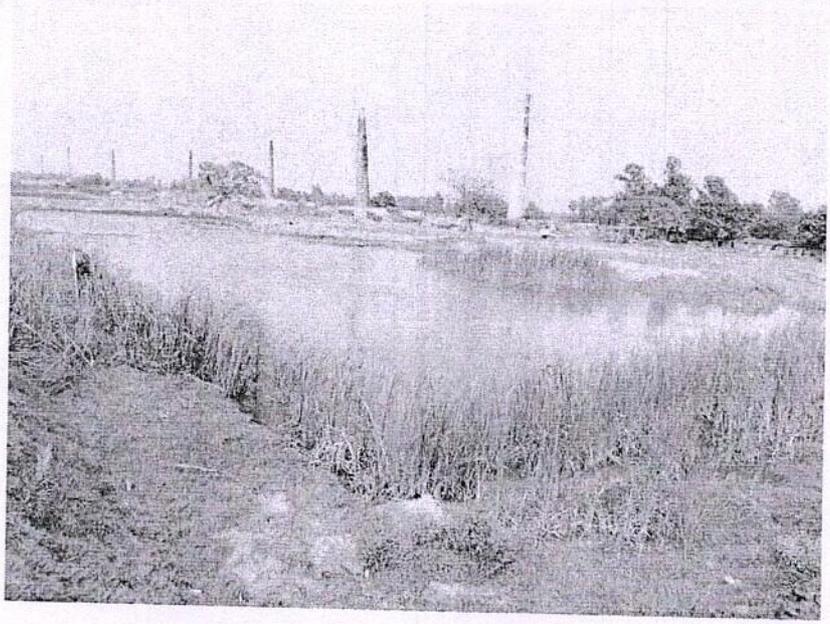
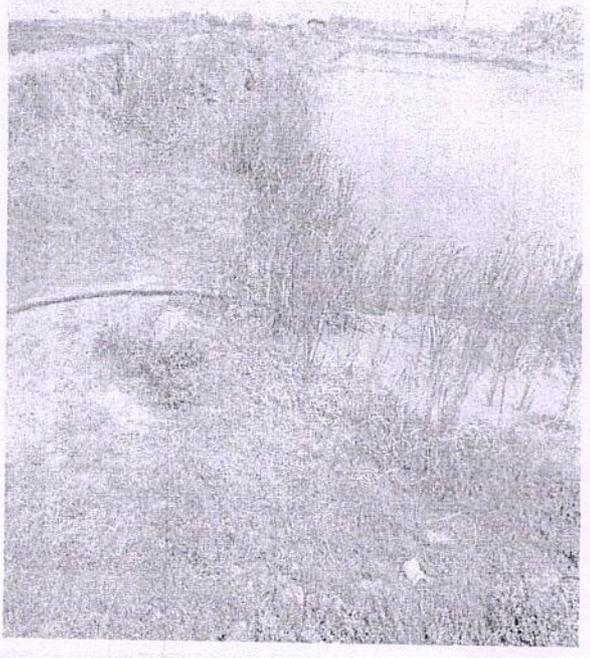
Unnamed Road, Durganagar, West Bengal 743351, India

Latitude	Longitude
22.06834613°	88.2223721°
Local 11:56:29 AM	Altitude 0 meters
GMT 06:26:29 AM	Tuesday, 18.03.2025



300 — 736 —

231



-TRUE COPY-

738



AJBELA NAVIGATION

SHIPPING AGENT

Date : 06.8.2025

To
The Director,
Inland Waterways Authority Of India
Kolkata

Sub : Discharge of wet fly ash from M.V. Sea World.

Sir,

We have transferred fly ash from M.V. Sea World to M.V. Garai, which has been safely transferred to RKB UDYOG PRIVATE LIMITED, brick field located at Kulpi South 24 Parganas. Few fly ash having within M.V Sea World under her double bottom is not possible to clear. We Will send the barge with remained fly ash to Bangladesh.

For yours kind information & perusal

Thanking you,

Yours faithfully

For **AJBELA NAVIGATION.**

Authorised Signatory





গণপ্রজাতন্ত্রী বাংলাদেশ সরকার
নৌ-পরিবহন অধিদপ্তর

Annexure 'L'



সার্ভে সনদ

(বাংলাদেশ অভ্যন্তরীণ নৌ চলাচল অধ্যাদেশ ১৯৭৬ ধারা ৯ অনুসারে প্রদত্ত)

সনদ নং: ০৬.১০০৫৭৮৯৪

সার্ভে সনদের মেয়াদঃ ০৮-০৮-২০২৫

সনদ প্রদানের তারিখঃ ২৪-০৭-২০২৪

নৌযানের নামঃ এমভি. সী ওয়ার্ল্ড

mv. Sea World

রেজিস্ট্রেশন নম্বরঃ এম-৭৪৯০

নৌযানের পরিমাপঃ দৈর্ঘ্য ৫৮.৮৮

প্রস্থঃ ৮.৫৫

গভীরতাঃ ৩.৯৭

মালিকের নামঃ জনাব কে. এম. আরিফুজ্জামান

পিতার নামঃ মৃত কাজী আবদুল হাই

কোম্পানির ঠিকানাঃ মেসার্স কিং ওশান শিপিং লাইস, রোড #- ৩০, বাড়ী # ৪১৭ নিউ ডিওএইচএস, মহাখালী, থানাঃ কাফরুল, জেলাঃ ঢাকা।

যে স্থানে রেজিস্ট্রেশন হয়েছে	ইঞ্জিনের সংখ্যা ও ইঞ্জিনের শক্তি	নৌযানের ধরন
ঢাকা	২ - ৬০০ বিএইচপি	মালবাহী

যাত্রী পরিবহন ক্ষমতা			কেবিনের সংখ্যা	নৌযানের নির্মাণকাল ও টনেজ	
রাত্রিকালে (রাতের অধিকাংশ সময় চলাচলরত নৌযানে রাত্রিকালীন যাত্রী সংখ্যা প্রযোজ্য হবে)	দিবাভাগে (দিনের অধিকাংশ সময় চলাচলরত নৌযানে দিবাকালীন যাত্রী সংখ্যা প্রযোজ্য হবে)	মূল ডেকে ২য় ডেকে ৩য় ডেকে	২য় ডেকে ৩য় ডেকে	নৌযানের নির্মাণকাল	গ্রস রেজিস্টার্ড টন (জিআরটি) (ইহা মাল পরিবহনের ক্ষমতা নহে)
০	০		০	২০০৫	৪৮৭

জীবন রক্ষাকারী সরঞ্জাম ও অন্যান্য তথ্য		
অগ্নি নির্বাপক যন্ত্র ও জীবন রক্ষাকারী সরঞ্জামের তথ্য		অন্যান্য সরঞ্জাম
ক) লাইফ বয়াঃ ৭	ঙ) ফায়ার বাকেটঃ ১২	ঝ) ফার্স্ট এইড বক্সঃ ১
খ) লাইফ জ্যাকেটঃ ১২	চ) পাম্পঃ ১	ঞ) সেফটি ল্যাম্প/টর্চঃ ভাল
গ) লাইফ র্যাফটঃ ০	ছ) বালির বাক্সঃ ১	ট) রেডিওঃ
ঘ) অগ্নি নির্বাপক যন্ত্রঃ ৬	জ) কম্পাসঃ	ঠ) মোবাইল নম্বরঃ ০১৫৫০০৬৩৮৫০

মাস্টার/ইঞ্জিনিয়ার/ড্রাইভার/নাবিকের সংখ্যা									
মাস্টার			ইঞ্জিনিয়ার/ড্রাইভার				নাবিক		
২য়	শ্রেণির ইনল্যান্ড মাস্টার	১	জন	২য়	শ্রেণির ইঞ্জিনিয়ার/ড্রাইভার	১	জন	১২ জন	
	শ্রেণির ইনল্যান্ড মাস্টার	০	জন		শ্রেণির ইঞ্জিনিয়ার/ড্রাইভার	০	জন		

সার্ভেয়ার কর্তৃক সম্পাদিত সার্ভে চেকলিস্ট সংযুক্ত না থাকিলে এই সনদ বৈধ নহে।
সার্ভে চেকলিস্ট সংযুক্ত থাকা সাপেক্ষে এই সার্ভে সনদের মেয়াদঃ ০৮-০৮-২০২৫
তারিখ পর্যন্ত বলবৎ থাকিবে।



পক্ষে মহাপরিচালক
নৌ-পরিবহন অধিদপ্তর, ঢাকা

739(a)

TYPE COPY (Translate Copy)**SECULAR (REPUBLIC) GOVT. OF BANGLADESH**

INLAND WATER TRANSPORT AUTHORITY

SURVEY CERTIFICATE

(As per the sec 9, 1976 Bangladesh Inland Water Transport)

Certificate no. 06.10057894**Survey Organization Time limit: 08.08.2025****Organization Date:** 24.07.2024**Barge Name:** M.V Sea World**Registration No:** M-7490**Barge Measurement: Length** 58.88 **Width** 8.55 **Depth** 3.97**Owner Name:** Janab. K. M. Arifujjyaman **Father Name:** Late Kazi Abdul Hai**Adress of the Company:** Masers King Ocean Shipping Lince, Road- 30, House- 417 New DO.H.S, Mahakhali, P.S- Kalfrul, District- Dhaka.

Place of Registration	Number & Strength of Engine	Type of Water Transport
Dhaka	2-600 B.H.P	Freight

Capacity of Passenger Carrying			Number of Cabin	Manufacturing time of Ship & Tonz	
Night (passenger number of ship at night)	Day (passenger number of ship in day)	Main Deck 2nd Deck 3 rd Deck	2 nd Deck 3 rd deck	Manufacturing time of the ship	Gross Registered ton (GRT) (it's not able to carrying gods)
0	0			2005	487

Life saving equipment & others		
Fire extinguisher & Life Saving equipment		Others equipment
a) Life boy: 7	e) Fire bucket:12	i) First aid Box:1
b) Life jacket: 12	f) Pamp: 1	J) Safety lamp/ Torch: Good
c) Life raft : 0	g) Sand Box: 1	k) Radio:
d) Fire extinguisher: 6	h) Compus:	l) Mobile No: 01550063850

Teacher/Engineer/Driver/Sailor number									
Teacher				Engineer/Driver				Sailor	
2 nd	Class Inland Master	1	Person	2 nd	Class engineer/driver	1	Person	12 Person	
	Class Inland Master	0	Person		Class engineer/driver	0	Person		

If the survey checklist done by the Servier is not attached therefore this certificate is not valid.
The survey certificate is till valid on 08.08.2025.

Chief administrator
WATER TRANSPORT AUTHORITY
Dhaka

নৌযান মালিক, মাস্টার ও ড্রাইভারদের জন্য প্রয়োজনীয় নির্দেশাবলী

- ১। এইএসও '৭৬-এর বিধান মোতাবেক এই সনদটি নৌযানের প্রকাশ্য স্থানে ঝুলাইয়া রাখিতে হইবে।
- ২। সার্ভেয়ার কর্তৃক সম্পাদিত সার্ভে চেকলিস্ট/ঘোষণাপত্র সার্ভে সনদের সাথে সংযুক্ত রাখিতে হইবে।
- ৩। অনুমোদিত জি.এ. প্ল্যান (জেনারেল এরঞ্জমেন্ট প্ল্যান)-এর সত্যায়িত কপি নৌযানে রাখিতে হইবে।
- ৪। এই সনদের মেয়াদ শেষ হইবার ২ (দুই) মাস পূর্বে পুনঃ/বাৎসরিক সার্ভের জন্য সংশ্লিষ্ট নৌযান সার্ভে অফিসে আবেদন করিতে হইবে।
- ৫। এই সনদের মেয়াদকালের মধ্যে নৌযানের কোন কাঠামোগত পরিবর্তন/পরিবরধন/ইঞ্জিন পরিবর্তন/মালিকানা পরিবর্তন/ঠিকানা পরিবর্তন/নৌযানের নাম পরিবর্তন ইত্যাদি করার পূর্বে সংশ্লিষ্ট নৌযান রেজিস্টারকে জানানোর পাশাপাশি মহাপরিচালক, নৌ-পরিবহন অধিদপ্তর, ঢাকাকে অবহিত করিতে হইবে।
- ৬। যে কোন দুর্ঘটনা ঘটায় সাথে সাথে নৌযান মাস্টার/নৌযান মালিক কর্তৃক সংশ্লিষ্ট থানায় জেনারেল ডায়েরি (জিডি) করার পাশাপাশি মহাপরিচালক, নৌ-পরিবহন অধিদপ্তর, ঢাকাকে অবহিত করিতে হইবে।
- ৭। সার্ভে সনদে নিরধারিত যাত্রী সংখ্যার অতিরিক্ত যাত্রী বহনের জন্য মাথাপিছু ৩০০ টাকা জরিমানা নির্ধারিত আছে।
- ৮। যাত্রী ডেকের উপর মালামাল বহন করা আইনগত দণ্ডনীয়। নৌ-যাত্রার পূর্বে হ্যাচার মধ্যে মালামাল রেখে রাবার গ্যাস্কেট সম্বলিত হ্যাচ কভার নাট-বোল্ট লাগিয়ে পানিরোধী করিতে হইবে।
- ৯। হ্যাচার (মালামাল রাখার স্থানে) মধ্যে যাত্রী বহন করা নিষিদ্ধ।
- ১০। নৌ-যানের ছাদে যাত্রী বহন করা বিপদজনক ও আইনগত দণ্ডনীয়। এতে নৌ-যানের ভারসাম্য নষ্ট হয়ে দুর্ঘটনা ঘটায় সম্ভাবনা থাকে।
- ১১। সর্বনিম্ন নিরাপদ নাবিক সংখ্যা সনদে নৌযানে রাখিতে হইবে এবং সে অনুযায়ী সনদধারী মাস্টার-ড্রাইভার নিয়োগ করিতে হইবে।
- ১২। মেয়াদ উত্তীর্ণ হওয়ার পূর্বেই অগ্নি নির্বাপক যন্ত্রপাতিসমূহ রিফিল করাইতে হইবে।
- ১৩। লাইফ বয়া ও জ্যাকেটসমূহ এমনভাবে যাত্রীদের নাগালের মধ্যে রাখিতে হইবে যাহাতে বিপদকালীন সহজে বাহার করা যাইতে পারে।
- ১৪। সর্বনিম্ন নিরাপদ নাবিক সংখ্যা সনদে উল্লেখিত গ্রেডের মাস্টার ও ড্রাইভার নিয়োগ করিতে হইবে এবং নিয়োগকৃত মাস্টার, ড্রাইভার, সুকানী, গ্রীজারসহ প্রত্যেক স্টাফকে নিয়োগপত্র প্রদান করিতে হইবে।
- ১৫। ঝরের সংকেত থাকা অবস্থায় এবং ঘন কুয়াশায় নৌ-চালনা নিষিদ্ধ। এতে সম্পদ ও জীবনহানী ঘটায় সম্ভাবনা থাকে।
- ১৬। পথিমধ্যে ঝরের উদ্ভব হইলে মাস্টার বিচখনতার সাথে নৌযানকে কূলের দিকে নিরাপদ আশ্রয়ে সরাইয়া লইবেন।

বাঃ নিঃ মুঃ নং-২৭/২০১৫-১৬, ২৪,০০০ কপি।



TYPE COPY**Required Instruction for Boat Owner, Master and Driver**

1. As per the Provision of ASO'76 this certificate must be displayed in conspicuous place of the vessel.
2. The Survey checklist/declaration prepared by the surveyor must be attached to the survey certificate.
3. A certified copy of the approved GA Plan (General Arrangement Plan) must be kept on board the vessel.
4. An application for re-annual survey must be made to the relevant vessel survey office 2 (two) months before the expiry of this certificate.
5. Before making any structural changes/modifications/engine changes/change of ownership/change of address/change of name of the vessel, etc., during the period of validity of this certificate, the Director General, Department of Shipping, Dhaka, must be informed in addition to informing the concerned vessel register.
6. As soon as any accident occurs, the vessel master/ship owner must file a General Diary (GD) with the concerned police station and also inform the Director General, Department of Shipping, Dhaka.
7. A fine of Rs. 300/- per person is prescribed for carrying passengers in excess of the number specified in the survey certificate.
8. Carrying cargo on the 14 passenger deck is a legal offence. Before sailing, cargo must be placed in the hatch and made watertight by installing a hatch cover nut and bolt with rubber gasket.
9. Carrying passengers in the hatch (cargo area) is prohibited.
10. Carrying passengers on the roof of a boat is dangerous and punishable by law. It can cause the boat to lose its balance and cause accidents.
11. The minimum safe number of seamen shall be kept on board the vessel and a certified master-driver shall be appointed accordingly.
12. Fire extinguishers must be refilled before their expiration date.

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740 (b)

13. Life boys and jackets should be kept within reach of passengers in such a way that they can be easily removed in case of danger.
14. Masters and drivers of the grade specified in the Minimum Safe Manpower Certificate shall be appointed and every staff including the appointed master, driver, steersman, greaser shall be given appointment letters.
15. Boating is prohibited during heavy fog and when there is a warning signal. This can lead to loss of life and property.
16. If a storm arises en route, the master will carefully steer the vessel to a safe haven on the shore.

B: Ni Mu: No. 27/2015-16, 24,000 copies.

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Annexure - 'M'



GOVERNMENT OF WEST BENGAL

GOVERNMENT OF WEST BENGAL

Certificate of Competency

AS

NO. ICM/007/2020

FIRST CLASS MASTER

OF AN INLAND-VESSEL UNDER ACT I OF 1917

To HABIBULLA PURKAIT

Whereas it has been recommended by the examiner appointed under section 20 of the Inland Vessel Act of 1917 to the Government of West Bengal that you have been found after examination duly qualified to fulfil the duties of First Class Master of an Inland Motor Vessel, having engines of more than 565 Brake Horse Power. I do hereby, in pursuance of section 21 of Inland Vessel Act I of 1917, grant you this CERTIFICATE OF COMPETENCY as such First Class Master.

Chakrabarti
27/02/2020

ENGINEER AND CHIEF SHIP SURVEYOR
INLAND WATER TRANSPORT DIRECTORATE
GOVERNMENT OF WEST BENGAL
Govt. of West Bengal



[Signature]
DIRECTOR
I.W.T. DIRECTORATE
TRANSPORT DEPARTMENT
GOVT. OF WEST BENGAL
INLAND WATER TRANSPORT DIRECTORATE
GOVERNMENT OF WEST BENGAL

Date of passing Examination: 06-11-2019
Bearer: Habibulla Purkait
Father's name: Mosharaf Hossain
By caste: Islam - Muslim
Date and place of Birth: 07-11-1977
Panchagram 24 pgs (S)
Residence (showing Village, Thana and District):
Pancha Gram, Post - Pancha Gram
Dist - 24 Parganas South, Pin -
743368, West Bengal

Height: 172 cm
Personal description, stating particularly any permanent marks or scars: cut mark chin
Signature: Habibulla Purkait

Any First Class Master who fails to deliver up a certificate which has been cancelled or suspended is liable to a penalty not exceeding Rs. 500.00.

N.B. Any person other than the owner thereof becoming possessed of this Certificate is required to transmit it forthwith to the Engineer and Chief Ship Surveyor of Inland Water Transport Directorate, Govt. of West Bengal.

Issued at Kolkata on the 28th Day of February year 2020.

Chakrabarti
28/02/2020
ENGINEER AND CHIEF SHIP SURVEYOR
INLAND WATER TRANSPORT DIRECTORATE
GOVERNMENT OF WEST BENGAL

*If not known exactly, may be stated on the best information available.

PHOTO



The photo of ICI of HABIBULLA PURKAIT is attested.

Chakrabarti
27/02/2020

Engineer & Chief Ship Surveyor
Inland Water Transport Directorate
Transport Department
Govt. of West Bengal